**भ्रध्यक्ष महोदयः** शाम को एक ले ्**र**हाहुं। कल इसे लेलेंगे।

Shri Hem Barua (Gauhati): I think the questions could be allowed now, Sir, and the Members may be permitted to put questions.

Mr. Speaker: I have said that I might put it up for another day. If he wants, Shri Hem Barua might put his question on that day.

श्री बागड़ी: ग्रध्यक्ष महोदय, मैं एक जानकारी चाहता हं ...

**भ्रष्यक्ष म्ह**ेद**यः श्र**भी मैं दूसरे माननीय सदस्य से बात कर रहा हूं! इस समय श्री बागड़ी की बात को कैसे लेसकता हूं!

Shri Priya Gupta: This is a very important question. Closing down of a national institution is a loss to the public. One day's delay in the discussion of the matter is equivalent to one year's loss. So, it should be discussed today.

Some hon. Members rose-

Mr. Speaker: How to deal with this? I can call only one after the other. I will not allow this kind of thing. I cannot carry on the proceedings in this manner. When I call one Member, some other Member stands up and he just obstructs the proceedings. That cannot happen.

Shri U. M. Trivedi (Mandsaur): Sir, I have pleasure in informing you that Shri Vijya Bhushan Singh Dev of Jaspur has joined my party, and he may be allowed a seat accordingly.

Mr. Speaker: Yes.

श्री बागड़ी: मैं आपसे एक जानकारी चाहता हूं। श्री स० मो० बनर्जी को दस दिन आज 2 बजे पूरे हो जाते हैं। तो क्या 2 बजे के बाद .....

ग्राध्यक्ष महोदयः मैं इसका जवाब नहीं देसकता। मुप्ते इसका पतानहीं है। 12.38 hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS contd.

Mr. Speaker: The House will not take up further consideration of the following motion moved by Shri H.N. Mukerjee on the 1st August, 1966, namely:—

"That this House expresses its want of confidence in the Council of Ministers."

Shri R. S. Pandey

Shri P. K. Deo (Kalahandi): May I know when the Prime Minister wi'll reply?

श्री राम सहाय पाण्डेय (गुना) : श्रध्यक्त महोदय, कल ढा० राम मनोहर लोहिया के श्रपने भाषण में दो भागों के श्रवलम्बन की बात की थी । एक तो यह कि चुनाव के माध्यम से सरकार पर कब्जा किया जाये, दूसरे यदि चुनाव के माध्यम से वह कारगर न हुए तो कोई दूसरा रास्ता ग्रपनाना पड़ेगा । यह दूसरे रास्ते का इशारा प्रजातंत्र के सामने श्रीर संसद् के सामने श्री एक प्रश्न चिह्ना है कि बहु दूसरा रास्ता कौन सा हो सकता है ।

श्राज तक सदन के बाहर श्रीर भीतर भी डा॰ राम मनोहर लोहिया ने लोगों से बार-बार कहा है "घेरा डालो, भारत बंद ।" लूटो श्रीर मारो----

डा० राम मनोहर लोहिया (फरुखाबाद) : मैं एक व्यवस्था का प्रश्न उठाना चाहता हुं।

श्री राम सहाय पाण्डेयः बँठ जाग्री।

डा० राम मनोहर लोहियाः मैं व्यवस्या का प्रश्न उठा रहा हूं।

Mr. Speaker: First there ought to be silence so that we might follow the proceedings. Such an atmosphere has developed here that members have to

[Mr. Speaker]

2293

speak at the top pitch of their voice to be heard. The atmosphere should be more intimate. There ought not to be any attempt at any great oratory or loud speaking. There ought not to be an atmosphere of arguing with the other and we should feel that intimate ly we are discussing certain things for the common good, so that we can hear each other even if we speak at a lower voice. Members begin at a very high pitch. I appeal to all of them to take this into consideration.

डा॰ राम मनोहर लोहिया: मेरे बारे में बिलकुल गलत बात यहां कही जा रही हैं। या तो मुझे नियमों में जो एक यह नियम है कि कोई सदस्य किसी दूसरे से सवाल पूछ सकता है, उसके अनुसार सवाल पूछने दीजिये और या यहां यह कहने की इजाजत दीजिये कि यह बिल्कुल गलत बात 🕇 कि मैं सरकार को बदलने के लिए बन्द के रास्ते का कभी प्रचार करता है। मैंने खाली यह कहा है कि जो अन्याय है उत्तका प्रतिकार तत्क्षण हो जाना चाहिये। मान लीजिये कि सरकार पांच साल के लिए बन गई ग्रीर ग्रन्याय हो गया। दो चार महीने में ही बडा श्रन्याय जैसे ग्रकाल है, वह हो गया। उस वक्त बन्द, हड़ताल, विद्रोह सब कुछ करना जरूरी हो जाता है। इसके बारे में माननीय सदस्य जवाब दें, जो कहना हो कहें।

मध्यक्ष महोदय: जैसा म्रापकी स्पीच को इसरों ने समझा है उसके अनुसार उनको कह लेने दीजिये। अगर आप फिर समझें कि उन्होंने रालत बयानी की है तो मैं ग्रापको इजाजत दे दंगा सफाई पेश करने की। लेकिन इस तरह से दखल न दीजिये।

डा० राम मने हर ले हिया: से दखल देने की बात ब्ब आप कहते हैं तो एक नियम है कि कोई भी सदस्य किसी दूसरे से सवाल पूछ सकता है।

ग्रध्यक्ष महोदय: सवाल इस तरह से नहीं पूछे जा सन ते हैं।

श्री राम सहाय पाण्डेय : मैं पीछे से बोलता हं इसलिये जोर से बोलना पड़ता है।

कुञ्जमाननीय सबस्य : म्राप मागे मा जाइये ।

श्रव्यक्ष महेदय: मैं सिफं श्रापके लिए नहीं कह रहा हूं। सभी मैम्बर्ज के लिए मै कह रहा हं। ग्रीर मैम्बर साहिबान भी जोर से बोलते हैं।

श्रीराम सहाय पाण्डेयः एक बार मझे डांट दिया गया या इसलिए कि मैं ग्रपनी सीट से नहीं बोल रहा था। एक बार **मैं यहां** से बोला था ग्रीर ग्रापने मझे डांट दिया था। इसलिए ग्रपनी ही सीट से मैं बोलता हं ग्रब।

मैं यह कह रहा था कि न्याय ग्रीर अन्याव का जो निर्णय है वह भी इपी सदन पर छोड़ दिया जाना चाहिये। ये बन्द ग्रौर घेरा डालने की बात कहते हैं। अब श्राप मान लीजिए कि रूलिंग पार्टी भ्रन्याय कर रही है। भ्राप जानते ही हैं कि हमारे यहां वाणी स्वातन्त्रय है, उसका अधिकार सब को है, सब को बड़ा संरक्षण दिया गया है लिख कर ग्रपनी बात कहने का ग्रौर बोल कर ग्रपनी बात दूसरों तक पहुंचाने का। शान्तिपूर्वक भान्दोलन भी हो सकते हैं। लेकिन प्रजातन्त्र के भ्रन्दर यह कहीं नहीं है कि संसदीय प्रणाली के प्रति जनता की स्नास्या भ्रौर जनता का विश्वास हम डिगा प्रजातन्त्र की जो जड़ें हैं उनको हम हिलने नहीं देंगे। कोई भी किसी प्रकार का फीएट ग्रान्दोलन नहीं होना चाहिये। के**ई भी** ऐजा ग्रान्दोलन नहीं चलाया जाना चाहिये जिस में विद्रोह ग्रीर ग्रातंक की बात ग्राती हो। अगर लोहिया जी इन बातों को मानते हैं तो उनकी बात हमें स्वीकार है। लेकिन मैं कहना चाहता हं कि बारबार जो यह घेरा डालने की बात कही जाती है तो कभी 2295

कभी ऐसा भी होता है कि आपकी पार्टी पर घेरा डालने की बात यहां हो जाती है। क्या यहां भ्रापके खिलाफ घेरा नहीं डाला गया ? प्रध्यक्ष महोदय ने मार्शल को जब म्रापके पास भेजा तो क्या उसको टंगड़ी मार कर गिरा नहीं दिया गया था? उसको षुंसे भी दिखाये गये थे। यहां इस सर्वोच्च सभा में इस श्रेष्ठ सदन में यह सब कुछ होता है तो श्रीमन् इन पर क्या भरोसा किया जा सकता है। न्याय क्या है, अन्याय क्या है, इसकी परिभाषा इनकी स्वयं की हैं। स्वयं इनका एक शब्दकोष है, स्वयं इनकी एक कल्पना है, स्वयंही एक प्रभ सत्ता की लाल ा है जिस के कारण यह कभी कभी बेचैन हो जाया करते हैं। मैं कहना चाहता हं कि एक लोहिया जी तो क्या सैकडों नोहिया जी भी इत धरती पर पैदा हो जायें ग्रीर चाहे जितनी कान्ति का बिगल बजा दें हमारे देश की जो आस्या और विश्वास भीर श्रद्धा इस संबदीय प्रणाली के प्रति भीर ग्रापके प्रति है, उसको डिगा नहीं सकते हैं। जनता जानती है कि जो निर्णय यहां लिया जाता है वह उसके कल्याण के लिए लिया जाता है। निर्णय जो लिये गए हैं उनकी मोहिया जी ने भर्त्सना की है। पार्टिशन से ने कर अवमुल्यन तक जितने भी निर्णय लिये गये हैं उनकी भर्त्सना इन्होंने की है। लेकिन जनता समझती है कि ये निर्णय उसके हित में लिये गए हैं। ग्रभी पंजाब ग्रीर हरियाणे के बारे में निर्णय किया गया है। अव मृत्यन के बारे में निर्णय लिया गया है। कर लीजिये कान्ति श्राप ग्रौर ले लीजिये वोट ग्राप। हम देख लेंगे कि कितने वोट ग्राप लेते हैं। छः महीने ही तो बाकी रह गए हैं।

जब पार्टिशन हुग्रा, रक्तपात हुग्रा, इधर से जबर लाखों ग्रादमी गए तब पंजाब के संबंध में सन्देह प्रकट हुग्रा था। जिस गंजाब में बड़ा दुख सहा, जिसने बड़ी यात्नायें सहीं-उत्तके प्रति बड़ा सन्देह प्रकट किया गया था। नेकिन हमने देख लिया कि वहां राष्ट्रीय सरकार बनी, कांग्रेसी सरकार बनी . . . श्री दी॰ चं॰ झर्मा (गुरदासपुर): पंजाब को छोड़ दो, मध्य प्रदेश की बात करो।

श्री राम सहाय पाण्डेय : चुप रही बूढ़े हो गए हो।

श्राच्यक्त महोदय: अगर यह मान भी लिया जाए कि वह कभी कभी ऐसा करते हैं तो आपको नहीं करना चाहिये।

Shri R. S. Pandey: This is not a reflection on you. I never consider that you are old. You are as young as ever.

Mr. Speaker: I concede and confess that I am old.

श्री राम सहाय राण्डेय: उसके बाद देश की रचना भाषावार प्रान्तों के स्राधार पर हई। हमने चाहा कि भाषावार प्रान्त बर्ने। विरोधी दलों ने बड़ा म्रान्दोलन किया। मैं भ्रापका ध्यान गजरात श्रीर महाराष्ट्र की ग्रोर ग्राकर्षित करना चाहता हूं। विरोधी दल संगठित हो गए। थोड़ी बहुत उधर गड़बड़ी भी हुई। लेकिन हमारे चह्नाण साहब के नेतत्व में महाराष्ट्र बना, गुजरात बना। गुजरात और महाराष्ट्र बनने के बाद वे लोग जो चुन कर ग्राये थे ग्रान्दोलन में फिर धराशायी हो गए, फिर ग्रपने घर पहुंच गए । वहां के वहां पहुंच गए । मैं कहना चाहता हं कि निर्णंय लेने की शक्ति, निर्णय लेने की क्षमता कांग्रेस में है। इस बात को जनता भी जानती है। निर्णंय लेने के बाद अगर कोई हानि भी हमें नजर **प**ाई है तो उसका भी हमने श्रापके साथ निरीक्षण किया है, हमने आत्मिनिरीक्षण किया है और उसको सुधारा है और अन्ततो-गत्वा हमने देखा है कि जनता हमारे साथ है। गंजाब ग्रीर हरियाणा के बारे में हमने निर्णय लिया है, ग्रवमूल्यन के बारे में भी हमने निर्णय लिया है। ये दोतों निर्णय हमने इसलिए लिए हैं कि इस में जनता के कल्याण के दर्शन होते हैं। अवमृत्यन में ऐसा अर्थ-

# [श्री राम सहाय पाण्डेय]

2297

व्यवस्था की झांकी मिलती है कि ग्रन्ततोगत्वा हनारा विकास ही होगा। हमें पूंजी चाहिये श्रीर पुंजी इस लिये चाहिये कि हम अपने इस देश भारतवर्ष का विकास करना चाहते हैं। पूंजी आज हमें इस लिए चाहिये कि आज संसार के ग्राधनिकीकरण के संदर्भ में जबिक भौगोलिक सीमायें सिकुड रही हैं, एक दूसरे के प्रति सहयोग बढ़ रहा है, सहस्रस्तित्व की भावना का प्रतिपादन किया जा रहा है. एक दूसरे के स्रादान-प्रदान की प्रक्रिया का साक्षात्कार हो रहा है, ग्रीर इस सब को देखते हुए हम चाहते हैं कि हम भ्रपने देश का विकास तेजी से करें। रूस जहां पर कि रैजीमेंटिड इकोनामी है, वह भी दूसरों की स गयता ले रहा है। इटली की एक बड़ी फर्म सं कोलैंबोरेशन करके वह श्रपने यहां मोटरें तैकार करवा रहा है। पूर्वी युरोप के देश एक द्वारे से पंजी विनिमय करके कारखाने लगा रहे है। लेकिन आप देखें कि हम से यहां यह कहा जा रहा है कि हम अमरीका के दबाव में श्रागर श्रीर हमने श्रवमल्यन कर दिया या हम अमरीका के दबाव में हैं। मैं कहना चाहताह कि न तो हम अपरीका के दबाव में हैं ग्रौर न रूसके दबाव में हम ग्रासकतें हैं। हम किर्सः के दबाव में नहीं हैं। जो हनारे साथ यिवता करेगा उसके नाथ हम सौहार्द भीर स्तेह का व्यवहार करेंगे। से टैक्न कल एज केशन के नामले में, फाउन्डेशन के मामले में, ग्रजात के मामले में, पंजी के मामलें में सत्योंग हमने लिया है और मास्को से भी सहायता हमन प्राप्त की है। हमें कोई गर्म नहीं हु। शर्म इसलिए नहीं है कि हम इस देश की आगे बढ़ाना चाहते हैं। हमने आधनिक विचारधारा है अनुरूप अपने आपको ढाला है। थ बात प ानं हो चुकी है कि जितना कपड़ा ही उतनेपैर पसारो । भ्राज के यग में हमें श्रदना उत्पादन बढ़ाना है, हमें ग्रपनी सम्पत्ति की बढाना है, स्रीर इस ध्येय की पूर्ति के लिए जित के पासदेने के लिये कुछ है उनते हम वह लेंगे भीर जी हमारे पास है उनकी हम दूसरों को देंगे। इस म्रादान-प्रदान की प्रकिया में हम म्रापना विकास करना चाहते हैं।

ऐसी अवस्था में या तो आप यह कहें, विरोधी दल वाले यह कहें कि हमें विदेशी पुंजी नहीं लेंनी चाहिये ग्रौर श्रगर वे ऐसा कहते हैं तो उनको साथ-साथ जनता को जा कर यह भी कहना चाहिये कि जनता के कल्याण के जितने कार्य हैं वे हम को नहीं करने हैं, कालेज, स्कुल, सड़कें, बिजली, डैम म्रादि हमें नहीं बनाने हैं, खेती का उत्पादन हमें नहीं बढ़ाना है, आधनिकीकरण की तरफ हमें नहीं जाना है ग्रीर ये जो सब चीजें हैं इनेको उठा कर हम एक तरफ रख दें। लेकिन ग्रगर ग्राप यह कहने के लिये तैयार नहीं हैं ग्रीर ग्राप चाहते हैं कि देश का विकास हो तो जो देश सहायता स्रौर सहयोग के लिए हमारे पास आयेगा, उसकी सहायता और सहयोग हम स्वीकार करेंगे।

यह ठीक है कि अनाज की कमी है। दो वर्षों से वारिश नहीं हुई है लेकिन आप देखें कि यह ग्रनाज की कमी यहां पर भाषणों की वर्षा करके पूरी नहीं हो सकती है, इसके बाहर पानी नहीं बरस सकता है। जब वर्षा होगी तब खेती होगी, यह कटु सत्य है। दो साल वर्षा नहीं हुई। श्राप यह भी देखें कि चीन ग्रीर पाकिस्तान का ग्राक्रमण हम पर हुगा। हमें ग्रनिनी रक्षा व्यवस्था पर बहुत अधिक खर्च करना पडा। श्रगर हमारे चीन समर्थंक दोस्त चीन को कहते कि भ्राक्रनण न करो भ्रौर वह स्राक्रमण न करता तो क्या हर्में कृते ने काटा था जो हमने चार सौ करोड़ के बजाय एक हजार करोड व्यवस्थापर खर्चकिया। वह सरकार न करती। लेकिन वे हमारे दोस्त चीन से साठ गाठ करते हैं, तेलगाना की क्रान्ति का सन्देश उसको देते हैं ग्रीर कहते हैं कि सीमा खाली पड़ी हैं चले ग्राग्रो, यहां पर दुर्भिक्ष पड़ा हुन्ना है, तुम चले माम्रो भीर भात्रमण कर दो ।

2300

फिर जब चीन खामोश बैठा है तब यहां घेरा डालो की बात करते हैं, उनके साथ सांठ-गांठ करते हैं जो इस तरह के नारे बलन्द करते हैं।

कल हमारे गोपालन जी ने कहा कि बड़ी मुणा हो रही है, इस सरकार के बुरे दिन श्रा गए हैं। हमारे तिवेदी जी ने कहा कि इस सरकार के दिन पूरे हो गए हैं ग्रीर इस को भाग जाना चाहिये। मैं कहना चाहता हं कि दिन तो इनके पूरे हो गए हैं और इस बात का हमें दुख भी है। दुख इस बात का है कि जितनी तादाद में ये पत्र हैं इतनी तादाद में भी ये श्रागे नहीं ग्रा गाएंगे क्योंकि कोई सच या स्वस्थ बात मे ानता तक नहीं पहुंचाते हैं।

ये विरोधी दल कांग्रस के विरुद्ध गलत प्रचार ग्रीर प्रापेगेंडा करते हैं। इन में से एक दल चीन के साथ लगा हुआ है।

Shri Nambiar (Tiruchirapalli): He need not have any such doubts. We will come back in larger numbers.

श्री राम सहाय पाण्डेयः जहां तक श्री रंग। का सम्बन्ध है वह पब्लिक सैक्टर के ख़िलाफ़ हैं। एक स्रोर तो वह कांग्रेंस सरकार के विरुद्ध अविश्वास-प्रस्ताव लाते हैं भौर दूसरी भ्रोर वह सर्वदलीय राष्ट्रीय सरकार की रचना की भी मांग करते हैं। मालम नहीं कि उनको क्या हो गया है। उन के सबसे बड़ें राजनीतिक ग्राचार्य श्री राज-गोपालाचार्यं कहते हैं कि कम्युनिस्ट हमारे दुश्मन नम्बर एक हैं लेकिन श्री रंगा एक सर्वेदलीय राष्ट्रीय सरकार की रचना का सुभाव देते हैं भ्रीर उसमें शामिल होना चाहते हैं। भ्रापने देखा होगा कि जब कभी ग्रहण सगता है तो भिखारी सडकों पर चिल्ला चिल्ला कर कहते हैं "दो दाल, छटे ग्रहण"। इसी प्रकार श्री रंगा कहते है कि हमको राष्ट्रीय सरकार में शामिल कर लो हम

राष्ट्रीय संकट का मकाबला करने में श्रापकी मदद करेंगे। वास्तव में राष्ट्रीय संकट तो वे पैदा कर रहे हैं। हम तो राष्ट्रीय संकट का इलाज कर रहे हैं।

श्री रंगा के पड़ोस में बैठे हुए हैं श्री मकर्जी। वियतनाम के बारे में वह कहते है "तौचार नाम, ग्रामार नाम, वियतनाम, वियतनाम"। लेकिन उनके राजनीतिक दल के तीस वर्ष के इतिहास में, परे राष्ट्रीय ब्रान्दोलन के दौरान में, क्या उनके शाथियों में से किसी ने कभी यह भी कहा "तोनार नाम, ग्रामार नाम, भारत नाम, भारत नाम "? कभी नहीं कहा है। उनकी डोर कहीं, पतंग कहीं और ठनकियां कहीं है।

श्री मुकर्जी ने परसों वित्त मंत्री के सम्बन्ध से कहा कि वह ढोल उठाए हुए हैं, जिसको कोई दूसरा बजाता है। मैं निवेदन करना चाहता हं कि हम लोग परस्पर ग्रपना ढोल बजाया करते है, यह कोई बरी बात नहीं है, लेकिन उनका ढोल तो इतनी दूर से, रूस से बजता है स्रौर श्री गोपालन का ढौल चीन से बजता है। इसके श्रलावा ग्राप ने वैंड में देखा होगा कि ग्रगर बडा ढोल है, तो कोई दुसरा उसको बजाता है ग्रौर इसमें कोई ग्रनचित बात नहीं है।

Shri Nambiar: These accusations were denied earlier. So, there is no point in repeating them. Also, I want to raise a point of order. If somebody says that some people from abroad are holding the strings and these leaders are acting on the orders from China, it is a very serious accusation.

श्री राम सहाय पाण्डेय: ग्रब ग्राप लोहिया जी पर श्रा जाइये। उन्होंने चुनाव के लिए क्या स्टेटेजी बनाई है ? उन्होंने कहा कि महिला प्रधान मंत्री है, लेकिन उन्होंने नौदीस करोड़ महिलाभों के लिए कुछ नहीं किया है। उन्होंने यह भी कहा कि घरों में घंग्रा निकलने के लिए चिमनियां बना दी जायें,

## [श्री राम सहाय पाण्डेय]

2301

नाकि उनकी प्रांखें खराब न हों। वाह! घरों में चित्रनियां तो हम ही बनायेंगे, लेकिन इस प्रकार की बातें कह कर श्री लोहिया चौबीस करोड महिलामों के बोट प्राप्त करना चाहते # 1

उन्होंने ग्रागे कहा कि महात्मा गांधी ने कहा या कि अगर भंगी की लड़की प्रधान मंत्री होगी, तो उनको संतीष होगा। मैं निवेदन करूंगा कि हमने ग्रपने संविधान में यह स्पष्ट कर दिया है कि इस देश में जात-पात नहीं होगी।

श्री रामसेवक यादव (बाराबंकी): नौकरियों को ग्रीर अपने कारनामों को देखें श्रोर बतायें कि जात-पात है या नहीं।

श्री राम सहाय पाण्डेय : प्रजातंत्र के लिए सबसे बड़ा दिन वह था जब हम ने भारत की एक पत्नी को भारत के प्रधान मंत्री के स्थान वर बिठाया जो जाज इत नहान उत्तरदायित्व को वहन कर रही है।

इसके बाद डा० लौहिया ने यह कहा कि इस सरकार के द्वारा हरिजनों पर गोलियां चलाई गईं। वह कुछ नाम भी लिख कर ले आए और कहा कि वे सब चमार थे जो कि मोली से नारे गए। यह मैंटर ब्राफ़ एन्क-बायरी है। मैं नहीं जानता कि वे लोग चमार ये या नहीं। डा॰ लौहिया ने कहा कि कांग्रेस इरिजनों ग्रीर ग्रादिवासियों में लगभग ग्रस्सी प्रतिशत सीटें जीत जाया करती है-- इसलिए उनके बोटों को तोड़ा जाये। महिलाग्रों के बारे में उन्होंने कहा कि उनके लिए कुछ किया ही नहीं गया है। उनके सेक्स का व्यक्ति प्रधान मंत्री है और फिर भी उनके लिए कुछ नहीं किया गया है!

इस प्रकार जब लोहिया जी को चौबीस करोड़ महिलाओं ग्रौर ग्रादिवासियों तथा हरिजनों के बहसंध्यक वोट मिल जायेंगे, तो वह अपनी सरकार का निर्माण करने के की में बैठ कर ब्रावेंगे।

डा० राम मतोहर लोहिया: उस पाल-की की ढोने वालों में जाननीय सदस्य भी रहेंगे ।

श्री राम सहाय पाण्डेयः जब वह पालका पर बैठ कर आयेंगे, तो एक कंबा लगायेंगे श्री लिमये, एक कंबा लगायेंगे श्री यादव. एक कंघा लगायेंगे वागडी जी ग्रीर एक कंछा लगायेंगे श्री किशन पटनायक ग्रीर वे लोग यह कहते हुए ग्रायेंग, "रास्ता खाली करो, प्रधान मंत्री आ रहा है।" मैं कहना चाहता हं कि वह दिन बहुत बहुत दूर है। वह "घेरा डालो" ग्रीर "बन्द" के माध्यम से प्रधान मंत्री के पद पर पहुंचना चाहते हैं, लेकिन उनके लिए प्रधान मंत्री के उत्तरदायित्व का निर्वाह करना वहत बहत दूर है।

यह हाल है इन विरोधी दलों का !

जहां तक हमारे दल और सरकार का सम्बन्ध है, उनको इस वात का एहसास है कि देश में ग्रनाज की कमी है ग्रीर उद्योगों के उत्पादन में भी कमी हुई है, जिलका कारण है वर्षाका न होना और यद्र। हमारे दल ने इस बारे में स्पष्ट ग्रात्म-निरीक्षण करके--जैसा कि ग्राचार्य कृपालानी ने हमें यहा है--कुछ निर्णय लिये हैं ग्रीर ग्रागे भी ग्रावश्यक कार्यवाही की जायेगी।

ब्राचार्य कृपालानी को तो मैं भल ही गया। वह हम लोगों का ही स्रात्म-निरीक्षण करने की बात कहते हैं, विरोधियों को नहीं कहते है। उन्होंने कहा कि मैं तो यह अवि-श्वास-प्रस्ताव को पेश करने के पक्ष में नहीं था, लेकिन क्या करें. ये कांग्रेसी अपने भन की भावनाओं को प्रकट नहीं करते हैं। मैं उनसे पूछना चाहता हूं कि लौहिया जी के बारे में वह जो सोचते है और जो प्राईवेटली कहते हैं, उसको वह सदन में क्यों नहीं कहते। भीर कम्यानिरटों के बारे में वह जो सोचते हैं, उम को वह सदन में क्यों नहीं कहते हैं ? ये सब 2303

उपदेश वह केवल हम लोगों को ही देते हैं। आरन-निरीक्षण हम ही करें भ्रौर भ्रानी भावनाम्रों को हम ही व्यक्त करें ! भ्रात्म-निरीक्षण की बात को हम स्वीकार करते हैं।

Shri J. B. Kripalani (Amroha): I am sorry, I told Congressmen to go a little within themselves. I with draw my words.

श्री राम सहाय पाण्डेय: मैं तो आचार्य कृपालानी का म्रादर करता हं। जैसा कि मैंने अभी कहा है, आतम-निरीक्षण के उपदेश को हम स्वीकार करते हैं। लेकिन मैं निवेंदन करना चाहता हुं कि चूंकि देश में चीजों की कमी है, भाव बढ रहे है और इस सम्बन्ध में भौद्योगिक विकास भौर उत्पादन के लिए बाहर से काम्पोनैंटस ग्रौर रा मैटी-रियल मगाने के लिए हमको रूपये का अवम-स्यान करना पड़ा है। इसके बाद देश के विकास भीर भ्रपनी अर्थ-व्यवस्था के सुधार के लिए जो भी फ़ालो-अप एक्शन आवश्यक होगा. वह हम लेंगे।

हम चाहते हैं कि कृषि-उत्पादन में कैपिटल इन्वेस्टमेंट करके किसानों को दिया नाये। चुकि वे राष्ट्रीय प्रामदनी का 45 प्रतिशत कांद्रीब्यट करते हैं, इसलिए इसी **भ्रन**पात में उन पर **खर्च** किया जाना चाहिए। बोती हमारी अर्थ-व्यवस्था और पंजी का ग्राधार है। ग्रगर उसको शक्ति मिलेगी तो हम प्रपनी इंडस्ट्रीज को भी प्रच्छी तरह से चला सकेंगे। हम चाहते हैं कि हमारा सरपादन बढ़े भ्रोर उसके लिए हम सब कुछ करेंगे--जो कुछ भी साधन प्रावश्यक होंगे, उनको हम उपलब्ध करने का प्रयत्न करेंगे।

जहां तक भावों के वढने का प्रश्न है उसकी चिन्ता हमको भी है। मैं समझता ह कि सुपर भाकेंट के अलावा हमको और भी हजारों दकाने भीर फारेन कट्टीज की तरह की मौबाइल शाप्त भी खोलनी पड़ेगी। मैं सरकार से यह भी अनुरोध करना चाहता ह कि जितने जमासीर है, जो धावश्यक

वस्तुओं का संग्रह करते हैं, उनके खिलाफ़ बड़ी सख्त कार्यवाही की जानी चाहिए। मैं भाशा करता हं कि प्रधान मंत्री ने इस सम्बन्ध **य** जो श्रपील की है, उसका प्रभाव होगा ग्रौर जिन 💂 लोगों के पास अनाज का स्टाक है, वे उसको बैर्वेगे। लेकिन अगर वे ऐसा नहीं करते हैं, तो कानुन का सहारा लेकर वे तमाम स्रावश्यक वस्तुयें बाहर निकाल ली जायें, ताकि प्राइसिय न बढने पायें।

जिन देशों ने हमको अनाज की कमी को दूर करने के लिए सहायता दी है, हम उनको बघाई देते है। इसमें हमको कोई शमें नहीं है। देश में अनाज की कमी होने के कारण हम लोग ग्रमरीका के प्रभाव में नहीं गए हैं। ग्रमरीका ने हमारे साथ सहयोग करके हमको पी० एल० 480 के ग्रन्तर्गत धनाज दिया है। हम श्री सुब्रह्मण्यम को भी बधाई देना चाहते हैं कि उन्होंने विरोधी दलों की ग्रालोचना से प्रभावित हए विना ग्रौर उनके दबाव में न ग्राकर इस देश को बचाया। जब हमारा देश स्वतंत्र नहीं हुआ था, तब बंगाल में लगभग 23 लाख ग्रादमी कृते की मौत मर गए, लेकिन जैसा कि मैंने पहले कहा है, भोगौलिक सीमाग्रों के सिकुडने ग्रौर संसार में सहयोग और सह-ग्रस्तित्व की भावना होने के कारण ग्राज वह स्थिति उत्पन्न नहीं हुई है। ग्रमरीका वह मित्र है, जो हमारे काम ग्राया। इसमे प्रो-ग्रमरीकन होने की बात नहीं है। मैं कहता हं कि ग्रगर रूस के पास अनाज होता और वह हमको देता, तो हम उसका स्वागत करते । इस समय हमारी **ब्राधिक** योजनाक्रों के सम्बन्ध में रूस हमारी जो मदद कर रहा है, हम उसका भी स्वागत करते हैं। जो भी राष्ट्र हमारी सहायता कर रहे हैं, हम उनको धन्यवाद देते हैं स्रोर उनके सहयोग का स्वागत करते हैं। हम इस 🖟 रे में एपालोजिटिक नहीं हैं।

इमने अपने देश में तहलके भी देखें हैं हलवल भी देखी हैं भीर कान्ति भी देखी ।। 1942 के प्रान्दोलन में जब "करो या मरी"

2306

[श्री राम सहाय पान्डेय]

का नारा लगाया गया था, तब ये कम्युनिस्ट कहा थे? तब ये दूसरों का ढौल बजा रहे थे। ब्रात्म-निरीक्षण का उपदेश हमको मालम है। हमको यह भी मालुम है कि राजनीतिक जीवन में जनता के साथ स्पष्ट व्यवहार करना नाहिए। जनतंत्र के संरक्षण के लिए कृत-संकल्प होकर जो कुछ भी करने की ग्रावश-यकता होगी, वह हम मजबूती और दुढ़ता से करेंगे। हमें विरोधियों को ग्रच्छी बातें स्वी-कार्य हैं भ्रौर बुरी बात त्याज्य हैं। न जाने कितने भ्राए कान्ति करने वाले! जो लोग! कान्ति की बात करते है वे अपने घर मे कान्ति करें। उससे उनको लाभ होगा। हमको जो जन-भ्रान्दोलन भ्रौर जन-कान्ति की धनकी दी जाती है उसके बारे में मैं कहना चाहता हूं कि जनता कांग्रेस के साथ है भौर उसके साथ रहेगी इसलिए कि कांग्रेस प्रजातंत्र में ग्रास्था रखती है, विश्वास रखती है।

डा॰ राम मनोहर लोहिया: कांग्रेस तो बन्द्रक चलाती है--बन्द्रक, बन्द्रक।

12.00 hrs.

The Minister of Railways (Shri S. K. Patil): Mr. Speaker, Sir, I am standing to intervene in this debate. For the last two days and more I have been listening to and reading the speeches made by both the Opposi-tion Members and Members of my party and I was trying to apply my mind to this very important question, although the speeches covered 90 per cent the question of devaluation, whether anybody has suggested any remedy, any alternative scheme or any follow-up action which really would help the country.

Now, I am not going to be very critical of the speeches that have been made by the Opposition Members-I have respect for them-but they must know that to take political advantage of every situation is not the only strategy to advance their claims and perhaps a desire one day to form a government in this parliamentary democracy. From that standpoint if I look at these speeches I find nothing but politics.

Now let me come to my hon. friend, Professor Mukerjee. I shall at once assure him that I have got a very great respect for him and his ideological sincerity but he was so much lost in that ideological sincerity, which nobody doubts, that he had nothing but Vietnam on his brains. Even devaluation would have been acceptable to him if something had been done in Vietnam. Therefore, to him Vietnam was the main thing; devaluation was not the problem but Vietnam was the problem. I give him credit for that because that type of ideological sincerity should be in everybody, but it should not make him so purblind that he cannot see the question that is before the House or before the country. He went on in a kind of poetic fancy and imagery about Vietnam and got himself so much mixed up in that dense Vietnam jungle that he did not know how to find his way out.

Now that is not the position. I am merely saying that we are not looking to that from that limited scope. If he wanted to attack our policy on Vietnam there were enough occasions and he would get them, but Vietnam is not a kind of El Dorado, the endall and be-all of his existence and our existence. Luckily or unluckily, there are two Vietnams and we have taken to a policy. Our policy is in complete accord with our policy of non-alignment. We have not taken sides in that. Therefore, because we did not see hundred per cent eye to eye with him, everything is wrong and for that matter devaluation is wrong is something which really I cannot understand.

Our Vietnam policy, if I may say so, is born out of our policy of nonalignment. We have a special responsibility in this region and we are prepared to discharge it. It is in the consciousness of that special responsibility that our Prime Minister made an appeal to everybody, not only to one party, for a Geneva type conference, because she thought unless they came to the table these things could not be discussed in a peaceful atmosphere. Unfortunately, that could not be done because the nations concerned are committed to something. They also have got their political ideology and, therefore, they could not respond to that. Is it the fault of the Prime Minister of this country, that that did not happen? Our fervent prayer even today is that that should happen so that our voice in asking the United States of America to stop the bombing should really be in operation, be effective and the bombing will stop, so that they will sit together and do something. I do not go into that question at all, but to attack devaluation through this medium of our attitude towards Vietnam is something which really is out of court so far as this motion is concerned.

Shri Nambiar: They are two differrent questions.

Shri S. K. Patil: I can assure him that the policy is that the Vietnam question has ultimately to be resolved. Nobody likes this bloodshed; surely, India does not like it at all. Nobody likes escalation of the war. There is escalation of the war, there is no doubt about it. We want to stop it. That is the desire of everybody in the world. We do not take any special credit for it. Therefore, I assure him, through you, that I am quite sure that every Member of this House, be he a Member of the Opposition or of the Congress Party, will stand unitedly behind the Prime Minister in wishing a speedy end of this Vietnam question.

Many Members when they made their suggestions raised some questions. I am going to take up those questions and answer them so far as devaluation is concerned. Devaluation ought not to be looked at from the

political standpoint, although it may be one of the points. I do not disagree on that. But from the economic point of view whether it was necessary, whether it was avoidable, whether it could have been delayed, whether there was any alternative, whether we could afford a different thing—these are the questions that are germane to the discussion and I shall apply myself to these questions.

Motion

A question has been asked as to whether this devaluation has been forced upon us. By whom? Naturally, by America. For anything that happens in the world America must be brought in; otherwise, they think that possibly their profession is not perfect...(Interruption). I have listened with the utmost patience to my hon. friend, Professor Mukerjee and I have admired in part his speech, not the whole, but I did not interrupt him.

Now the question is: was it really avoidable; is it something that has been forced on us? Everybody in this House and in this world knows that for the last 15 years we have been having a planned programme, that we have been by our own volition or option tied to a plan. Three plans have already gone. If we wanted to have a different kind of plan where no foreign money or anybody's help was necessary for it, that is a different matter. It was open to us to have a plan of that type. But we thought that if in the initial stages we took the help, possibly our work would be quickened, our industrial and agriwould cultural development quickened. That is why we have accepted this aid, not a little aid but an aid running into thousands of crores of rupees. All those have got to be serviced, the money has got to be paid back. All those concerns that have been started with that foreign help have got to be run efficiently. The raw material, whether it is 5 per cent or 15 per cent, which is necessary in order to run those concerns has also got to be

**2309** 

obtained. Therefore if it was possible to do all that by a magic wand or a mirace. I could have quite understood it. But one must pause and ask a question whether it was possible to do that.

I shall give you some picture of the indebtedness and the responsibility that we as a nation have accepted and it is up to us to consider how we are going to discharge that responsibility and whether, in the absence of devaluation or any other alternative scheme, the discharge of that responsibility was possible. On the 1st April, 1966, that is, only two or three months ago, the total outstanding foreign debt was of the Rs. 2,919 crores. This is according to the pre-devaluation figures that I am quoting. Loans which are required to be repaid in foreign currency are of the magnitude of nearly four million dollars, that is, Rs. 1,887 crores. Loans to be repaid in the form of export of also Rs. 261:9 goods are crores. Sometimes we barter and, therefore, that is already pledged and is gone. Then, PL-480 loans, non-convertible, although they are in rupees, are of the order of Rs. 770 crores and so on. When this responsibility is upon us, when we have accepted this form of our industrial development, is it up to us to say at a point when because the value of our rupee in the foreign market has dropped, we are not getting any loan, that does not matter, let us go it alon, we do not care? That attitude is impossible. That attitude is dishonest for the simple reason that we have made the world to understand and the countries from which we took the money to understand that we shall service the loans, we will pay the interest and the corpus according to whatever agreement we have made. Having done that, it is not open to us to say that this could have been done. There was a remedy. Sometimes, it would be asked: China any difficulty about the foreign exchange? Has Russia any difficulty about the foreign exchange? Russia is a developed country and, therefore,

they could not have that difficulty. Let us take China. Has China any difficulty about foreign exchange? No. Why? They do not depend upon the foreign exchange. Their system is quite different. Whenever they want something for which the foreign exchange is required, either they give gold or they barter commodity for commodity. Therefore, that is easy for them. They do not take loans of that type that have got to be serviced in the manner in which we have got to do.

Motion .

I was sitting and calculating our requirement of gold during the first two or three years and right upto the end of the Fourth Plan as to how we could have even postponed this inevitable decision that we took on the 5th June to devalue the external value of the rupee. If we had gold to the tune of nearly Rs. 500 crores through which we could have done this servicing of the loan for the time being and also to liberalise the which were necessary in order that our industrial production should not stop or should not lessen its speed, then surely we could have done it. We have not got that. We are not on the gold standard. As many as 35 years back, the world had gone out of it. In 1931, Great Britain, as it was then called, went off the gold standard. Along with that very many nations went off the gold standard. Some of them were never on the gold standard before. Apart from that, if our efforts had succeeded in having gold of the value of Rs. 500 crores, Rs. 1,000 crores, possibly it would have been delayed and some other methods could have been found in order that we could delay, postpone, or, per haps, avoid this inevitable necessity of having the devaluation. not got that, we had no other way but to do what we did.

Shri Nambiar: How can devaluation be an answer?

Shri S. K. Patil: Please don't interrupt me. You will have enough time. You need not get up every time just like a jack in the box.

The role of the World Bank and the International Monetary Fund has These are inalso been questioned. ternational organisations. They are not sitting there for political poses. They do not advance one ideology or the other. If the World Bank or the International Monetary Fund came to the conclusion independently. because it is their business to watch the currencies of the various countries, that our rupee was not a rupee. that it was only 75 per cent rupee or possibly 25 per cent something else, then, surely, it was their duty to advise us. They advise everybody on that. Ever since the International Monetary Fund has been established, such advice has been given to nearly 10 to 12 countries, that the time has come when their currency has to be devalued for the simple reason because it has not got the parity with the external value which is claimed on its behalf. If we could have two types of currency, one for inside and one for outside, it is a different thing. India could not do that. Many countries have that kind of thing, there is one type of currency inside which is not affected by the external value, the external value is something different.

May I remind the hon. Members opposite who know perhaps better about Russia's economy than I do? Some years ago, even the rouble which is a very mighty thing which is perhaps sounder than even the American dollar today, had one internal value and another external value. nearly a difference of 50 per cent There is nothing wrong about it. This devaluation is not really something that has come only upon us and that has not come upon others. Ever since the end of the last War-I do not go before that-many countries have devalued their currency. Nine or ten countries have devalued their rency. Many of them have come out triumphantly, like France, Yugoslavia and Greece, and some of them have not. The question of devaluation is not merely confined to us alone. This is the second time that we are

devaluating our rupee. There is nothing wrong about it. The only question is: What is the follow-up action? What is to be done now? That is the question I shall deal with a litt. later on.

Motion

Was devaluation avoidable? I have answered it partly that devaluation was not avoidable because within these months you had to find the money to service your loans, to pay back the interest as well as the corpus, whatever it is. I have got the figures. I do not want to tire you out by giving the figures as to how much was the total that we had to pay this year and till the end of the Fourth Plan. We had to find that money from somewhere. More than that, our industrial potential was going down steadily because we had no raw material with which to keep on going. If it is going down, it becomes our duty to see that it is lifted up. Therefore, there was no alternative to this and this was not avoidable. That is why that decision had to be taken.

Could it have been postponed? Many people tell us why not postpone it because this is the Election year. There, I can refer to my friend. Acharya Kripalani, I have great respect for him, and he really put his finger at the right type of button when he said that the Congress has got one knack and that is, when there is a difficulty, they unite and stand together. That is really the one good thing in his speech, and that he said because he has not yet forgotten his days when he was closely associated with the Indian National Congress. Here it is. We are told that because we have got the elections and we want take advantage of that, there should have been no devaluation. It would be unlike the Indian National Congress. If devaluation had to be done, if it was in the larger interest of the people, then, surely, it would have been a dishonesty on the part of the Congress Government to postpone it in order to get a popular verdict and win the elections. We shall rather prefer to lose the elections but will

[Shri S. K. Patil]

not be guilty of doing things which are not in the larger interest of the people. We do not want that, for the simple reason that people expect us, and they have expected us all these 70 to 80 years that the Congress has been there, that it is the Congress organisation which is capable of taking decision when it is in the interest of the country. No matter whether they are popular or otherwise, that decision has to be taken. I challenge -challenge is a bad word-I offer it to my friends opposite that we shall enter the elections with devaluation and we shall come out successful with a verdict by the millions of people that devaluation was the right course for us to take and, therefore, it was taken.

It was a difficult decision indeed and, therefore, the Prime Minister and the Cabinet had to do it. Here, my friend Prof. Mukerjee knows one thing. I am quite sure he will concede that to me that when a decision comes from the Cabinet, to go round and say that the Prime Minister is responsible, a few honourable Ministers are responsible, this or that, and, therefore, the other Ministers are not with it, is something I cannot understand in a parliamentary democracy.

Shri H. N. Mukerjee (Calcutta Central): That was never said. I said the whole assorted lot of you.

Shri S. K. Patil: Including the ill-assorted lot sitting opposite.

What I am saying is this that the decision was taken in the manner in which the decisions are taken. These questions are not discussed in bazaar places or on the roads or in a sort of bandhs or other violent demonstrations that the people might be indulging in. The question has been asked as to why is it that the Finance Minister and the Planning Minister have been saying that we are not going to devalue the rupee. May I ask: Is there any Minister in the world so stupid as to say that he is going to

dévalue except at the time he wants to devalue the currency? I have never understood that. Even when I know that something is going to happen tomorrow, I am going to say emphatically that it is not so until it is done. Therefore, just to say that the Finance Minister and the Planning Minister or any Minister should have gone on beating the drum right from the beginning, that it should have been done earlier is not correct; surely, that is not done. It has been asked by several Members as to why the Opposition Members were not taken into confidence, why the Government Members also were not taken confidence and why our Party Executive was not taken into confidencewhy none of them was taken into confidence. Even, in a budget, we do not take people into confidence. the case of the budget, a copy of the budget is given to us half an hour or an hour before it is going to be presented to the House. We have either to have it or leave it. There is no option. One day, I remember, I got so much disgusted that I went to the President, Dr. Rajendra Prasad, and I asked, "Did it happen in your time like that or has it now started in our time? He said, "That was my question also when I was a Minister of the Wevell Cabinet and I was told that the budget is to be put like that." The same system continues. It is so of the budget where the stake is comparatively smaller. Now, in this matter of devaluation we should have talked about it, in the bazaar place, consulted everybody or consulted even a few chosen people or even the Leaders of the Opposition Parties-that could not have been done.

I can tell my hon. friends here that there are in this world some financial tycoons—I know a few of them—whose only business is to manipulate the currency. They make at the end of the day a million dollars or lose a million dollars not by doing any work or by any industry or producing anything, but by figures and statistics; they have got the capacity of

buying and selling the currencies of the world and possibly hundreds of crores of rupees would have been lost to this country if such a premature disclosure of this devaluation had been made. Therefore, it was not possible for anybody really to do this or to take the advice of anybody.

What was the responsibility of the Prime Minister? The Prime Minister becomes the easiest target for everybody because she is the Head of the administration. She might not have taken the initiative; nobody takes the initiative in everything; if I say, in case something is to be done in the Railways, that the Prime Minister should take the initiative, that can hardly happen. Therefore, things are done in the usual course. When the members opposite sometimes make their own government, they will find that their system is not different from the system that the Congress Government is adopting. So it is done in the usual way; the Finance Minister does it; the Planning Minister does it; somebody else who is interested in that does it; the question is discussed with experts; we have got experts also with the Government; after discussing that, they come to the conclusion that this is inevitable, this cannot be delayed even by a day; if we delay, possibly the devaluation might perhaps be more dangerous than today; instead of 7.50, I do not know, it might have gone up more because many other things would have added to it. Therefore, this is the proper time, both economically and also politically, so that we shall go to the people and say that we had . the courage and the capacity to take this decision and put it before them; if they find that we did something wrong, surely they could vote us out. (Interruptions).

I shall be delighted if my hon. friend has got those dreams which will be fulfilled in the manner in which he desires. I think he should be thankful to God that it should be so, but we have our own God also.

This was done in the manner in which the Cabinet decisions are taken.

It was not done by the vote of one. There were no dissensions in the Cabinet. Of course, it is not for me to say that; the Prime Minister would, in her reply, say that. I can tell my hon. friends that many of us were pained and surprised; even the Prime Minister was pained. This is not a decision which anybody could easily have taken. We pondered over it; we considered it; we met the experts and discussed that for a few hours before actually going to the Cabinet. when, in the Cabinet, everything was explained-I may say that I am not divulging a secret—every one agreed and it was a unanimous decision of the Cabinet that devaluation of the external value of the rupee was unavoidable and it had to be done. There is no particular blame that attaches either to this Minister or to that Minister. Why should any Minister be singleed out, I do not know. There was a time when I was also lucky to be singled out. I do not know why they have forgotten that. I always like that. When they single me out, believe me, I shall get a few thousand votes more, but I do not mind that. Really it is not good, it is not proper, it is not according to the decorum of Parliamentary practice everywhere that you should single out a Minister and say that so-and-so was for it and so-and-so was against it; that because some persons made statements on the Radio, they must be more responsible than those who did not make any such statement. In that case, I shall ask all my colleagues to make statements so that this kind of misunderstanding would not arise that there were differences of opinions.

If you come to follow-up action, I can understand that. If there were members here who had said that in the follow-up action, certain things should have been done but they are not done, then I would join them in that and say that the pare of progress must be accelerated. We must have the capacity to take decisions; even unfortunate decisions must really be

[Shri S. K. Patil]

given to officers, whether they are Secretaries or Ministers, so that the follow-up action becomes quicker. Unfortunately sometimes it is said that during the two months-in another two days it will be complete two months-the devaluation has come, we have not done anything as prompt as we should have. I can understand that because that would help us in being more prompt in doing things; it would increase our capacity to take decisions, good, bad or unfortunate. I would rather prefer an officer or executive who is capable of taking a decision—at times even wrong decision-to an officer who does not take a decision and the file goes on moving for weeks and months. If this is to be done, I can understand that. What is to be done in the follow-up action? Many people talk to us that the prices have risen. Now this is a very unfortunate thing and although there might be a little difference of opinion about it, there is no doubt that prices have risen. I can quite understand that. Although this is devaluation of the rupee in the external market—not internally—I do not see any reason why the prices of vegetables or raw coconut should go up by 50 per cent. These are things that sometimes happen. They have got to be stopped; they have got to be controlled and everything that is necessary for this purpose has got to be done. What is really necessary is that we must have the organisation, just as we have got the organisation. We could not have got that organisation before because that would have told the people what we are aiming at. We are building up fast that organisation in every Ministry, particularly in the Ministry of Food and Agriculture, so that prices do not rise. It is our responsibility to see that prices do not rise.

When questions were asked about freeze on wages, my colleague, the Labour Minister said very rightly—I join with him—that there cannot be a freeze because the labour has also got to pay money; so, there shall be

a freeze on wages only after there is a freeze on prices. I would say that, even if there was no devaluation, one way of really stopping all this runaway prices is-and this will be the greatest thing that will hit us in elections and elsewhere—that the prices have got to be stabilised. How often have I said in the Railway discussion that, although in having the chance that we had some years ago, we lost crores of rupees, I am prepared to lose crores of rupees, but I want to keep by 14 lakhs of railwaymen satisfied by giving them everything that is necessary for life, so that their living standards do not get depressed. Therefore, it must be our constant effort to see that all those items that go to make what is known as the cost of living ratio-all of them because they are considered to be the necessaries of life-have got to be done and the prices must be fixed When that is done, surely the wage freeze can be done. is a country-I am talking of Great Britain-where socialism started long before we started it and yet, here is the Prime Minister, Mr. Harold Wilson, who has got the capacity to say that there shall be a freeze but at the same time he has warned that this can only be given after the prices have been frozen. That is exactly what we intend to do and what must be done.

There were many criticisms about P.L. 480 because P.L. 480 has been a red rag to the bulls Opposite. not know whether I was criminally responsible for it or was in any other way responsible for a big deal. I say that not only is America doing it, but everywhere, in every country it is done; wherever we have got anything le-s, we get them from others and wherever we have got anything more, we give to others. And P.L. 480 is not a charity. It is a charityif you so call it-only in the sense that instead of in dollars, we pay in rupees. There is nothing wrong about it. They have also surp!ue wheat. What is it meant for? Till we attain self-sufficiency in agriculture, there is nothing wrong in accept-

ing it. Therefore, we have been accepting it. Why should there have been such an objection to it? Because it is American wheat, there is an objection. My friends Opposite must be knowing that Russia, during the last two years and for another year to come, has agreed and made agreements with other countries-Canada and others I do not whether the United States comes in to buy three billion dollars worth of wheat from these countries in order to keep it. These great countries do not merely live from year to year, they keep a year's stock. Sometimes war comes or something happens; so, they want to keep a stock. Therefore, it is not India alone that does it; even Russia does it; China does it; everybody does it. In an emergency like this, if Government does it, what is wrong about it?

Shrimati Renu Chakravartty (Barrackpore): Do they have an agreement like the PLi-480 agreement where they do not have the right to say anything about what is going to be done with the money? That is the main point.

Shri S. K. Patil: The money is supposed to go back; it is supposed to go back. Sometimes, they do not want the rupee and we have not got dollars. If we increase the trade, possibly it might go through the trade. The point is that we should really be in a condition where we shall get the foreign exchange. But there is a general agreement right from the very beginning that this money is meant to be just thrown there and so on. Therefore, that is not an important point. The important point that I am going to make is this. I wish the nation could have been trained in one discipline namely that when there is not enough food we shall do with whatever food we have got. Do these sponsors of the bandhs and the violent agitations believe in that?

Shrimati Renu Chakravartty: Yes, we do.

Shri S. K. Patil: Do they have that kind of patriotism and do they serve the people in that way? On the other hand, in about 90 per cent of these bandhs, if there is anything to infuriate the masses, it is the question of the paucity of food. This is how these bandhs arise. They do not advise the people that because we have got less rice, therefore, let us do with less rice, or because we have less wheat, let us do with less wheat. On the other hand, they tell the people to demand 'No we must have the full quantum that is necessary'.

Shrimati Renu Chakravartty: What about blackmarketing? We want to know what has happened to the blackmarketeers and hoarders? The hon. Minister is not answering that question. There is enough food in the country but it is there in the blackmarket.

Shri S. K. Patil: They advise the people to ask for the full quantum. That is how all these things have been happening.

Shrimati Renu Chakravartty: There is enough food in the country but it is available only in the blackmarket.

Shri S. K. Patil: The hon, lady Member need not be so jittery about it.

Shrimati Renu Chakravartty: What about blackmarketing?

Shri S. K. Patil: These are some of the home-truths. I know that they are not very pleasant. Surely, all the truths that emanate from the other side are also not pleasant to us, but we must take the pleasant with the unpleasant. That is parliamentary democracy everywhere in the world.

In all these violent processions and so on, there is one thing that is exploited, and that is the hunger of the people in the country. My hon friend Acharya Kripalani said yesterday that these angry young men had become angry because they had not got power. Therefore, what do they do? They take with them a hungry old man in order to have processions in Calcutta

[Shri S. K. Patil]

and everywhere, so that even if there was any discipline in a government to maintain law and order and it was possible to maintain it. that also could not be done. Therefore, this kind of approcah has got to be avoided.

I do not want to take the time of the House any longer, but I would just refer only two questions before I conclude. The first question is relating to agricultural produlction. So far as agricultural production is concerned, we are doing enough in that regard, but I would like to impress and stress this point more and more that unless India become self-sufficient and self-reliant in five years, Nature helping us and our efforts and our labours bearing fruit, there is no future for this country. Devaluation and all its rigours and all this bitterness would be forgotten if really this season turns out to be a very good season; it may not be the best, surely I am hoping that after the monsoons and the rains that have come in, this season will be better; and that should be better, and our efforts should be in that direction, so agriculturally we can become sufficient before even we think of the industrial output etc. Although both have to go side by side, I give more importance to this, and, therefore, this should be done. If that is done. I am quite sure that there will be no occasions hereafter for this loot, arson, .these sabotages etc. Somehow, I have always been the victim of sabotages, because, as I have said very often, the railways are like an unhorned cow; she has no resistance. 57,000 kms. of protected railway lines cannot be either by the Railway Protection Force or any force that Government Therefore, on bring into existence. every conceivable occasion we find sabotages and arson and loot etc. It applies to everything, and not merely to the railways. I would say that these are not the methods to be followed. These are like poison. I may tell my hon, friends in the Opposition that poison is sometimes good because it cures some of the maladies, but it must not be made the staple food of a community. Therefore when they resort to this poison, let them remember that it is merely a temporary phase to cure a particular disease but they should not make it a habit of the people such that this becomes the staple food of a community. Therefore, recourse such things must be avoided.

Motion

Lastly, I would make this appeal to the Opposition. No doubt, they have their ambition. In fact, everybody has an ambition for power, and I share that ambition with them. But are they going to give this demonstration to the people outside that if they come into power they are going to do what they are doing today, that is, indulge arson, sabotage, loot, bandh, stoppage of work and so on? So, they must also realise this. The Opposition is respected everywhere, and we respect Opposition. The other day we taken a certain decision in the beginning but we changed it within twentyfour hours so that the Opposition should not feel that they would not be present in the House and could have said something. Therefore, I would submit that when somebody points out to us that such and such is going to be the result, then we immediately apply the correction, whether we become popular or not. That was not a very popular decision to take; yet, notwithstanding all that, we took that decision because we thought that we should have the co-operation of the Opposition also with us That is how it should have been done.

I can tell my hon, friends also about the historic necessity of our parlia-mentary democracy. We shall not be found wanting in the performance of our duties when the call for comes. The time when this decision on develuation was taken was such occasion, and, therefore, we took that decision. Either the people may condemn us for that decision or they may applaud us. But that is the decision that we have taken. If we have taken a wrong decision, it is for people to vote us out in the elections and it is not for the Opposition to take advantages of it from now onwards so that they may get more votes than they would get otherwise, saying Your misfortune or your adversity is our opportunity to get a few votes ultimately are clever enough to see through that type of thing.

The ultimate arbiter in this matter in a democracy is the ballot-box. That will decide whether the decision that we took was a right decision or a wrong decision. Let us approach that ballot-box, and let not my hon. friends and ourselves go step in step, but with mode of action which are proper, which would not be actions of the type that they take but which would conform to the highest standards of parliamentary democracy. If they do that, then there is nothing in the world that could stand between us and the prosperity of this country. I would plead that it is not with a wiew to scoring any election advantage or any debating advantage that I have intervened in this debate, but because I like the idea that in this constructive task before the country the Opposition should be with us, and with that hope, I shall conclude.

Shri Frank Anthony (Nominated—Anglo-Indians): Mr. Speaker, Sir, this no-confidence motion was not unexpected, at any rate to me, because of the difficult food situation, the spiralling prices and the bomb-shell decision to devalue the rupee. It was not unexpected for another reason: the approaching general elections. But I would say as a lawyer and in fact, as the second seniormost Member of this House that in the factual context I cannot help feeling that this no-confidence motion is unreal.

As May's Parliamentary Practice point out, when there is a non-confidence motion. Government looking to the exigencies of its own business, does try to give a reasonably early date for discussion. As far as I am aware, there is no convention that there must be absolute priority given to a no-confidence motion. I do not think that that is the correct position at all.

Further, the first postulate of a noconfidence motion is a potential alternative government. Now, we know that at any rate today, through democratic or parliamentary processes, there is no potential alternative government. Because of that, I always feel that a no-confidence motion in this context lacks not only constitutional and parliamentary significance, but it is nothing more than an exercise in parilamentary illusion. I am blaming the Opposition for the fact that there are so many splinter groups. It is a legacy of political conditions in the country. The fact is that the Congress Party is a projection of pre-Independence struggle, by a monolithic party, if you like; yet, politically scientific sense the Congress is not a party; it is a movement; it was and is a movement; if you like, for some people, it was · a political band-wagon. That is why even today you get in the Congress Party a wildly heterogeneous group consisting of elements ranging from crypto-communists to dyed-in-the-wool capitalists, from princes to paupers, from sadhus and would-be-sadhus and hypocrites to hard-drinkers and bon vivants. But that characteristic is also reflected in the Opposition groups, but that is because there is this basic weakness in our democratic structure and in the country. Whatever the reasons, there has not been, in the normal democraan ideological, political tic sense, polarisation. So far as paper promises are concerned, so far as slogan mongering is concerned, the Congress Party has completely stolen the thunder of the socialist groups on this side. With the emergence of the Swatantra-I hope they will like what I am saying.... I fell there is now some semblance of polarisation in the democratic sense, on the analogy of the older democracies, that the Congress can be said to represent the socialist thinking, if you like, and the Swatantra, the conservative thinking.

In this context, the only sort of opportunity that a no-confidence motion can give is an opportunity for criticism, and by some elements an opportunity

### [Shri Frank Anthony]

**232**5

for abuse or near-abuse. When it comes to criticism, perhaps I can do it more effectively, within the framework of parliamentary decorum, I can do it more effectively than most Members of this House.

I would say this: only God knows the number of sins of commission and omisson that can be laid at the door of the Congress Party. I am among those who have always felt that planning was absolutely necessary orderly economic progress especially in a developing society. But I must say this about our Planning Commission, that, to my mind, it has been an instrument of near economic chaos. I feel that the Planning Commission has been allowed to function in this country as a Super-Cabinet of people indulging in all kinds of wild-cat theories not related in any way realism. They have with supreme, almost cynical irresponsibility done this because they have exercised power without responsibility. I say also-and I say it without pointing a finger-that the supreme tragedy for the country is that the Planning Commission has been dominated by pretentious theorists, by slogan\_ and ism-mongers without any semblance of practical sense or capacity.

For paper plans, they have a record. For execution, they also have a record, but it is a stinking record. I say also that the gap between promise and performance, so far as the Planning Commission is concerned, has always been there and that gap continues to widen. And what I join issue with is this; the promise is always couched in a pretentious economic Jargon. The promise is there; but the execution is typical, as I said, of people without any practical sense or capacity.

What I am sorry about is this, that there has been no semblance of any business sense so far as the Planning Commission is concerned. There has been no attempt to envisage the difficulties-I will come to what Shri Patil said. There has been no desire

to live within our income, to live within our means. Above all, there has been no minimum sense of financial discipline not only at the Centre but more especially in the States.

I am glad that the Prime Minister is here. Let us, as Shri Patil said, learn from our mistakes. I say that there has been-and that is one of the tragedies for this country-utter economic lawlessness, each Ministry trying to get the largest possible slice for itself, without any regard for minimum business norms. And you see what is happening. No semblance of priority. Priority is being given to projects. Why? Because they are prestige projects, because they are projects from which political patronage and power flow. And we see the demoralising spectacle of virtually bankrupt States, in spite of ever-increasing taxation, the demoralising spectacle of these virtually bankrupt States being allowed to continue to live on overdrafts from the Reserve Bank.

I concede that a certain amount of aid, foreign aid, is absolutely essential, particularly to a developing society. As Shri Patil mentioned, even adsocieties like Russia vanced Britain are still receiving aid. But I join issue with our planners because they are unrealistic, profligate planners; they have made us abjectly and increasingly dependent on foreign aid. Today, in spite of the brave words that Shri Patil has uttered we are completely at the mercy of foreign aidgivers, especially the American aidgivers. I am not going to try and rationalise it, as Shri Patil has done. He said and I agree that it took courage, in a sense political courage. But he put his finger on the crucial pointhe said they had no alternative.

On devaluation, our economic arm was not twisted,—it was broken—by the Americans. This is also trueand I say it with regret-that today American policy-making is dominated by blatant, gross arm-twisters. During the refinement of the Kennedy re2327 gime, there was none of this gross, blatant arm-twisting. Aid was not rubbed into a country although it was an Asiatic country. But today what is happening? Today-I say it with a sense of shame, because as Shri Patil said, we had no alternative-today we have been made to lick the American boot, and after having licked American boot, we are still being made to wait in the wings abjectly like beggars for the doles the Americans may give us. In his private moments, it must make every self-respecting Indian's soul recoil.

Nobody has been a more bitter opponent than I of the horrors and bestiality-in spite of my good friend, Shri H. N. Mukerjee—of the de-humanisation interest in communism. But sometimes in my anguish, looking at the way we have had to lick American boot—sometimes even feel that I would almost prefer all the horrors of communism for India rather than have to lick the American boot, if that is the price we have to for our democratic survival.

Having said this, I want to say something about the administration. Shri Patil talked about follow-up action.

Shri Yamuna Prasad Mandal (Jai-On a point of order. Is it magar): parliamentary to say that we have licked the American boot?

Shri Frank Authony: Of course, we have licked it.

Mr. Speaker: Perfectly all right. It happens so often.

Shri Brij Raj Singh (Bareilly): Nobody will find licking also.

Shri Frank Anthony: . Shri Patil talked about follow-up action. us look at our administration. To say the least, it is suffering from dropsy, **u**nhealthy swollenness. Apart from the huge armies of virtually un-employed clerks and peons, there are increasing armies of Secretaries, Additional Secretaries, Additional Additional Secretaries, Joint' Secretaries. Additional Joint Secretaries . . .

An hon. Member: Under Secretaries.

Shri Frank Anthony: You have also your armies of Ministers, Cabinet Ministers, Ministers of State, Deputy Ministers. Each one of them has become, and will continue to be, a built in focus for waste and extravagance.

On the food front also, I say that there has been endless tinkering and there have been empty, unattainable promises. I remember-I think it was in 1951-that I criticised the then Government. I said, If you carry on at this rate, in this unrealistic way, even in ten years you will not be able achieve self-sufficiency in food'. The Prime Minister, Jawaharlal Nehru, got up-he was angry with me -and said The Member does know what he is talking about. two years, if we do not achieve selfsufficiency in food, we will That was 15 years ago.

I could go on adding to the catalogue. But I want to look at the other side of the medal too. I will deal with the Opposition. I want to be a little objective. I am completely unconvinced that any of the Opposition groups Opposition or any combination of groups will ever, if they return power-which I do not think they will—be one whit better than the Congress Party.

I am convinced of this too, that except for the Swantantra and the PSP, I do not believe that most of the opposition groups are even committed to democracy and its basic implications. And I say this with great respect to them, whatever their protestations, that some of them are self confessed anarchists, other are obvious anarchists; whatever their labels, some of them are anarchists in practice. I say this also that for some in the opposition groups, whatever their protestations may be, democracy has no meaning whatsoever; for them, democratic freedoms are only the intruments for destroying democracy.

### [Shri Frank Anthony]

In spite of the many sins that the Congress Party has committed, as Mr. Patil has said. I have no doubt that a large section of the electorate will continue to vote for it. Acharva Kripalani says that when he goes to clubs and he meets people, everybody abuses the Congress. I suppose there is nothing much else they can do. never asked the further question: "When it comes to a question of voting, whom will you vote for?" Some say, we will not vote; and others say, perhaps like me: better the devil know than the devil I do not know. Others say: at least if you vote for the Congress, you are in the frying pan, but if you vote for the opposition, from the frying pan you will be jumping into the fire. That is why, from this negative aspect you will find, and I have no doubt, that the Congress will still get a majority of the votes, because of this negative, but powerful reason.

I would also say this I am trying to be a little objective. It is wrong for people to say that the country has made no progress. I feel that it is quite wrong because it projects a distorted image abroad, it demoralise our people at home. I am perhaps the only Member in this House-although I am sometimes abused by people who do not know better—with a real all-In-dia constituency. I tour the country more than anybody else, and because I see the country as a whole, I see signs not only of progress, but of remarkable progress. There is pu'sating industrial expansion. I have the figure here. For the first quarter of 1965-66 industrial expansion rose by 10 per cent. In many fields- metals, chemicals, machine tools and a whole host of consumer industries-we are supplying our own needs indigenously. And one of the main reasons that we were able to teach Pakistan a well deserved lesson was because in the critical field of defence production we have achieved increasing self-sufficiency.

Even on the food front—we may abuse the Government, but let us ana-

lyse the figures—there has been not negligible progress. In 1964-65 there was 88 million tons of food production. In a period of ten to twelve years food production has been doubled. And I have got this figure too. Even the annual increase of our gross national product has been not negligible. In 1964-65 we registered a 7 per cent increase in our economy, better, from the point of view of gross national product, even than Britain and America. The British gross national product went up by 2.6 per cent and the American by 3.1 per cent. But when it is worked out in terms of our population explosion, it is then that the picture of our per capita increase becames not only dim, but dismal-because of this Malthusian curse, it hangs like a pall over the people of the whole of Asia. I do not know Kripalani got his where Acharya figures from. He said that the other countries have done better than us. They have not I have got the figures of the per capita annual increase. Because of this astronomical population explosion, so far as India is concerned, it was 1.5 per cent; Pakistan was less, 1.2 per cent; Indonesia was even less, 1.1 per cent; Ceylon was only 0.7 per cent. Japan alone, because Japan by ruthless realism, ruthless methods, has got over this Malthusian curse, has achieved a unique per capita annual increase rise of 7.9 per cent, and that is why I say that one of the first tasks of the Government will have to be somehow or other to get on top of this population explosion. I do not know whether this looping the loop is going to be very effective. But what is happening?

One million Indians are being born every month. Official statistics show that at this rate perhaps you will have to put two million additional acres under the plough each year. For every Indian baby born, you have to get an additional finance of Rs. 100 only for you irrigation. How can we face it?

I will be concluding now. I say this. What can we do?

Abuse is not going to be of help. No Government in the world by a magic wand can produce the required results. I say this. Even for the pogress that we have achieved—and it is not negligible—even for that quantum of progress, certain preconditions are necessary. What are these preconditions? To my mind, stability, discipline, ruthless realism.

So fa as stability is concrned, whatever we may say of the Congress Paty, it has given not negligible political stability, not in a two-by-four country. When my British friends talk to me, I say: "Why do you make comparisons? Comparisons are not possible. You are not even a two-by-four country, you are a one-by-two country." The Congress Party has given political stability, it has given it to a subcontinent, it has given it to the largest democracy in Asia.

So far as discipline is concerned, I do not believe that anybody from the Opposition is going to induce discipline overnight in our people. Let us admit this to ourselves. There is a certain built-in indiscipline among our civilians. There is a general atmoshere of indiscipline in the country. It contrasts so much with the discipline of the army. And I say this. Why is there this atmosphere of general indiscipline in the country? It is because it is led by the agitating, the undisciplined politician. That is why there is this atmosphere of indiscipline in the country. You see what is happening. The average politician thinks he is either a law unto himself, or he thinks that he is above the law. And we see this too,-Mr. Patil has referred to this in different language-we have today chaos-committed. anarchistminded politicians whose stock-entrade seems to be-I mean the people are frustrated, they have their difficulties-to exploit this frustration, these difficulties, to mislead these people, to instigate them to mob violence, to make them destory not Mr. Patil's porperty but railway poperty, the property of the nation, and most shameful of all, to make them attack innocent men, women and children.

There is this other contrast which the armed forces stipply, a contrast which represents the ideal of national integration. What does the agitating, undisciplined politician do? Here we get this ideal in the Army of national integration, freedom from communal, caste, regional, linguistic differences. But the average, undisciplined, agitating politician, to secure some petty, political advantage, is the person who accentuates communal, caste, regional and linguistic differences.

I will end by asking three questions. Where is the ruthless realism going to come from? Will it come from the Opposition? Who is going to tackle corruption? Let us admit that there is corruption. I have said this before, and I say it now, that with the proliferation of the so-called instruments of democracy, there is the proliferation not only of inefficiency, there is the proliferation of corruption. Your corporations, your municipalities, many of them in the custoday and control of opposition groups, are rank dens of inefficiency and corruption. As you go lower down, you go to your panchayats, what are they? They are the worst hotbeds of caste, of sectarianism, of prejudice. And who today wants this proliferation more than the opposition groups? They are the people who shout for more legislatures. They want a legislature in Delhi. I said: for God's sake, save the much-scourged citizen of Delhi. They want more legislatures, they corporations, they want more want more municipalities, they want more power for the panchayats, more hotbeds, more potential hotbeds for corruption and inefficiency.

### 14.00 hrs.

I know some Members will not accept this very kindly, but who is going to stop this huge destruction of our foodgrains by utterly useless cattle and other animals? I was reading a survey by the Central Food Technological Research Institute. They said, I do not know whether this correct, that 50 per cent of our foodgrains are destroyed by useless cattle and animals. Who has the

2334

### [Shri Frank Anthony]

courage, not even the Swatantra Party, to suggest the destruction of our useless cattle? I concede, because I argued it, a complete ban on cow slaughter, but what about all the other useless cattle? Eighty per cent of our cattle, it is a conservative estimate, are utterly useless. Apart from the fact that we can never have any semblance of modern animal husbandry, they are a tremendous burden on our food and fodder resources, who is going to decry this superstition about monkeys-they are one of the worst destroyers of food crops in he country-not even Mr. Subramaniam. Now because of some kind of, call it what you will, medieaval obscurantist, primitive approach some people, we cannot even export them, although they were earning foreign exchange. Because of this Mr. Subramaniam said: I am utterly helpless; I cannot do anything about the tremendous destruction of food by monkeys. Who, finally, is going to help us get rid of slogans? Perhaps the Congress would not help us much. Look at this exercise in hypocrisy, the slogan of prohibition costing us, some member of the planning commission said, Rs. 200 crores a year. going to relieve us from these exercises in hypocrisy? Illicit distillation is a cottage industry. Our enforcement services have been completely corrupted by these exercises. Who is going to relieve us from the slogan? I do not think the Opposition is going to do it. May I finally say this? I agree with Mr. Patil, what is the good of a post-mortem? I say that the Americans broke our arm. No other Government could have taken any other action. But today we are facing what I would like to call a war, a war for our economic, our democratic, survival. In this context, it is axiomatic that to survive in facing a war we have to have stability; we have to have discipline; we have to have ruthless realism. I say this to the Congress party. The primary duty and the responsibility is theirs. If they fail, they fill not only destroy themselves, but wrose than that-because, although I wish some parties like the Swatantra well, there is no party that is going to emerge in the near future sufficiently strong to guide the country; they will destroy not only themselves-they will destroy democracy. I say this in conclusion that what the country does not need-I am quite clear about that is the unstability and indiscipline that must flow from opportunistic, make-shift rickety alliances between disparate political elements without the semblance of any common programme. Because of that, Sir, I oppose the motion.

Motion

Shrimati Renuka Ray (Malda): Mr. Speaker, Sir, listening to this debate, I have been struck by the lack, fantastic lack of realism in all speeches apart from the last, in the debate that has taken place so far, because we are facing a deepening economic crisis should we not think in those It is my hon'ble friend Mr. lines? Mukerjee who sets the ball rolling in this respect. I do not want to dwell on the point of his relations with the USA: for I know that is like a red rag to a bull. I leave that apart. But I would ask him this. In his perfect Oxford diction with an eloquence which almost surpassed his earlier eloquence he said things and some of them inorder to be hard hitting sometimes verged almost on the border of extreme discourtesy. He has picked out three ministers and said many things. I do not say that in all aspects I agree with the government. I will come to that point later. Because we do not agree on all points, we bring these things up and we have them rectified very often. But that does not mean that the fides should be questioned in this To say that they are atmanner. tempting to sell the country to USA or other countries is going to fantastic lengths and even Mr. Mukerjee knows that these are not true. And Mr. Mukerjee made no contribution at all to the vital economic issues of today, the national issues which exercise our minds.

### 14.04 hrs.

[Mr. Deputy-Speaker in the Chair]

Prof. Ranga was an old colleague of mine even from the Central assembly days and of course he will say everything that is diametrically opposite to what Mr. Mukerjee says. His point is that we are too obsessed with the USSR. He has made, due to his leader, a new point that we should have a government of talents in the country. I ask him: unless we have a government, which is a national government made up of the different parties, how can this be done? Is there any opposition group which is grown and well-developed party in parliamentary terms so that their talent could be included in a national government of different parties? Or, is it an Oligarchy that he wants? There is intellect in the country no doubt but they will not be representatives of the people unless they have been elected by them.

Then we come to another professor, professor Hem Barua. To some extent I would say that between the two contradictory arguments of Prof. Ranga and Prof. Mukerjee, his was a via media and his speech was a support to the Government in an indirect way. But I found-I questioned him even then-that his obsession with China in the sense that he seems to think that because the Chinese put forward certain figures-they are known to be great propagandists-· those figures are correct. Statistics are sometimes referred to in this context as "lies, damn lies and statistics". If statistics are known that way and they can be brought in any method of compliation what is likely to be the position in China? Therefore, to compare us with them; even for a moment and to say that we are facing difficulties while China is not; she is going in for all these purges, is wrong; it is wrong for Mr. Hem Barua particularly to believe.

Let me now come to Mr. Gopalan. Mr. Gopalan is now a defender of He has forgotten his the Chinese: own country. It is well known that he has even quarrelled with his neighbour. The point I want to make here is this. He has talked about bandhs all over the country, bandhs in West Bengal, bandhs in Kerala and all the rest of it. Other people have spoken about it. I do not want to waste my time on it except to say this to him. What about the purges that are going on in China today? What would happen to government services whom he is encouraging to go on strike today? If he were to come to power, would there not be purges? Would dare even to raise their voices, far from marchings and demonstrations. The Government servants are incited by him must remember that it is easy to take advantage of democratic institutions and exploit them but when their freinds come to power they will not be able even to murmur; they will be purged.

Shri Umanath (Pudukkottai): Not shot down.

Shrimati Renuka Ray: Whether they are purged or shot down, what way we do not know. These are the methods of the left communists.

I have the greatest and highest respect for him-Acharya Kripalani. He was at the helm of affairs at the Congress in the most difficult days and his advice is something that appeal to us and we should give the highest consideration for it is for our The only thing that I own good. would like to tell him in all humility is that, left him not feel frustrated: let us not lose confidence in our own powers to rectify our mistakes, and to get over our drawbacks and deficiencies. There will be somedrawbacks and deficiencies; no human government, no human party can be this. Now, there without having what happened? Why have we come into the present situation as we have? Let me just recaptulate for a moment what has happened; I know that others have also spoken on it. In the first instance, everybody must agree that we had reason for taking certain postures, and for having a feeling of cautious optimism during the

[Shrimati Renuka Ray]

first two Plans and even up to the second year of the Third Plan, because we not only kept to our targets but we even went beyond anticipations in some aspects, and therefore there was no question being dissatisfied in an overall way, though we were dissatisfied. The Congress party itself was dissatisfied in many matters and constantly we brought to their notice the deficiencies of an administrative system which is antiquated in meny ways and which should be changed. This is a matter which we have brought up again and again, and it has been changed to some extent, though not revolutionised or changed to the extent we want.

Now, I come to the point which Shri S. K. Patil made about the loan. Loans up to a certain extent are inevitable in a system of developing economy. I cannot say that I agree with Shri Patil all the way about this matter, but I do agree that we did have to take loans and we have to pay them back. We as an honourable nation should pay back what we have as loan, and its interest. Therefore, there is no doubt that we reached a difficult and critical stage when our foreign exchange began to get depleted. This happened really because we had to spend for the twin purpose of development and defence after the Chinese invasion. Our then Prime Minister—and this House en-dorsed it—said and proclaimed that we shall go on with the twin purpose of development and defence, no matter whether it is the Chinese or anyinvades? The whole one else who House endorsed this. It would difficult to keep down the inflationary trend because many more projects, defence projects, for which we had to find foreign exchange and money, had to be proceeded with, and naturally that made further depletion necessary, and so we went on. No doubt, after the mid-term appraisal of the Plan we should have taken even more drastic steps about certain matters, but it is not always that one does

everything as exactly as one should have and exactly at the right moment. Anyway, these are the facts and this was the position that was inherited by Shrimati Indira Gandhi, and they have devalued our currency.

There may be differences of opinion as to the timing of devaluation. Persenally, I would have liked that some of the correctives that we have taken should have been taken long before, but if we had taken those correctives: I do not say that devaluation of a currency which has depreciated in foreign markets might not have taken place; but this could have been assured today, namely, that whatever way it could be done, it should not be the South American way which will lead to further devaluation. It should be perhaps the Yugoslavian way, bringing economic recovery and that could have been assured.

I appeal to the whole House and to those who have brought this noconfidence motion, which is brought before this House not infrequently, that this is a national crisis and to meet that, every responsible person in this country and every representative of the people should combine together in one endeavour; and that endeavour should be to check rising prices and to bring down this inflationary trend in such a manner that we are able to effect that after this devaluation no further devaluation follows, and instead, our economic recovery starts. That is the main problem of today.

I have many things to say. Shri Patil said about concrete suggestions. I have many concrete suggestions to make and I shall take that opportunity when the economic debate takes place. But today, I only want to point out that it is perfectly true that when the Prime Minister took this decision, and when the Cabinet took this decision, to devalue the rupee, they knew how unpopular it would be to many people, and how it would give a handle for exploitation against

us in the elections. There are those who think that not only on economic grounds but even on political grounds the timing of devaluation is wrong. Why? Because the elections are before us. This may have been the feeling among some party members. But they have also been convinced that in this country, the Congress Government has a record, and that record is that no matter how difficult it is, how unpopular it is, where a national crisis is before us, we must take a decision in the national interest and not in our own party interest.

It is quite true that in the buses and trams-I think Acharya Kripalani has said it-and in the market place, in the clubs and indeed everywhere else, there is a good deal of discussion about the Government, and about the Congress party. There are many who will criticise but who will vote for us. Why? Because they want a stable government and they want a Government which they know will ultimately, in spite of their mistakes and deficiencies, have the overall interests of the country before it, and not any other interests. I may or may not agree to the timings of the devaluation. I am not talking about that. But that it was an unpopular decision which could be exploited by the Opposition parties was known to the Prime Minister and still she took that decision, and that is something which the country knows and for that reason, no matter what is said against us. we shall win through again in the elections. But elections, which may be important in a democracy, are not of that importance, and are not so important as the economic recovery today.

# Mr. Deputy-Speaker: The hon. Member's time is up.

Shrimati Renuka Ray: I shall conclude in a few minutes. I must say one word about what the erstwhile, Dr. Lohia, said. He was a protege of Pandit Nehru for many years and was sponsored into politics by him. I would like to say one word about what Dr. Lohia said about the Prime Minister of India and women. Who

is he to talk about women? The women of India are behind the Prime Minister of this country. Who is he to say about it? I know as a woman, that when I go to the villages, there is a thrill in the country and in the countryside amongst the women, that there is a women Prime Minister, and they know that she has no magic wand and that in six months' time or in six years' time or even in 16 years' time, the backlog not only of the 200 years of British rule but the backlog of the long period before that could be washed off so soon; because no country could become a slave country unless it has had a longer period of downward trend. They know that it is not possible for her to make the impossible possible. They know her sincerity and integrity and they know that this Congress Government will deliver the goods; may be we will muddle through and we may make mistakes, but we shall eventually act up to our faith.

Lastly, this agitational approach. approaching violence, does make it difficult for the Government to proceed always as it should. Therefore, I would suggest that this agitational approach, and disturbances that are created and things like that only make it more difficult for us to bring about the economic recovery. I can only look at it from that angle. Finally, let us not forget that when we gave to us the Constitution, whose preamble I will not repeat for lack of time, which says that it is through the democratic way that we shall build a socialist State, we undertook We know we a very difficult task. had difficulties, but along this road we shall be up against many impediments and we shall have to overcome them. Today, the difficulties that we are facing are not so spectacular as the invasion by China, or the invasion by Pakistan, and its subsequent withdrawal. None the less; it is as important and necessary for us to contend with and overcome the economic crisis, beause ultimately it is not military strength, but our economic strength through which we shall have [Shrimati Renuka Ray]

regained our position amongst the nations of the world.

Shri P. K. Deo: Sir, with the Council of Ministers in the dock, I, in the name of the people of India, charge them with grave dereliction of duty (1) in persistently following wrong economic policies for 15 years which led to inevitable insolvency, (2) in not being able to give two meals a day to its people and in failing to control the soaring prices of all goods, specially the essential commodities, (3) in creating artificial scarcity and famine conditions in the country wherein by their callousness and complacent attitude hundreds of people have died of starvation and 25 per cent of the lands are lying fallow for want of seed and money in spite of this year's good monsoon, (4) by not being able to check corruption and nepotism and political patronage in this country, (5) in bringing an end to the rule of law by clamping down on this country the state of emergency and encroaching upon the fundamental rights of citizens and taking recourse to firing on labourers, students and peaceful demonstrators in order to liquidate the political rivals (6) in neglecting agriculture all these years and robbing the peasant of his right over his land, (7) in failing to preserve the integrity and sovereignty of the country and in not ousting the intruders from the sacred soil of our Motherland and (8) lastly by following a foreign policy of vacillation and confusion, thereby exposing the country to Red Chinese expansionisn.

Coming to the first point, here is the culprit who brought this nation to irremediable bankruptcy and proclaimed it in a public confession by devaluation of the rupee on 6th June, Government scored four consecutive sixers or over-boundaries when they officially recorded that (1) extravagance, (2) insolvency, (3) rising prices and (4) their inability to rule and keep the house in order have crossed their previous boundaries. All along they never played a straight bat. They played a crossed bat thereby exposing the country's national and economic wickets to grave danger.

The rupee all along throughout the ages was a very honest rupee; it stood high and firm throughout the ages except probably during the short period of the rule of Mohammed Tuglaq. who minted leather currencies and dubbed by historians as a mad cap. In the first half of this century, this honest rupee has been able to build a handsome reserve of a sterling balance of Rs. 1547 crores in even though previous to that, it had to pass through inflationary economy during the second World War. Since then this Government has been guiding the destiny of the nation. Government has been allowed by the brute majority of this House to tax the people relentlessly and this House has been giving them full support.

Many prosperous nations have extended a helping hand to this Government, so that they can overcome this USA has given economic crisis. Rs. 3,000 crores as aid during the last three plans as against Rs. 600 crores by the rest of the world. USA's assistance to India is more than double that of any such assistance to any other country. This country is the biggest debtor to the World Bank having borrowed 735 million dollars. USSR also has been helping USSR's help amounts to 6:7 per cent of the total foreign aid utilised India as against the American utilised aid of 58 per cent. USA has all along come to the rescue of this country in time of war and in time of peace. You can imagine what would have happened if American aid would not have been available when Chinese committed aggression on India. Secondly, when there was acute food throughout India, it is with American aid that we have been able to abate the crists.

All along we have been giving note of caution from these benches to the Government to observe strict financial discipline. Have they done it? There has been reckless spending and wasting of the poor taxpayer's money and the foreign aid, throwing to the winds all financial rules. There was indiscriminate deficit financing, excessive taxation, adoption of imprac-

ticable giant plans and seeking to invest non-existent resources in wrong priorities in favour of slow and low return-giving public sector, where the average return is 0.6 per cent. In rereply to a question in the last session the Planning Minister agreed that we have been asking for Rs. 4000 crores worth of foreign loan, of which Rs. 1350 crores are to be spent for repayment of interest on capital. Now after devaluation it must be much more. Is it the proper way to handle the finances of this country? have done it in the most reckless way. If I may say so, they have been following the principle of Charvak:

# यःत्रक्तीक्ष्युक्तं जोक्ष्, ऋष्ट्रगं क्रुरवा घृतं <mark>,पिवैत्।</mark> भस्मीमृतस्य देहस्य, पुनरागमनम् कृत: ।।

He said, "Have a merry time and spend as you like, because what is the guarantee that you will have a rebirth?" They know

भस्मीभतस्य काग्रेंसस्य पनरागमनम there is no return of the dying Congress. So, they have been spending recklessly the poor taxpayer's money. At last it has come to a crisis. The time bomb has exploded and bankin official ruptcy was registered devaluation of the rupee by 36 No less a person than Finance Minister himself admitted in his statement that it was "beyond the capacity of the Government to bring down the general price level in the country to the level that prevailed 5 years ago even". This is the state of affairs. Immediately after devaluation, the Governor of the Reserve Bank said in a statement that the decision was taken after all means of stabilising the country's economy were tried The laws of economics and failed. do not respect the nations or national frontiers. Thev have already devalued the rupee. Government's action is only de jure recognition of a longstanding de facto position; to put it more accurately, it is 50 per cent de facto recognition because in the free market, the rupee stands at 10 cents whereas the official recognition is 14 cents of the American dollar.

Even after this, if we take to the road of financial discipline, as UK. France or Yugoslavia did, we may have an economic re-birth. But if we follow the path which was traversed by Indonesia and if we get enmeshed in the net of rising prices, there will be further devaluation and it is sure to come. Have we done that? The price-line has to be held at any cost. The highest priority should be given to stabilise the prices. But we have not done anything in this regard. In the Supplement to the Economic Review, which is a Government publication, it is stated:

"In the three years ending March 1966 the price level rose by 36.5 per cent; the wholesale prices of food articles rose by 42.1 per cent and the working class consumer index shows an increase of 38.8 per cent." It has been further stated in the Bulletin of Wholesale Prices in India that rice is being sold at Rs. 130 per quintal in some parts of the country. We know very well that in non-rationed areas rice is being sold at Rs. 2 per kilo. When this is the price level, how could the people manage their livelihood, their purchasing power being what it is. No less a person than Shri L. N. Mishra, a member of the Cabinet, has the price policy of this criticised Government. In a broadcast on 27th of last month he stated that the general price index was up by 40 points in 13 years in the Nehru regime; that is, about 3 points per year, under the present regime it is up by 23 points per year and rose by 46 points in two years. When the Ministers themselves are criticising this you can very well imagine that it is nothing but a divided house.

The people who are hard hit by the rise in prices are the people with fixed incomes. The poor and the middle class people are hit hard. Have you thought about them? Are you thinking of another Pay Commission? How could you say that you are going to freeze the wages? Unless you freeze the prices there is absolutely no sense in talking of freezing the wages.

### [Shri F. K. Deo]

It is no use putting the blame on the traders or the manufacturers for the rise in prices. It is the Government which has been raising the pries. Have you forgotten that immediately after devaluation the Asoka Motel raised their tariff by 10 to 20 per cent and the Indian Airlines Corporation, another Government undertaking, by 10 per cent. There has also been a rise in the price of imported wheat. Even though the Government is saying that the price has to be controlled, in the same breath it is raising the prices in Government undertakings. Therefore, it is no use blaming the traders or manufacturers. The usual law of demand and supply will play to fix the prices.

To cope with the rising demands the main impediments for production are to be removed. What are main impediments for production? The suffocating controls, permit and licences and quotas which open the political floodgate of corruption and patronage, they must go. More incentives should be given to the people, both agricultural and industrial, for increased production. The mystic phrase of land reform embodied in the Seventeenth Amendment, which robs the peasant of his right the land, should be repealed. If that is not done, the target of 120 million tons at the end of the Fourth Plan will be a moonshine.

After 18 years of independence we have not been able to give our people two square meals a day. There have been many cases of starvation. Late-. ly, in Orissa there was a famine and the Prime Minister was there. We are grateful that she visited that place. We also shared the anxiety with her. But I am very sorry to say that all the directives she gave have been watered down by those who are on the spot. Those who are supposed to implement her directives are doing just the opposite. She directed that all the relief works should be entrusted to the panchayats, panchayat samitis, to the village committees.

But nothing of that sort is being done. All works are being entrusted through the rural engineering organisation to the favourite contractors and a deal is struck in invariably every case before the contract is given as to how much they are going to give to the Congress Election Fund. This is how the Congress is making political capital out of the misery and suffering of the people during the famine.

The Prime Minister stated that the cultivators are to get taccavi loans at the rate of Rs. 100 per acre up to a maximum of Rs. 800. But nothing has been done in this regard. So far as my district is concerned, a sum of Rs. 1:35 crores has been distributed. There are 2,50,000 cultivators in Kalahandi District. The average comes to Rs. 55. It is a scene to watch every day thousands of cultivators going to the district headquarters for taccavi and return empty-handed. result ' The of it is that per cent of the land lying fallow in spite of a very good, monsoon this year. They do not have the cash for the seeds. In the distress sales they have sold everything -their cattle, utensils, agricultural implements, everything-and nothing is left with them.

Now I will come to the Defence of India Act We have been told time and again that it would not be extended a day longer than needed. But what is happening? Instead of bringing the hoarders or profiteers to book-of course, (the Government is the biggest hoarder)—it is being used to victimise the political opponents. Emergency powers abrogating the fundamental rights and short-circuiting the ordinary process of law has become a matter of administrative convenience. The firing on students, labourers, adibasis and peaceful demonstrators has become the order of the day, whether it is Bastar or Banda, Calcutta or Kalahandi. The cat will be out of the bag when the Pande Commission report reveals the brutalities committed by Government Bastar.

The trigger-happy rulers have used this method to liquidate their political rivals. They want a blanket continuance of the emergency powers and the Defence of India Act. That is why an amending Bill has come in the name of amending the Defence of India Act. Even though they say that they want to restrict the scope and operation of the Act only to border areas, they want much more powers. The Unlawful Activities Prevention Bill is also another method to arm the Government with more powers on various pretexts so that they can clamp them down on political rivals.

The Chinese threat is only a bogie. Nothing has been done to wipe out the scar of humiliation and defeat at the hands of the Chinese. We have more or less acquiesced in the illegal possession of a part of our country by China.

Coming to foreign policy, I beg to submit that we must follow a conststent and realistic foreign policy. We have to realise that China is posing a big threat to the freedom of South East Asia. Who does not know that China is functioning through a satellite in North Viet Nam? After South Viet Nam is gulped, then Laos, Thailand, Malaysia, Burma and India are in the Chinese menu card. They will be gulped one after the other. those who say that American bombing has to be stopped I would like to point out that in modern warfare figthing is not confined only to the battlefield; the military bases behind the battle front have to be attacked. Have we not bombed Sargoda and Peshawar and opened a second front in Lahore to deal with the Pakistani infiltrators in Kashmir? So, it is a part of the game. Therefore, for India's sake, we will have to support it even though we may feel sorry for the loss of lives there. Because we know that China has been fighting through a satellite called North Viet Nam, for India's sake we will have to support the American bombing of the military bases in North Viet Nam.

Our practical and precept should be consistent. We could not blame others for doing the same thing which we did when we were attacked. It is wrong. As Chairman of the International Control Commission we have rightly suggested the convening of a Geneva-type Conference and we should stick to it. But are we sticking to it? We have been constantly changing. When our Prime Minister comes in contact with foreign dignataries, she undergoes some metamorphosis. In Cairo she said that first there should be the convening of the Geneva-type conference and then. secondly, there would be stoppage of the bombing. She goes to Moscow and she says that first there should be stoppage of bombing and convening of the Geneva type ference and reversed the order.

The Soviet Union has been flirting with Pakistan and the illusive relationship between Soviet Union and Pakistan has been a matter of great concern to us. The Soviet Union has been silent all these years over the Soviet-Pakistan arms deal. Russian Defence Minister will be shortly visiting Pakistan, A high-power military mission went from Pakistan to Russia. These visits are not for sightseeing. These visits are sponsored for the sake of tourism. We all know that something has been brewing and we should be clear as to what is going on behind the screen between Pakistan and Russia. Unless we play our cards properly we will be in the soup again.

Coming to corruption, it is a cancerous growth. In this field we hear big names, like Pratap Singh Kairor, Biju Patnaik, Biren Mitra etc., who have flourished in dubious and corrupt practices under this Government's mantle of protection. Some of them are trying for a comeback.

There should be the institution of an ombudsman. But I do not think that it is going to take place so long as Nandaji and his so-called sadachar are there.

[Shri P. K. Deo]

2349

I would like to point out that frustration has been there everywhere. You go to any part of the country, there has been frustration. The Government has been stubborn and unresponsive. We saw the glimpse of the frustration on the opening day of Parliament. We should not play to the elements of chaos; at the same time, I would like to blame the Government also. On the first day they projected an image of strength and firmness but lastly they lost the game by a subsequent volte face brought the Parliament andSpeaker's dignity to ridicule. things should not happen.

This Government has along been trying to throttle the Opposition, firstly, by corrupting the voters by exploiting their poverty and ignorance; secondly, the Opposition MLAs and MPs are being purchased to further boost the brute majority of the party in power; thirdly, Opposition leaders are being lured away by offers of fishes and loaves, jobs and positions. These things have to be stopped. Unless the Government mend they have to end.

Lastly, I repeat the famous words of Cromwell which he said to the Long Parliament and which were repeated by Mr. Amery to Chamberlain:-

"You have sat too long here, for any good you have been doing. Depart I say and let us have done with you. In the name of God! Go."

Mr. Deputy-Speaker: Shri Mathura Prasad Mishra.

Shri Priya Gupta (Katihar): There is no quorum in the House.

Mr. Deputy-Speaker: The bell is being rung.... Now there is quorum. Shri Mathura Prasad Mishra.

श्रीम० प्र० निश्र (बेगसराय) : रंपाध्यक्ष महोदय, हमारे देश में कुछ ग्ररसे से जो ग्रशांति उपद्रव ग्रीर हिंसा करने की कोशिशें हो रही हैं, राजनीतिक कोशिशें ग्रीर उस से साथ ही पहले विधान सभाग्रों में जो चीजें होती थीं, वहां से चलकर भ्रब यह देश की संसद में लोक तंत्र को, लोकतंत्रीय पद्धिति को श्रौर संसदीय शासन को ग्रप्रतिष्ठित करने का प्रयत्न हो रहा हैं भीर यह चीजें भायोजित ढंग से हो रही हैं। यह नहीं कि कहीं ग्राकस्मिक ढंग से किसी क्षण के गुस्से में ऐसा होता हो, यह बात नहीं है। बल्कि इनके पीछे योजना है। देश में यह जो स्रशांति **उपद्रव पै**दा करने की राजनीति कोशिशें हो रही हैं स्रौर राजनीतिक कोशिशें हो रही हैं देश में प्रजातंत्र को ग्रपमानित करने की, विनष्ट करने की देश के ग्रन्दरके एक प्रतिष्ठित पत्न ने इसका विश्लेषण करने की कोशिश की है।

एक माननीय सदस्य कौन सा ग्रखबार ?

श्री म० प्र० मिश्र : ग्राप सुनिए पहले उनका कहना है कि पिछले बीस वर्ष में तीन तीन ग्राम चनाव हो चुके ग्रीर कांग्रेस का प्रबल बहुमत देश में स्त्रीर राज्यों में रहा । दूसरी तरफ जो विरोधी दल हैं, वह ग्रापस में इतने बंटे हुए हैं कि इनका नजारा तो यह : है कि कांग्रेस बेंच की तरफ से कोई कुछ न बोले इस ग्रविश्वास के प्रस्ताव पर तब भी विरोधी ग्रपने ग्रापस में एक दूसरे की बात को, दलील को ऐसे बढ़िया तरीके से बांटते हैं कि क्या कहना लेकिन उस ग्रखबार ने कहा है कि चुंकि विरोधी दल इतने बंटे हुए हैं श्रीर बीस वर्ष हो चुके उन्हें ग्रब कोई ग्रासार नहीं नजर ग्राता कि उनमें से कोई सरकार बना पायेगा या वह मिलकर भी बना सकेंगे । वह जानते हैं, इसलिए उन में एक बड़ी भयानक निराशा, बडी भयानक नाउम्मीदी ग्रा रही हैं । इसी से उनमें एक गैर-जवाबदेही

2352

का भाव फैलता जा रहा है। इसी से उन्होने वह नजारा देश में खड़ा किया : श्रौर इस श्रखबार में सम्पादक के नाम पत्न में एक सज्जन ने यहां तक लिख दिया कि ग्रब समय ग्रा नया है कि विरोधी दल जो नहीं कर सकता उसे खुद कांग्रेस को करना चाहिये डाक्टर सोहिया लम्बी बातें करने में बड़े तेज हैं, मुझे उनके लिए बड़ा श्रादर है, वह कांग्रेस में रहकर देश के राष्ट्रीय भ्रान्दोलन में हिस्सा ने चुके हैं। लेकिन बीस वर्ष से उन को भी तो मौका है कि वह एक बढिया स्वस्थ्य प्रजा-तांत्रिक विरोधी दल बनाते । लेकिन उन्होंने **क्या** किया ? जितनी प्रजातांत्रिक विरोधी ताकत थी उसको तोडने की कोशिश 🕏 **छन्होनें । प्रजा समाजवादी दल कों तोड़ा** समाजवादी दल को तोंडा, ग्रपने दल को सोडा भ्रौर भ्राखिरी उन्होंने क्या किया है ? शास्त्रीरी बार ग्रब वह कम्युनिस्ट पार्टी से गले लग रहे। कम्यनिस्ट पार्टी से गले लगकर इस देश में और दुनिया में प्रजातंत्र के दल ग्रीर लोग न जाने कितने ऐसे हैं जिनकी लाशें पड़ी हुई हैं। मैं ईश्वर से प्रार्थना करूंगा कि लोहिया साहब की राजनीतिक. साश ग्रगले साल न निकले । लेकिन इसके लिए हमारा एक ही निवेदन है कि अगर उन्होने यह तय कर लिया है कि गुस्से में, हताशा में, कम्युनिस्ट से गलबाही करके वह कुछ कर सकेंगे देश में तो कुछ न कर सकेगें। इसलिए उन्हें चाहिए कि व ग्रपना भीर भ्रपने दल का बचाव कर लें। हां, तो ग्रखबार ने यह लिखा है कि ग्रब समय मा गया है कि विरोधी दल में जो यह हताशा मा गई है, निराशा मा गई है। हमारे एक मित्र ने कहा कि देश में निराशा है, देश में निराशा नहीं है, बल्कि विरोधी दल में निराशा है, यह मैं मानता हूं , उस के जवाब में उस **ग्रख**बार ने लिखा हैकि कांग्रेस को ही चाहिए कि वह दो टुकड़ो में बट जाय ग्रीर एक विरोधी दल बन जाय, एक शासक दल में रहें ग्रौर वहीं ग्रन्य विरोधी दलों को भ्रपने में जुज्ब कर ले। मैं पूछताहंकि

ग्रजीब ग्रन्याय की बात है कि ग्रब कांग्रेस से कहाजा रहा है कि तुम शासन भी चलाओं शासन का दल भी तुम्हीं बनाओं और विरोधी दल भी तुम्ही बनालो। यह चीज कांग्रेस से उम्मीद करना या किसी से उम्मीद करना कोई समझ में ग्राने वाली बात नहीं है। लेकिन यह तो विरोधी दल ग्रौर उसके नेताग्रों को बैठकर सोचना चाहिये । वह जो श्रसफल हए हैं तो उसके कुछ कारण हैं। हमें भी दख है देश में प्रजातंत्र के लिए जरूरी है कि दो तगड़े दल होने चाहिएं। ग्रच्छा तो यह है कि जिसमें एक दल दूसरे दल को हटाकर देश की बागडोर ग्रपने हाथ में लेने को तैयार हो सके। देश को भी भरोसा रहे कि जो दल शासन चला रहा है वह अगर ठीक से काम न करे तो दूसरे दल को बला सकता है, दूसरी संस्था को बुला सकता है। लेकिन यह नहीं हुन्रा । तो इसके लिए भी कसूर हमीं को दिया जाय यह कोई न्याय की बात नमीं है। मैं एक प्रजातंत्र के, लोकतंत्र के भक्त के नाते यह कह रहा हूं । स्रौर फैंक एन्थनी ने ठीक कहा है कि विरोधी दल में सिर्फ स्वतंत्र पार्टी ग्रौर प्रजा सोशलिस्ट पार्टी को छोड़ कर ग्रीर स्वतंत्र सदस्यों को छोड कर बाकी लोकतंत्र-विरोधी हैं।

कम्यनिस्टों का लोकतंत्र में कोई विश-वास नहीं है। वह तो इस को जितनी जल्दी हो सकता है, तोड कर खत्म कर देना चाहते हैं। उनका इरादा साफ है स्रोर लोहिया साहब ने उन के साथ गठबन्धन कर लिया है , अपनी निराशा और नाउम्मीदी में हिरा-किरी करने के लिये। यही दो दल हैं भ्रौर कुछ स्वतंत्र लोग हैं, ग्रगर वे बैठकर सोंचे तो क्या कोई बढिया, स्वस्थ्य प्रजातांत्रिक विरोधी दल देश में नहीं बन सकता ? • इतनी निराशा की बात बताते हैं ठीक है कि देश में ग्रसंतोष भी है। तो क्या उस ग्रंसतोष को संगठित कर क्या एक बढ़िया प्रजातान्त्रिक विरोधी दल वह नहीं बना सकते ? लेकिन वह ऐसा नहीं कर सकते क्योंकि उनका रास्ता गलत है।

श्री मे॰ प्रे॰ मिश्री

इसी लिये वह ग्राज ठीक से देश को नेतृत्व नहीं दे सकते हैं और जब वह इस में सफल नहीं ही पात तो इस का दोष भी कांग्रेस के मार्थ पर लगा देते हैं।

**ग्रवम्ल्यन** को लेकर बहुत बातें कही गई हैं। श्रवमूल्यन का क्या प्रभाव देश पई पड़ रहा हैं, यह चीज तो एक्सपट लोगों के लिये हैं, लेकिन जहां तक चीज़ो के दाम बढ़ने का सेवाल हैं, देश में महिगाई है। किसी दोस्त ने कहा था कि 30-35 वर्ष पहले यहां तीन रुपये में एक मन चावल, एक रुपये में एक सेर घी और एक रुपये में 15 सेर दूध मिलता था मजदूरों को चार ग्राना मजदूरी निलती थी। मैं इस बात को मानता हं कि मंहगाई एक हद से ज्यादा हो जाय तो बुरी चीज है, लेकिन मंहगाई ऐसी चीज नहीं है कि इस से इतना घबराया जाय, यह एक रेलेटिव (सापेक्ष) चीज है, इसे इतना हौवा बनाने की जरूरत नहीं है जितना की हमारे विरोधी दल बनाने की कोशिश कर रहे हैं। कोई चीज भी उनकों मिल जाय, वह उसको ही लेकर तुफान खड़ा करना चाहते हैं।

मैंने एक किताब में पढ़ा था कि ग्राज से 100 वर्षं पहले एक रुपये का सवा मन चावल, एक रुपया का तीन सेर घी, एक रुपये का ग्राधा मन दूध मिलता था। वह जमाना कोई ग्रच्छा जमाना नहीं या इस देश के गरीब लोगों के लिये । इसे लिये कि जो लोग इन चीज को पैदा करते थे उनकी उस वक्त क्या हालत थी ? उस समय एक सब डिवीजनल मैजिस्ट्रेट की हैसियत का एक ग्रंग्रेज 20-20 नौकर रखता था। यह बात मैं 1860 की कह रहा हूं। उपाध्यक्ष जी, अगर यह महगाई नहीं आती तो आज क्या स्थिति होती ? वास्तव में महगाई माई पिछले महायुद्ध के बाद्र। मैं एक गांव का रहने वाला हं ग्रीर इस देश में 50 लाख 60 हजार गांव हैं, हमारे देश के ये 60 हजार गांव, यदि मंहगाई नहीं म्राती , तो महाजनी, जमीदारों और सुदखीरों के पास गिरवी हो जाते एक बीघा जमीन भी किसी किसान के पास नहीं बचती।

Motion

मैं प्रभी एक गांव में लगातार सात दिन तक रह कर स्राया हं। वहां पर गांव में किसान घुसखोरी के खिलाफ बोलते थे, सामुदायिक विकास खण्ड बढ़िया तरीके से नहीं चल रहे हैं, इसके खिलाफ बोलते थे, उनको पानी नहीं मिलता है, इस के बारे में बोलते थे, लेकिन वहां पर अवमृत्यन और मंहगाई के बारे में किसी को बहस करते नहीं देखा। मैं मानता हं कि यह शहरों का सवाल हैं रूपये का इतना सस्ता हो जाना बुरा है, मंहगाई बुरी चीज है अगर मन्दी बुरी है तो महगाई भी बुरी है लेकिन शहर में कितने लोग हैं। 80 प्रति-शत लोल गांवों में रहते हैं, शहरों के भरोसे म्राज जो लोग यह म्रवाज लगा रहे हैं कि , कांग्रेस चुनाव से हट जाय, उनको मैं यह बताना चाहता हुं शहरों को सम्भालना प्रकार के लिए मश्किल नहीं हैं शहरों में राशनिग किया जा रहा है, सर-कारी लोगों को सब्सिडाइज्ड ग्रनाज दिया जायगा, यह मजदुरां को दिया जाना चाहिये। दामों पर भी लगाई जानी चाहिये। लेकिन प्याली में तुफान खड़ा कर देने से हम नहीं डरते हैं, लोहिया साहब को अगर इतनी उम्मीद हो जाती तो इस तरह की धमकी नहीं देते कि हम दूसैरे रास्ते से भी आगे ब्रायेंगे, अर्थात हिंसा के रास्ते से, उ**ाद्रव के** रास्ते से सरकार को बदलने की कोशिश करेंगे। क्या लोहिया सहिब, आप तो आज रास्ता लेकर निकले हो, तुम्हारे बड़े भाई, जिनके पीछे दो विदेशी सरकारों की ताकते हैं, वह कम्यप्निस्ट पार्टी पचास वर्ष से इस देश में इस प्रोग्राम को लेकर बैठी है, लेकिन सफल नहीं हो सकी क्या धमकाते हो, इन

बातों से ? लेकिन सवाल यह नहीं है, सवाल यह है, उपाध्यक्ष महोदय, कि मंहगाई क्यों म्राई? कुछ तो विकास करने वाले देशों के लिये, जो योजना पर चलते हैं, विकास करने में लाजमी हो जाता है मंहगाई का ग्राना। उस हद तक तो मंहगाई फायदे की चीज है। जैसे आज किसान को उसकी उपज का वाजिब मुल्य मिल रहा है। शहरों में जब 50-60 रु0 मन चावल बिकता है तो किसान को उतना पैसा नहीं मिलता है, उसका नफा बनिये बीच में ले जाते हैं। किसान तो उसको 30 रु० मन या 25 रु॰ मन के भाव से बेचता है। लेकिन ग्राज उसको उस के माल का वाजिब दाम मिल जाता है। कुछ मंहगाई का कारण हमारी योजना में ग्रसंन्तुलन का श्राजाना है, ग्रसन्तूलन कैसे हम्रा ? इस का कारण यह है कि योजना वृद्ध विकास पहले किसी लोक-तान्त्रिक देश ने नहीं किया था, कम्पनिस्ट देशों में योजनावृद्ध विकास हम्रा, ग्रीर उन से ही हमने इस चीज को लिया। में कोई शक नहीं कि कम्युनिस्ट देशों से हमें सीखना है, इसमें मेरा विरोध नहीं है, उन में कोई ग्रच्छी चीज है तो हमें लेंती चाहिये लोक तन्त्र के जरिये योजनावृद्ध तरीके से विकास करने का यह पहला प्रयोग इस देश में हम्रा, यह एक बहुत बड़ी बात है, लेकिन हम ने क्या किया कि उन्ही का नारा उन्ही की योजना को ग्रपना लिया ग्रौर यही चीज योजना भवन में चलीं गई जिसका नतीजा क्या दुधा कि हम ने ग्रपने देश का सब से बड़ा उद्योग---खेती को छोड़ दिया । मार्क्स ने किसानों को ऋान्ति का दश्मन मान रखा था ग्रौर हर कम्युनिस्ट ग्रपने दिल में किसान का विरोधी है। इसी लिये स्टालिन ने चर्चिल से इस बात को कुदल किया था कि रूस में खेती का साम-हिकरण करने में उनको एक करोड़ किसान कुलक की जान लेनी पड़ी । माग्रोत्सेत्ग ने कितने करोड़ किसानों की जान ली है, यह बात ग्राज किसी से छिनी नहीं है।

इसी चीज का ग्रसर हमारे यहां भी पड़ा। 15 साल में हम ने खेती का तिरस्कार किया खेती को जो प्राथमिकता मिलनी चाहिये थी, वह नहीं दी। पहली योजना में तो दी. नेकिन दूसरी श्रीर तीसरी योजना में नहीं दी । बड़े बड़े उद्योगों में पैसा लगाया, लेकिन बड़े उद्योगों में पैसा लगाने से रिटर्न देर से ब्राती है, उन में रिटर्न कम मिलती है, इस कारण से मंहगाई बढ़ी । इस का फायदा कौन उठा रहे हैं, ये कम्युनिस्ट लोग, जो ग्राज भी चिल्लाते हैं कि बड़े उद्योगों को मत छोडों। खेती के बारे में इन का क्या नारा है भिम सुधार करो; भिम सुधार करो, इस के सिवा खेती के बारे में इन को कुछ नहीं कहना है। क्योंकि ये जानते हैं, इन को डर है किसानो से, ये डरते हैं किसानों से।

Motion

हम से यह गलती हुई है, हम यह मानते हैं ग्रीर हम वहेगें ग्रपने वित्त मंत्री जी से कि इस को हमें सुधारना चाहिये। हम कहेगें भ्रपनी सरकार से कि इस गलती को सुधारना चाहिये । सिर्फ बातों से नहीं, पिछले प्रधान मंत्री श्री लाल बहादूर शास्त्री ने कहा था कि एक महीने में एक बार मैं गावों में जाऊंगा। मैं ग्रापको वत लेने के लिये नहीं कहता हं, लेकिन वित्त मंत्री शचिन्द्र चौधरी से कहता हं, प्रधान मंत्री यहां इस वक्त होतीं तो उन से भी कहता। वित्त मंत्री तो सुना है कि 25-30 हजार रू० महीने की कमाई की वकालत छोड़ कर ग्राये हैं, शहर के रहने वाले हैं, लेकिन देश का भला चाहते हैं, देश को ग्रनप्राणित करना चाहते हैं, तो बिना सुचना दिये हुए गांवों में जाइये, भ्रौर हल के पीछे जो किसान खड़ा हुआ है, उसकी पीठ पर हाथ रख कर उसे भरोसा दीजिये कि ग्राप उसके पीछे रहेगें। वह यदि भ्राज हल के पीछे है तो म्राप उसके पीछे हैं, याद रिखये, इस देश का भाग्य बदल जायगा। बड़े बड़े कारखानों को बन्द करने के लिये नहीं कहता हूं, वह भी जरूरी लेकिन इस से भी ज्यादा जरुरी हैं, खेती की पैदावार । ग्रगर ग्राप ग्राज किसान के पीछे

### [श्री म॰ प्र॰ मिश्र]

खड़े हो जांय तो यह देश म्रागे बढ़ सकता है, उसके रास्ते में जो रोड़े पड़े हुए हैं, वे हट जायेगें, उसकी जन्जीरे टूट जांयगी मौद इस देश की किस्मत बदल जायगी । मैंने मुना है कि बड़े बड़े भवनों के बनाने में तीन हजार करोड़ रुपये म्रब तक खर्च किये जा चुके हैं, इस की कोई जरूरत नहीं थी, इस से कोई फायदा नहीं हम्रा है, नुकसान हम्रा है।

मैं ज्यादा वक्त नहीं लेना चाहता, उपाष्ट्रयक्ष महोदय, ग्रापने घन्टी बजा दी है। लेकिन एक बात कहना चाहता हूं कि हमारे दोस्त बड़ा चिल्लाये वियतनाम के बारे में, कविता कहने लगे लेकिन मुझे याद है किं इस देश पर जब चीन ने हमला किया था सन 1962 में, इतना बड़ा हमला कि वोमदिला तक चले आये, हमारे लोगों को पकड़ कर ले गये, ग्रौर इस हाउस में जब चीन का सवाल द्याया, तो हमारे ये दोस्त ठण्डे काष्ठ की तरह **बै**ठे रहे । पाकस्तािन का ग्राक्रमण हुग्रा, उस समय भी इनके दल में कोई उबाल नहीं ग्राया । सारा देश देशभक्ति से उबल रहा था, लेकिन ये ठण्डे पड़े रहे। लेकिन वियत-नाम के नाम से उन के मुंह पर कविता श्राती है। धन्य हैं वें लोग जो अपनी देश मां की पूकार पर काठ की तरह ठंडे पड़े रह सकते हैं और दूसरे देश की पूकार पर, परदेश की पुकार पर गर्मी में हिमालय की बर्फ की तरह पिघलने लगते हैं। वह धन्य हैं लेकिन उन्होने यही सीखा है। उन्होंने परदेश भिनत सीखी है, देशभिनत नहीं सीखी। उन्होंने 20,25 या 50 वर्षों से इस देश में यही किया है।

#### 15.00 hrs.

मेरे कुछ साथियों को याद होगा 1930 में बम्बई में उन्होंने तिरंगा झंडा जलाया था। जो लोग बम्बई में तिरंगा झंडा जलाते थे वही म्राज गांघी जी का नाम लेते हैं।

म्राप को याद होगा कि म्राजादी के पहले यह लोग गांधी जी को क्या कहते थे। मुझे ग्रच्छी तरह से "जनयुद्ध" की बात याद है। . . (व्यवधन) मुझे "लोकयुद्ध" का वह चित्र याद है जिस में उन्हों ने सुभाष बाबू को तोजो का कृता बनाया था। क्या मुंह है उन का कि गांधी जी के नाम पर, जवाहरलाल नेहरू के नाम पर, सुभाष बाब के नाम पर, वह हम से ग्रपील करें। ग्रब वह जवाहरलाल जी का नाम बहुत लेने लगे हैं। जवाहर लाल जी की प्रियदिशिनी इन्दिरा जवाहर लाल जी को नहीं जानती लेकिन यह जानने लगेहैं। वेउनकेनाम पर हम को सीख देते हैं। हमारे यहां गांव की एक कहावत है कि दूसरे की मां जब तुम्हें बहुत प्रेम करने लगे तो समझ लो कि वह डाइन है। इस लिये हमारे लोग और देश के लोग इन कम्य-निस्ट भाइयों या दूसरे विरोधियों के घेरे में नहीं पड़ने वाले हैं।

**प्रन्त में मैं** एक जातक कथा कह कर ग्रपना भाषण समाप्त करूंगा । एक गांव में एक ब्रादमी शाम को पहुंचा जो दूसरे गांव का रहने वाला था। उस के पीछे एक बैलगाडी थी जिस में उस का सामान लदाथा। गांव में प्रवेश करते ही एक बढ़े से उस की मुलाकात हो गई । उसने बूढ़े से पूछा कि यह गांव कैसा है, मैं इस में बसना चाहता हूं। बुढ़े ने उस से कहा कि पहले यह बतलाग्रो कि तुम जिस गांव से ग्राये हो वह कैसाथा। उस ग्रादमी ने कहा कि उस का नाम मत लो, वह गांव बहुत बुरा है, वहां बड़े दृष्ट ग्रीर भैतान लोग रहते हैं। लिये तो वहां से भाग कर मैं इस गांव में शरण चाहता हुं। बूढ़े ने इस पर उठ कर उस से कहा , तब यह गांव उस से भी ज्यादा बुरा है। उस से ज्यादा गैतान है ग्रीर वहां से भी ग्रधिक दृष्ट लोग यहां रहते हैं यहां तुम्हारा वास नहीं हो सकेगा। जाग्रो किसी दूसरे गांव का रास्ता लो। ग्रौर वह म्रादमी म्रपनी बैलगाडी ले कर म्रागे बढ गया। उस के जाने के थोड़ी देर बाद दूसरा ब्रादमी ब्रा पहुंता। उस के पीठे भी एक बैलगाड़ी थी। वह भी उस बढ़े स्रादमी से मिला प्रौर सवाल किया कि यह गांव कैसा है। बढ़े ने कहा कि पहले यह बतलाम्रो कि तुम्हारा गांव कैं भा है जहां से तुम ा रहे हो। उस ग्रादमी ने कहा कि कुछ मजबुरियां हुई जिस के कारण मैं उस को छोड़ कर चला आया हं नहीं तो वह देवताओं का गांव है श्रीर वहां पर रहना स्वर्ग जैसा है। मैं बड़ाद्खी हं कि उस को छोड़ कर मुझे चलना पड़ा स्रोर दुःरी जगह पनाह खोजनो पड़ी । बुढ़ा उठा ग्रीर उस ने कहा कि तब तुम्हारा यहां स्त्रागत है। यह गांव देवताओं से भी बडे देवताग्रों का गांव है। यहां साधु रहते हैं स्रीर यहां रहना स्वर्ग क्या स्वर्ग से ज्यादा है। मैं ग्रापका स्वागत करता

Shri Karuthiruman (Gobichettipalayam): After hearing the arrguments of all our Opposition members, I feel that there is nothing in them except the good old stories expressed in so many other debates of the Opposition. I would like to quote an eminent leader of the world:

"If we do not manage to conduct a concessions policy and attract foreign capital to our concessions, we can hardly consider any serious practical measures to improve our economic position. We cannot seriously entertain the idea of an immediate improvement of the economic situation, unless we operate a policy of concessions, unless we discard our prejudices, our local patriotism, discard to some extent our craft patriotism, and to some extent the idea that we can do our "exploring"."

### Further he says:

"...—chiefly about the great need to increase the food supply —is not intended for admiration

or for a show of gerat love for various resolutions (which Communists have been doing with great zeal), but as a call to increase the quantity of foodstuffs at any cost. That is something we cannot do without the help of foreign capital. should be plain to every one who takes a realistic view of things. That is why the concessions question became important enough to be dealt with by the Party Congress."

### Further he says:

"Let me add that we have not yet concluded a single concessions agreement. We have already given expression to our disagreements of principle—we are past masters at that sort of thing-but have not yet secured any concessions. suppose this will make some people happy, which is unfortunate, because if we fail to attract capital to our concessions. shall merely prove that we are poor businessmen. But then, of course, the Communists can always have a field day with resolutions, filling up all the stocks of paper that we have. Here is Point One!"

### Lastly, the great leader says:

"You know that we must have that improvement at all costs. We shall not grudge the foreign capitalist even a 2,000 per cent profit provided we improve the condition of the workers and peasants. It is imperative that we do it."

This is expressed by Lenin. I want to put it before our Communist friends. They can refer to this. It is published cent per cent in Moscow. They say that we should stand on our own legs and that we should not invite foreign capital. Lenin has said that he would not mind even a 2,000 per cent profit to foreign capi-

### [Shri Karuthiruman]

talists if, by that, the condition of the people would improve. I do not know how these people criticise our inviting American help. They are allergic to Americans; that is why they say this. If our food imports come from Russia, then they would be happy. I am very sorry Prof. Mukerjee said that our food imports under PL. 480 made Shri Subramaniam get one thousand ships on his face. I say that even thousands and thousands of good phrases, even a calculated and written speech, of Prof. Mukerjee will not add even a single blade of corn in the field. We should improve our agriculture; we should improve our economic situation. Merely giving resolutions and no-confidence motions will not improve the economic situation. These Opposition members never co-operate with the democratic set-up. They should give a healthy criticism; they should give a constructive argument; we can understand that. Whenever there iS rise in prices, they say that wages should increase. Suppose, we give more wages, then they say that prices have risen. There is a saying: there is a kind of fish which, by showing its will claim to be a snake and showing its tail, will claim That is what the to be a fish. The go to the people and say, "demand more; do not do work" because they want to create a scarcity condition. Therefore, they decry our achievements over the past 15 or 16 years. We are proud of our achievepeoplements. Even the foreign Americans and Russians-who come here appreciate our improvements. In 1955-56, our cereal production was only 55 million tonnes; in 1964-65 it was 80 million tonnes. Is it not an achievement of the three Five-Year Plans. There may, of course, be shortfalls; there may be failures of monsoons and all those things. But they all attribute it to the Congress Party in power and say that, if they are in power, they can do this and that.

Coming to devaluation, devaluation is not a new thing. The Swatantra

Party was criticising that. They should know that the leader of the Swatantra Party, the founder of the Swatantra Party founded the devaluation in 1937 by giving debt relief loan to the agriculturists and in 1952 by giving moratorium. Rajaji was the first man to do that. If ours had been the first country which had devalued its currency then it could be said that we had done a wrong thing. But so many other countries had devalued their currencies in the past, and we have only done now what they had done before. Sir, I am not an economist, nor am I a student of political science. As a poor farmer, what I can say is this. Suppose 1 take one bag of rice to market, and Ι offer Suppose the people who come there offer only Rs. 50 for that bag. Then, is it wise for me to sell that bag of rice at Rs. 50 and so and produce one more bag, or is it wise for me to say No, no, I would not sell for Rs. 50; I would sell this only for Rs. 70.'? If I say the latter, then that would mean that I would have to take back that of rice: I would not only not produce more rice thereby but I would also be in difficulty in regard to money. This is the simple way in which a poor man or a layman understand devaluation. rupee has got a certain value; it 18 not so much as we were thinking it to be. The external value of the rupee has also been less. That is why we have devalued it.

Now, we should concentrate on the post-devaluation efforts that we have to make. We should see that our food production is increased, and that the price levels are maintained at such a level that they would not hurt the ordinary people.

In our country, unfortunately, whether devaluation or no devaluation, there is a general tendency on the part of the traders to increase the prices. I can say that we lack in national character. Recently, I had been to Britain. There was a strike

2363

by the seamen there, which lasted for 45 days. In spite of that strike, the prices of the articles had not risen even by a penny. The people who were going to the market for purchasing things did not have to pay even a single penny extra. Even the shop-keepers there would not sell anything at even a single penny more. That was so because of the national character that they had, because of the interest that they had in the national economy.

Here, I congratulate the Government on their having taken this bold decision to devalue the rupee. As Shri S. K. Patil has said, national interest is more valuable than the interests of the party. The Congress Party has demonstrated to the people in the country and to the whole world that they care for the nation and then only for the party. course, the argument is advanced that this decision could have been postponed and all that. I am not wellversed in these things, and would not go into those things.

So far as I am concerned, I would urge that after devaluation, we should see that there is greater production effected. If there is greater duction, then the prices can be stabilised. Simply moving a no-confidence-motion is not the way to maintain the prices. Let my hon. friends opposite go to the people and say that they have to do such and such things. Let them educate the people and advise them. But I find that instead of educating the people they want to create trouble among the people. They want to organise bandhs and agitations and so on

The Communist friends think that now they can go to the people and they will return victorious. But I know what the political power of the Communists is. In the composite State of Madras, in 1952, there were 62 communists. When the State had been divided in the Madras portion there were 21 communists; the leader of the communists, Shri Ramamurti said at

that time claimed that 'We shall go to the people and we shall see', but, alas! he was defeated; he was not defeated just ordinarily but by a margin of about one lakh and a few thousands of votes. In 1957, only 4 communists had come out successful in the elections to the Madras State Assembly. In 1962, the credit that they have is that they have only two communists there. Even that strength will be wiped out in 1967.

Shri Nambiar: We challenge him. Let us see.

Shri Karuthiruman: We accept that challenge, and the people will decide, and my hon. friend will see the fate of the communists in 1967.

Shri Dinen Bhattacharya (Serampore)': Not here, but in Tamil Nad.

Shri Karuthiruman: Yes, we are prepared to face it.

As regards the DMK, they are making charges on the Government there and they have tabled a no-confidencemotion. But what is the way in which they have administered the Madras Corporation? They have been there for nearly six years now, but there is nothing but corruption and nepotism under the DMK's rule there. cannot manage even a small corporation there; they cannot have proper roads, and they cannot ensure proper supply of water to the people of the city, and they are at the helm of affairs they want to capture power and form a government. I would submit that even the Central Government may order an inquiry because there is so much of corruption and nepotism under the rule of the DMK in the corporation there.

Shri S. Kandappan (Tirchengode): We are prepared to face the inquiry.

Shri Karuthiruman: They shall have  $t_0$  face it.

Shri S. Kandappan: In the corporation our number has increased after successive elections.

Shri Karuthiruman: No doubt, the no-confidence-motion can be discussed, and the main issue is, of course, devaluation. No doubt, it has been stated that the prices have risen after devaluation. But I would like to point out that even during the ordinary times. during this period, generally there is an increase in prices. Therefore, they cannot attribute this price rise to devaluation as such. It is only the motherin-law attitude of the Opposition Members that makes them say this kind of Here, I would like to quote thing. what the great poet Thiruvalluvar has said about what constitutes a good nation. He has said that a good nation is one which is devoid of so many parties, devoid of internal enemies and devoid of people who are owing allegiance to other countries. Thiruvalluvar has said:

"Palguduvum pazhseyyum utpagaiyum Vendu alaikkum kolkurumbum illathathu naadu".

'Nadu' means a nation. Which is a good nation? That is a good nation which is 'palguduvum pazhseyyum utpagaiyum illathathu'. that is, a nation which is devoid of so many parties, red party, black party, black-red party, bluish party, yellowish party and so on. If it is one colour, we can understand: if it is one Opposition party, we can understand. But there are differparties and different clours and different ideologies.

An hon. Member: With rain-bow clours.

Shri Karuthiruman: But there are many clours which cannot be tackled at all. That is the first thing.

The second thing is that the nation's interest must be put first; if that is done, then we can improve anything. We should see that the peasant proprietership is guaranteed. Only under the Congress Party the peasants have It is only on the got those rights. basis of the democratic and socialistic policy of the Congress that we can dea) with all these people. Only the Congress Party can deliver the goods; no other party can deliver the goods. That is the only party under whose rule everybody is happy.

Motion

Then, I would like to quote what the great poet Kambar has said. He foresaw in the twelfth century that everything was possible provided we had one invaluable thing, namely national character. He said:

"Kalam surakkum nidiyam Kanakida Nilam Shirakkum nilavalam nanmani Pilam shirakkum peridarkariya nan kulam surakkum ozhukkam kudigalaam."

This means that by international trade we can amass so much of wealth. Secondly, we can have construction of big projects like the Bhakra-Nangal which can help in increase in production. Then, we can have lignite mines etc. and by all this, we can increase the wealth of our country. All these things are possible. The people of Ayodhya were so happy that they indulged in so many things. They could do all this because they had national character which was the most invaluable thing. That is what the great Kambar has said. If that national character is there, then the people can be happy.

Here, we need national character. We should cultivate national character. • If we have national character and cultivate it, then we would all join together, irrespective of whether one is in the Opposition or not, and we shall have the national interest in mind.

With these words, I oppose this noconfidence-motion, and I am sure that in 1967 the people will express noconfidence in the Opposition.

श्री ग्रीरी शंकर कवकड (फतेहपूर) : उपाध्यक्ष महोदय, मैं इस ग्रविश्वास के प्रस्ताव का समर्थन करने के लिये खड़ा हम्रा हं। यह कहना ग्रसत्य है कि विरोधी दल वाले बिला कारण सरकार के प्रतिग्रविश्वास का प्रस्ताव प्रस्तुत करते हैं। वास्तव में देखा जाए तो इस प्रकार का जो ग्रविश्वास का प्रस्ताव प्रस्तुत किया गया है वह पीड़ित जनता की ग्रावाज के कारण ही किया गया है। वास्तव में कांग्रेस के शासनकाल में जो ग्राधिक दशा जनता की खराब हुई है श्रीर जिस पीड़ा में भारत की जनता मुबतला है, उसका एक मान्न कारण यह सरकार है श्रीर उसी का प्रतीक यह ग्रविश्वास का प्रस्ताव है।

एक कांग्रेस के माननीय सदस्य ने श्रभी गांधी जी का नाम लिया, उनके नाम की दहाई दी । मैं समझता हूं कि शायद ग्रब वह समय ग्रागया है कि उधर के लोग इस मामले में ज्यादा दे.षी होंगे । ग्रवमुल्यन के बारे में काफी बहस हुई है। मैं उसको दोहराना नहीं चाहता हूं। परन्तु एक चीज जो इस सदन में सिद्ध हो चुकी है उस पर मैं भ्रपने विचार भ्रापके सामने रखता हुं। मैं समझता हूं कि ग्रब तो किसी भी तर्क की ग्रावश्यकता नहीं है कि जो निर्णय ग्रव-मृत्यन के बारे में इस सरकार ने लिया है वह ग्रमरीका ग्रीर विश्व बैंक के दबाव में ब्राकर लिया है। इसके बारे में मुझे कुछ भी दिक्कत नहीं है। गा अगर मैं कांग्रस की कार्यकारिणी में जो बहस हुई ग्रीर जो ग्रखबारों में प्रकाशित हुई उसका हवाला श्रीमान्, द्ं। हमारे भूतपूर्व वित्त मंत्री ने इस बात को ललकार कर कहा, गर्जना इस बात की की या कि मेरे ऊपर भी इस प्रकार का दबाव पड़ रहा था लेकिन मैंने तो वर्षों तक उस दबाव को हटाया लेकिन मौजुदा वित्त मंत्री उसका शिकार बन गए। जब इस प्रकार का म्रारोप सरकार के खिलाफ लगाया जा रहा है ग्रीर यह स्वयं सिद्ध भी है कि बाहरी दबाव के कारण यह निर्णय लिया गया है तो यह सुन कर मुझे बड़ा माश्चर्य हुमा जब एक बड़े कांग्रस के माननीय सदस्य ने ग्रीर जो

पुराने सदस्य भी हैं, कहा कि इस प्रकार के निर्णय पर न तो इस सदन में बहस की जा सकती है और नहीं इस प्रकार का निर्णय यहां सदन में लिया जा सकता है। मेरी समझ में नहीं म्राता है कि गांधी जी का नाम लेने वाली यह सरकार एक तरफ इस बात को कहने के लिये क्यों तैयार हो जाती है कि ऐसा करने का बिल्कुल कोई इरादा नहीं है और दूसरी तरफ वह क्यों इसके बिल्कुल खिलाफ जा कर ऐसा निर्णय लेती है?

क्या ये गांघी जी के बताये हुए शुद्ध साधन हैं कि हमारे खाद्य मंत्री, श्री सुब्रह्मण्यम् मद्रास में जाकर यह माषण देते हैं कि राजनीति में शासक दल के जो सत्ताधारी लोग हैं, उन को यह ग्रधिकार है वे सफेद झूठ — अंग्रेजी में उन्होंने "व्हाइट लाई" कहा है—बोले । मैं श्रीर देशों की बात नहीं करता हूं, लेकिन जो हमारी अपनी राष्ट्रीय परम्परा है, जो गांधी जी के द्वारा स्थापित परम्परा है, जो मांधी जी के द्वारा स्थापित परम्परा है, जिसके आधार पर इस राष्ट्रीय सरकार का निर्माण हुआ है, क्या उन परम्पराधों को दृष्टि में रखते हुए इस सरकार के सदस्यों को यह शोम, देता है कि वे कहें कि सफेद झूठ बोलना उन का अधिकार है?

उस को भी छोड़िये। अभी हाल ही में हमारे राष्ट्रपति जी ने राष्ट्र को जो वक्तव्य दिया, उस में दो बातें उन्होंने बड़ी साफ कहीं, जिन से यह सिद्ध होता है कि शासक दल के राजनीतिक नेताओं में ईमानदारी और दयानतदारी छू कर भी नहीं है। राष्ट्रपति जी के शब्द ये थे: "वि डिस-मार्डर इन दि कड़ी इब मान एकाउन्ट माफ सैंक माफ मानेस्टी एण्ड इन्ट्रीमटी"।

क्या भ्राप मुझे इजाजत देंगे कि मैं दयानतदारी के शब्द के बारे में कुछ कहूं ? भ्रगर किसी छोटे या बड़े सरकारी

# [श्री गोरी शंकर कक्कड]

कर्मचारी की इन्टेप्रिटी या दयानतदारी के बारे में कोई श्बहा भी होता है, तो उस को सरकारी नौकरी से सदा के लिए हटना पडता है । इतने बडे राष्ट्र के राष्ट्रपति के इस वक्तव्य से साफ़ जाहिर होता है कि हमारे शासक दल के नेताओं की क्या स्थिति है, लेकिन उन पर इस का कोई भी ग्रसर नहीं होता है।

ग्राज उस तरफ से लोकतंत्रीय पद्धति ग्रीर तत्वों को बड़ा महत्व दिया जाता है। क्या लोकतंत्री तत्वों के यही माने होते उत्तर प्रदेश प्रदेश में कांग्रेस सरकार के द्वारा ढाई हजार व्यक्तियों को जाब्ता फ़ौजदारी की धारा 151 में गिरफ्तार किया जाये ? ग्रौर उन लोगों कों किस परिस्थिति में गिरफ्तार किया जाये ? जब वे रात को ग्रपने घरों ' में सो रहे हैं, तो तड़के पुलिस जाकर उनको जाब्ता फ़ौजदारी की धारा 151 में गिरफ्तार करती है। उपाध्यक्ष महोदय, मैंने कानून पढ़ा है और आपने भी उसका म्रध्ययन किया होगा । क्या जाब्ता फ़ौजदारी की धारा 151 के ये मानी होते हैं कि जो शांतिमय नागरिक अपने घर में सोया हम्रा है. पुलिस जा कर, उस को ग्रावाज लगा कर, उस को उठा कर गिरफ्तार कर ले ? जो व्यक्ति अपने घर में सोया होता है भीर जिस को पुलिस जा कर जगाती है, क्या कोई तत्कालीन शांति-भंग की सम्भावना हो सकती है ?

मैं निवेदन करना चाहता हूं कि जिस देश में कानून की भ्रवहेलना इस हद तक की जायेगी, वहां लोकतंत्रीय शासन की जहें मजबत नहीं हो सकती है। मैं तो कहुंगा कि यह संविधान की अवहेलना है । हमारी पालियामेंट ने सी० आर० पी॰ सी॰ भीर भाई॰ पी॰ सी॰ को बनाया है ग्रौर ग्रगर उन कानूनों की श्रवहेलना की जाये, तो यह संविधान की अवहेलना है । क्या लोकतंत्रीय पद्धति में विश्वास करने वाली सरकार कभी इस ग्रोर भी ध्यान देगी कि क्या ऐसी ग्रनोखी परिस्थिति भी पैदा हो सकती है ?

Motion

कहा जाता है कि कम्युनिस्टों ने म्रहि-सात्मक कदम उठाया ग्रौर संयुक्त सोश-लिस्ट पार्टी वाले भी उन के साथ मिल गए। परन्तु उत्तर प्रदेश जैसी बड़ी स्टेट में सरकारी कर्मचारियों के द्वारा सरकारी दफ्तरों का जो बहिष्कार हुम्रा, उसका नतीजा यह हुन्रा कि वहां की सर्वोच्च म्रदालत, हाई कोर्ट, बारह दिन तक ठप्प रही और वहां कोई काम नहीं हम्रा सब बातें अनहोनी हैं। क्या यह किसी राज-नीतिक दल का काम है ? यह सरकारी कर्मचारियों, सरकार के मुलाजिमों, का काम है, जिन को सरकार वेतन देती है।

इस परिस्थिति का कारण यह कि सरकार ने प्रजातंत्रीय पद्धति को चलाया परन्तु उसने इस बात पर कभी ध्यान नहीं दिया कि राष्ट्र के नागरिकों, बहुसंख्यक जन-साधारण, को खाने-पीने, रहने के साधन उपलब्ध हो ग्रौर उन की दैनिक ग्रावश्य-कतात्रों की पूर्ति हो । कोई भी लोकतंत्रीय पद्धति ग्रपने तत्वों के ग्राधार पर कभी किसी देश में नहीं चल सकती है, ग्रगर देश के सर्व-साधारण नागरिकों की दैनिक म्रावश्यकताम्रों को पूरा न किया जासके।

मुझे यह कहते हुए भी बड़ा दुख है कि हमारी राष्ट्रीय सरकार, जिसने उन्नीस बीस साल तक इस देश में शासन किया, शिक्षा के सम्बन्ध में कोई राष्ट्रीय पालिसी नहीं ग्रपना पाई । जब कभी इस बारे में प्रश्न उठाया गया, तो जवाब दिया गया कि यह प्रदेश का विषय है । चागला साहब ने स्वयं स्वीकार किया कि यह प्रदेश का विषय है श्रौर प्रदेश इस बारे में सहमत नहीं होते हैं । मैं निवेदन करना चाहता हुं कि राज्यों में भी कांग्रेस की सरकारें हैं स्रौर केन्द्र में भी कांग्रेस की सरकार है। भ्रगर यह सरकार शिक्षा के सम्बन्ध में कोई राष्ट्रीय नीति अपनाना चाहती है, तो कांग्रेस का हाईकमांड़ स्टेट्स के चीफ़ मिनिस्टर्ज भीर वहां के कांग्रेस दलों को मजबूर कर सकता है कि वे इस बारे में प्रस्ताव पारित करें। परन्तु मैं कहंगा कि इस सरकार के इरादे बद हैं। यह सरकार कोई भी राष्ट्रीय कार्यक्रम चलाने के सम्बन्ध में कोई कदम नहीं उठाना चाहती है। इसलिए उसकी नीतियां दुषित हैं।

ग्रवमूल्यन क सम्बन्ध में श्री पाटिल ने बड़े जोरदार शब्दों में बड़ी सुन्दर स्पीच दी ग्रौर कहा कि हम परिस्थितियों में ऐसे फंस गए थे कि हमें ग्रपने देश के ग्रार्थिक हित में ग्रवमुल्यन करना पड़ा । उन्होंने यह भी बताया कि ग्रवमूल्यन के बाद हमको बहुत बड़ा कदम उठाना है । मुझे इस बात पर बड़ी प्रसन्नता हुई कि केन्द्रीय सरकार ने यह निर्णय लिया कि एडिमिनि-स्ट्रेशन के खर्च में दस परसेंट कटौती की जायेगी । लेकिन क्या स्वदेशी भावना वाली सरकार के लिये यह लज्जा की बात नहीं है कि उस ने पूरानी राष्ट्रीय लहर से हट कर चलना शुरू कर दिया है ? जहां 1955 में हमारे यहां केवल 55 स्टाफ कार्ज ग्रीर लक्जरी कार्ज थीं, वहां ग्राज मिनिस्टर्ज 136 गाड़ियां इस्तेमाल करते हैं। उस दिन श्री मनुभाई शाह ने कहा कि उन पर कोई विदेशी मुद्रा खर्च नहीं होती है। परन्तु मैं कहना चाहता हूं कि मिनिस्टर्ज जिन बाहर से ग्राई हुई स्टाफ़ कार्ज ग्रौर लक्जरी कार्ज का प्रयोग करते हैं। क्या वे स्वदेशी भावना की प्रतीक हैं। यहां के दूतावासों से खरीदने के

लिये उन कारों पर जो रुपया खर्च किया गया **ंग्र**गर वह रुपया दूसरे लाभकारी कामों में व्यय होता, तो ज्यादा ठीक होता ।

म्राज कहा जाता है कि संकट-कालीन समय में ब्लाकों की इमारतें और स्कलों की इमारतें नहीं बर्नेगी, देहाती क्षेत्रों में किसी तरह का भवत-निर्माण नहीं होगा, परन्तु जब मैं दिल्ली की सड़कों ग्रीर गलियों में निकलता हूं, तो मैं चिकत हो जाता हूं। जो इमारतें पुरानी बनी हुई हैं, इस संकट-कालीन समयमें उन को गिराया जा रहा है श्रीर उन की जगह पर नई इमारतों का निर्माण होता चलाग्रा रहा है । मैं अपनी साधारण बुद्धिसे कहता हूं कि पार्लियामेंट के निकट जो इमारत गिराई जा रही है, उस को गिराने की कोई ग्रावश्य-कता नहीं थी।

म्राज स्थिति यह है कि हम पर कर्जा बढ़ता जा रहा है। हमारे यहां जो परम्परा ग्रौर संस्कृति है, उस के ग्रनुसार ग्रगर किसी को कर्ज का धन मिले, तो उस को खर्च करने में किसी तरह का मोह या ग्रंक्श नहीं रहता है । लेकिन इसकी उपेक्षा कर के सरकार द्वारा नंगा नाच हो रहा है ।

उस दिन श्री भागवत झा ग्राजाद ने भी कहा है-सौभाग्य से वह इस समय उपस्थित हैं-- कि यहां पर कम्युनिस्ट दल के वक्तां बोले हैं ग्रौर स्वतंत्र दल के वक्ता भी बोले हैं स्रौर एक दूसरे में टकराव है। उन्होंने यह कहा कि भानमती ने कुनबा जोड़ा, कहीं का ईंट कहीं का रोड़ा। मैँ ग्रपने मित्र से पूछना चाहता हूं कि क्या उनकी ग्राज की प्रपनी कांग्रेस संस्था एक चूं चूं का मुख्बा

2374

# [श्री गौरी शंकर कक्कड़]

नहीं बन चुकी है ? जिनको वह नफरत से देखते हैं, उन्हीं के प्रान्त बिहार में मैं पूछना चाहता हूं जो लोग कांग्रेस के ग्रन्दर पचास की तादाद में आये हैं क्या मेरे मित्र भागवत झा म्राजाद उनको प्रतिकियावादी नहीं समझते जिनको कांग्रेस ने अपनाया है ? मैं अपने मित्र झा साहब से पूछना चाहता हूं कि श्रभी उत्तर प्रदेश की मुख्य मंत्री ने बड़ी शेखी से कहा कि ब्राजमगढ़ में उन्होंने 2 हजार कम्यनिस्ट वर्कर्स को कांग्रेस में शामिल कर लिया। मैं झा साहब से पूछू कि इस प्रकार के लोग कांग्रेस में ग्रायेंगे, हमारे इस लोक-सभा के प्रतापगढ़ के जन संब के माननीय सदस्य कांग्रेस में शामिल हुए, क्या मैं उनसे पूछूं कि इस प्रकार के व्यक्ति जब कांग्रेस संस्था में ऋा जायेंगे तो क्या वह एक बहुत बड़, भ.नमती का पिटारा नहीं बनेगा ? ग्रीर क्या उनके ब्यू, उनके ख्यालात, उनके विचारों में टकराव नहीं होगा ? जब वह बैठेंगे तो श्रीमन्, क्या वह एक ही बात सोच सकते हैं ? ग्राज खुद ही हम देखते हैं, खद हमारे मिन्न, कलकत्ते में कान्फरेंस होती है तो कहते हैं कि यह कांग्रेस के लेफ्टिस्ट्स की कान्फरेंस है, यह कांग्रेस के राइटिस्ट्स की कान्फरेंस है। एक हमारे मित्र ने कहा कि कांग्रेस शासन का काम भी करे और कांग्रेस विरोधी का काम भी करे, यह ब्राप लोग मजबूर कर रहे हैं। मैं तो श्रीमन्, कांग्रेस दल से यह कहना चाहता हूं कि कांग्रेस तो स्वयं यह कर रही है। हर जगह पर यह नंगा नाच कांग्रेस ने खुद किया है, विरोधो दल के कहने से नहीं। मैसूर में क्या हुआ ? बंगाल में क्या हुआ ? उत्तर प्रदेश में क्या हुआ ? श्रीमन्, हर प्रदेश में कांग्रेस सरकार शासकीय दल ग्रीर विरोधी दल भपने में से ही स्वतः बनाने के लिए तैयार है। मुझे इस विषय में केवल यह कहना है।

पहले भाशा की जाती थी कि जब राष्ट्रीय सरकार भायेगी, इन्हीं नेताभ्रों के द्वारा, हम लोगों के द्वारा यह कहा जाता था कि जब राष्ट्रीय सरकार का निर्माण होगा तो सर्वसाधारण व्यक्ति को राहत मिलेगी, ग्राराम मिलेगा । ग्रौर श्रीमन्, ग्राज यह नक्शा सामने है। म्राज होता क्या है ? जो बड़े बड़े सरमायादार हैं, जो बड़ी बड़ी पूंजी वाले हैं, लाखों रुपये का इनकम टैक्स का बकाया उनके ऊपर और पड़ जाता है तो आखिर में वह बट्टेखाते में डाल दिया जाता है। कानपुर के एक व्यक्ति का नाम म्राप सभी जानते हैं ग्रौर फिर उन व्यक्तियों को कांग्रेस का बढ़ा ऊंचा नेता माना जाता है। भौर इघर क्या होता है श्रीमन् ? ग्रगर एक गरीब कृषक जो दो रुपये मालगुजारी देता है, उसका एक साल का भी बकाया पड गया तो उसको हवालात के ग्रन्दर बन्द कर दिया जाता है। कभी ग्राशा नहीं की जाती थी कि हमारी राष्ट्रीय सरकार इस प्रकार की नीति ग्रपना-येगी इस देश में। होता यह है श्रीमन, कि जो धन ग्रधिक संग्रहीत करते हैं उनको संग्रह करने के लिए ग्रौर भी ग्रवसर दिया जाता है। हर प्रकार का प्रोत्साहन दिया जाता है। म्राज हमको बड़ी खुशी है कि पंजाब ऐसे प्रदेश में जहां राष्ट्रपति का शासन है, एक गवर्नर ने जाकर के जिस दिलेरी से दिन दे।पहर डाका मारने वालों, दिन दोपहर कतल करने वालों के खिलाफ जो स्टेप लिया है, जो कदम उठाये हैं, वह प्रशंसनीय हैं। परन्तु मैं पूछना चाहता हं कि स्रौर प्रान्तों में जो हमारे निर्वाचित मुख्य मंत्री ग्रीर मंत्री बैठे हैं, कभी उन्होंने इस प्रकार के कदम उठ,ने को सोचा भी है ? कभी उस प्रकार का उनका ध्यान भी गया है ? उसका केवल एकमात्र कारण यह है कि ग्रगर ऐसे लोगों के खिलाफ इस प्रकार से सख्ती का कदम उठ या जाय तो उनको शंका है कि कल एक व्यक्ति का . जन्म-दिवस मनाया जायगा तो 65 लाख रुपया कहां से ब्रायेगा ? श्रीमन्, उत्तर प्रदेश का मैं रहने वाला हूं। मुझे लज्जा श्राती है।

मैं सी॰ बी॰ गुप्ता साहब की बडी इज्जत करता हुं। परन्तु जिस साधन से, जिस जरिये से धन एकत्रित हुआ है जिलों में उससे आंख बन्द नहीं की जा सकती । जिला परिषद् के ग्रध्यक्ष कांग्रेस के जिन जिलों में थे उन्होंने सौ-सौ रुपये प्राइमरी स्कल के टीचर्स का एक-एक महीने का व तन लेकर के यह 65 लाख या 66 लाख रुपया इकट्टा किया है। मैं दावे के साथ कह सकता हं 65 लाख क्या 65 हजार रुपया भी जनता से जाकर के मांगा जाता स्वतः तो इकट्टा न होता । इस प्रकार से ग्रंग्रेजी शासन के समय जिस चीज की हम निन्दा करते थे श्रीमन्, ग्राज वही चीज हम हर कदम पर कर रहे हैं। ग्रसल में दिक्कत यह है कि जब मैं यह कहता हूं कि यह कांग्रेसी दल एक चूं चूं का मुख्बा बन गया है तो उसका कारण है। वह यह कि इसका मस्तिष्क किसी बात पर साफ निर्णय नहीं ले पाता । इनके जो निर्णय होते हैं वह निर्णय स्पष्टता से नहीं लिये जाते। होता क्या है कि समाजवाद की दोहाई देने वाले सरमायादारी से सम्बन्ध रखते हैं। श्रीमन्, यह मेरा ख्याल नहीं है, पंडित नेहरू जब जीवित थे उन्होंने व्याकुल होकर श्रपने मरने के एक वर्ष पहले यह कहा था कि मुझे इस बात का दुःख है कि हमारे शासन काल में मुट्ठी भर सरभायादारों ने जो धन संग्रहीत किया है वह ब्रिटिश काल में सौ साल तक उनको उतने धन को इकट्टा करने का मौका न मिलता। ग्राज यह कहा जाता है कि नेशनल पालिसी बनायेंगे हम समाजवादी ढंग की व्यवस्था करेंगे। प्राप देखें हमारे संविधान में दिया है प्राइमरी एजुकेशन के बारे में कम्पल्सरी ख्रौर फी एजुकेशन । परन्तू क्या मैं आप के द्वारा अपनी सरकार से पूछं कि आज प्राइमरी एजूकेशन में प्राइमरी पढ़ाई में जो मतभेद है, जो गरीब बच्चे हैं वह तो प्राइमरी स्कूल में पढ़ते हैं परन्तू ब्रिटिश शासन की जो पद्धति थी मान्टसरी स्कूल, ब्वायज हाई स्कूल, जुनियर हाई स्कूल की जो पद्धति चली झाती थी वह झब भी

कायम है स्रौर मुझे बड़ी लज्जा है कि जो · म्राई॰ ए॰ एस॰, पी॰ सी॰ एस॰ के बड़े बड़े ग्रफसरान हैं, उनके बच्चे ग्रीर हमारे इन राष्ट्रीय नेताग्रों के बच्चे जो कि मिनिस्टर ग्रीर डिप्टी मिनिस्टर हैं वह भी साधारण प्राइमरी स्कूल में नहीं पढ़ेंगे बल्कि इन्हीं ब्वायज्ञ हाई स्कूल में पढ़ेंगे जहां सौ डेढ सौ रुपये मासिक का खर्चा होता है। कारण यह है कि अ।ज भी हमारे युनियन पब्लिक सर्विस कमीशन की नीति में कोई परिवर्तन नहीं हुआ बावजूद इसके कि हिन्दी को राजभाषा कहा गया परन्तु म्राज ग्रंग्रेजी ग्रौर ग्रंग्रेजियत को पनपने देने के लिए उन ब्वायज हाई स्कूल में हमारे राष्ट्रीय नेता सों को भ्रपने बच्चों को भेजने में जरा भी लज्जा नहीं म्राती है।

श्रीमन्, मेरे कहने का श्रभिप्राय यह है कि उनके लिए यह समय नहीं आया क्या 18-19-20 वर्ष तक शासन करने के बाद इस पर उन्होंने ध्यान नहीं दिया कि हम को ग्रपने को स्वच्छ करना है, हमको ग्रपने में राष्ट्रीय भावना पहले पैदा करनी है। श्रीमन्, कहा जाता है कि जो चीज भी सरकार की तरफ से उठायी जाती है, ग्रभी स्वर्गीय लाल बहादूर शास्त्री का एक जिक्र किया गया, उन्होंने यह कहा था कि यह आवश्यक होगा कि हमारे मिनिस्टर, हमारे कैंबिनेट रेंक के सदस्य बिला प्रोग्राम दिये हुए कम से कम तीन चार बार देहात में जाया करें। श्रीमन्, कहने की बात थी। मैं उनके बारे में कुछ कहने के लिए तैबार नहीं हूं। परन्तु जो हमारा शासक दल है, हमारे जो मंत्रिमंडल के सदस्य हैं उनमे से क्या श्रीमन्, मैं पूछ सकता हूं कभी भी कोई माननीय मंत्री इस प्रकार का प्रोग्राम रखेंगे ? श्रीमन्, इसी सदन में मैंने एक बार कहा था कि ग्राप कभी भी भ्रष्टाचार को दूर नहीं कर सकते। ग्राप कभी भी भ्रसिलयत पर नहीं पहुंच सकते कि शासन में क्या हो रहा है जब तक कि म्राप वेष-भूषा बदल कर, बिना भपना प्रोग्राम दिये हुए डिस्ट्रिक्ट युनिट्स में न जा कर के चक्कर

# श्री गौरी शंकर कक्कड़।

2377

लगायें । उस समय यह भ्रापत्ति स्पीकर ' महोदय ने उठायी थी--

"Mr Kakkar, it would not be feasible."

मैंने यह जवाब दिया था कि "It would be most practical and possible."

मगर एक खतरा जरूर है, श्रीर वह खतरा केवल इस बात का है उनकी जान का खतरा नहीं है, माल का खतरा नहीं है कहीं पर एकाध थप्पड़ पड़ जाने का खतरा है। स्वर्गीय रफी ग्रहमद किदवई जब तक जिन्दा रहे, उत्तर प्रदेश में जब तक गृह मंत्री रहे, कभी कोई प्रोग्राम उनका नहीं रहता था, थाना एक मील दो मील रह गया तो वह ग्रपनी मोटर रुकवा देते थे। एक गन्दी शेरवानी भीर एक फटा हम्रा पैजामा उनके पास रहता था जिसको पहन कर वह थाने में जाते थे भीर थाने में जाकर खलीफ़ा से कहते थे कि मैं पीड़ित हं, मैं पिटा हुआ हं मेरी रपट लिखी जाय । उस समय वहां का चीफ़ यह कहता था-चलो जी सबेरे सबेरे आ गये अभी न कोई बोहनी हुई है, न पैसा मिला है, श्रा कर हमारा वक्त खराब करते हो, एक-ग्राध धक्का सह लेते थे, परन्तु होता यह था कि वास्तव में जो भ्रष्ट हैं उनका पता लग जाता था । लेकिन इसके मुकाबलें में श्राज क्या होता है कि महीनों पहले तारीख निश्चित होती है, दिन निश्चित होता है, फिर बड़े साजो-सामान की उनके लिये व्यवस्था की जाती है भ्रौर डिप्टी कमिश्नर श्रपनी इच्छा से पहले से जिन ब्लाकों में उन्होंने ग्रार्टीफीशियल कुछ बनावटी चीजें की हुई होती हैं, वहां पर ले जा कर दिखला देता है और फिर वे वापस आ जाते हैं। मैं ज्यादा दूर न जाकर केवल यह कहना चाहता हूं कि ग्राज की सरकार जो कि कांग्रेस की सरकार है, जहां तक उसका जनता से सम्बन्ध है वह श्रपना विश्वास खो चुकी है। इस 1967 के चुनाव के जो भी नतीजे हों, लेकिन मैं उन विरोधी दलों की तरह से सरकार से निवेदन करने के लिये तैयार नहीं हं कि वह अपनी गद्दी छोड़ दे ग्रौर चली जाय । परन्तु मेरा यह विश्वास है कि ग्रागामी चनाव में जनता इस चीज को सोचेगी ग्रौर ग्राज जो इतना बड़ा ग्रसन्तोष सरकार के प्रति जनता में फैला हम्रा है, वह उस पर विचार कर के ग्रपना निर्णय लेगी।

श्रीमन्, ग्राज यह होता है कि बड़े बड़े व्यवसाय जहां पर बाहरी पुंजी लगी हुई हैं, विदेशों की पूंजी लगी हुई है, जहां उनको काफ़ी मुनाफ़ा होता है---मैं एक मिनट के लिये प्रापको हिन्दुस्तान लीवर कम्पनी लि० के बारे में एक बात बतलाना ाहता हं। 1956 को उनको 2.24 करोड़ रुपये का फायदा हुन्ना, उसके बाद 1965 में 4.37 करोड़ रुपये का फायदा हुग्रा, परन्तु ग्राज उन्होंने स्रपना एक इन्टीग्रेशन प्रोग्राम बनाया है। पहले उनकी चार ब्रान्चें दालदा ग्रीर सोप की भ्रलग चल रही थीं, कर्मचारियों को कम करने के लिये उन्होंने सबका इन्टीग्रेशन कर दिया है । श्रीमन्, 500 से ज्यादा कर्मचारी सरप्लस लिस्ट में पड़े हुए हैं ग्रौर उनको इस बात का बड़ा भय है कि वे वहां से सर्विस से निकाल दिये जायेंगे ।

ग्रन्त में श्रीमत, मैं केवल यह कहना चाहता हूं कि भ्राज तो वह समय भ्रा गया है कि यह जो हमारा सत्तारूढ़ शासकीय दल है भ्रौर विशेष तौर पर कांग्रेस पार्टी है. उसके बारे में 26 फरवरी, 1966 के ब्लिटज में जो सूचना प्रकाशित हुई थी, उसका हवाला देकर मैं ग्रपना स्थान लगा । उसमें, श्रीमन, यह लिखा हम्राहै---

Anatomy of white caps, Blitz dated February 26, 1966.

Sri White cap N.P.I (U.S.): The name given to a self-constituted committee of persons who generally commit outrageous acts under the guise of serving the country.

That is the definition which has been given in he Blitz.

अगर यही दशा हो गई है तो फिर जनता भ्का विश्वास इस सरकार में नहीं है। इसलिये मैं बड़े जोरदार शब्दों में इस ग्रविश्वास प्रस्ताव का समर्थन करता हं।

श्री प्र० प्र० शर्मी (बक्सर) : उपाध्यक्ष महोदय, श्रविश्वास प्रस्ताव पर बहस का ब्राज तीसरा दिन है। मैंने इन तीन दिनों में विरोधी पार्टियों की तरफ़ से यहां पर जो बातें हुई हैं उनको भी गौर से सुना ग्रौर हमारे पक्ष से, कांग्रेस पार्टी की तरफ़ से जो बातें हुई, उनको भी गौर से सुना । मैं तो समझता हं कि ग्राज जो हमारे रेल मंत्री श्री पाटिल साहब का भाषण हम्रा, खास तौर से अवमल्यन के सम्बन्ध में, विरोधियों के जवाब के रूप में मेरी पार्टी की तरफ़ से ग्रगर कोई भाषण न हो, तो भी मैं समझता हं कि जितनी बातें इस बहस के दौरान में हुई हैं. उनका उचित जवाब मिल चुका है। लेकिन फिर भी चुकि हम विरोधी पार्टियों के दोस्तों ने, खास तौर से कम्युनिस्ट पार्टी के दोस्तों ने कुछ बातें, इस ग्रविश्वास प्रस्ताव के बहस के दौरान कही हैं, जिसके सम्बन्ध में मैं इस सदन में कुछ ग्रर्ज करना चाहता हं।

सब से पहले मैं इस बात के ऊपर सदन का ध्यान ग्राकिंषत करना चाहता हं कि विरोधी पार्टियों की तरफ़ से तीन तरह की बातें कही गई हैं--पहली बात तो श्री हीरेन मुखर्जी और ठीक उसी से मिलती जलती श्री गोपालन की तरफ से कही गई है, जो दो परसार विरोधी पार्टियों में बंटे हुए हैं, लेकिन फिर भी दोनों की बातें एकसी हुई और एक दूसरी तरह को बात स्वतन्त्र पार्टी की तरफ़ से हुई भौर एक तीसरी बात जो खिचड़ी पार्टियां हैं, छोटी-छोटी पार्टियां हैं, ग्रभी कक्कड़ साहब, जो शायद स्वतन्त्र हैं, उन्होंने . कही है । संयुक्त सोशलिस्ट पार्टी, प्रजा-सोशलिस्ट पार्टी ने कही हैं। उपाध्यक्ष

महोदय, मैं इन पार्टियों को खिचड़ी कहता हं, इसका भी कारण है, जो बाद में बतला सकता हं। इस समय तो ये तीन तरह की बातें इस सदन में ग्रविश्वास प्रस्ताव के दौरान में हुई हैं।

स्वतन्त्र पार्टी के सम्बन्ध में इस समय मैं बहुत कुछ नहीं कहना चाहता हं, इसलिये कि सभी लोगों को मालम है कि स्वतन्त्र पार्टी इस देश के जो सरमायेदार लोग हैं, जो पुंजीपति लोग हैं, जो पैसे वाले लोग हैं, उनकी नुमाइन्दगी करती है और उनकी बातें ही ज्यादातर हमारे देश के अन्दर फैलाना चाहती है। प्रजा-सोशलिस्ट पार्टी ग्रौर संयुक्त सोशलिस्ट पार्टी के सम्बन्ध में भी मैं कुछ ज्यादा कहना नहीं चाहता हं । क्योंकि प्रजा सोशलिस्ट पार्टी श्रौर संयक्त सोशलिस्ट पार्टी मिलकर संयक्त सोशलिस्ट पार्टी बनी ग्रीर फिर प्रजा सोशलिस्ट पार्टी अलग हो गई, इस प्रकार इनका मिलने बराबर होता रहता है सौदेबाजी के स्राधार पर । जब तक उनका स्रायस में सौदा ठीक नहीं होता मिलते भीर बिछड़ते रहते हैं।

मैं इस वक्त खास तीर से कम्युनिस्ट पार्टी के सम्बन्ध में कहना चाहता हूं स्रीर जब मैं कम्युनिस्ट पार्टी के सम्बन्ध में कहना चाहता हं तो मेरे सामने, मेरे जैसे कार्यकर्ता के सामने, लेफ्ट ग्रौर राइट में कोई भेद नहीं होता है। मैं तो समझता हुं कि राइट कम्युनिस्ट लेफ्ट कम्युनिस्ट से ज्यादा खतरनाक हैं। इप्तलिये कि जो लेफ्टकम्युनिस्ट पार्टी है, उसने खुले ग्राम चीन का समर्थन किया ग्रीर जब उनके ऊपर कोई इस तरह की कार्यवाही होती है, जब कि वे देश और समाज के हित के खिलाफ कोई काम करते हैं स्रौर स्रगर वे जेलों में बन्द कर दिये जाते हैं, तो उनका ढोल बजाने के लिये, उनका गाना गाने के लिये, यह राइट कम्युनिस्ट पार्टी अपने को ग्रलग करके उनकी बातों का समर्थन करत

# [श्री ग्र॰ प्र॰ शर्मा]

रहती है । इसलिये, उपाध्यक्ष मिहोदय ग्राप जानते हैं कि जो गलत काम करता है उससे ज्यादा दोषी उसका समर्थन करने वाला होता है । इसलिये जहां तक मेरा सवाल है मैं इन दोनों पार्टियों के सम्बन्ध में कोई भेद नहीं मानता हूं ।

मैं इस कम्यनिस्ट पार्टी के सम्बन्ध में दो-एक बातें कहना चाहता हं। ग्रापको ग्रीर इस सदन को, सारे देश को याद होगा कि जब हम स्राजादी की लड़ाई लड़ रहे थे, ग्राखरी लड़ाई लड़ रहे ये 1942 में, किस तरह से इन्होंने हमारे देश के साथ गद्दारी की । हिन्द्स्तान की कम्युनिस्ट पार्टी जो ग्राज लेफ्ट ग्रौर राइट में बटी हुई है, उसने ग्रंग्रेजों का समर्थन किया, उस लडाई का विरोध किया । उसके बाद, ग्रध्यक्ष महोदय, देश ब्राजाद हब्रा । सब ने खशियां मनाई, सब ने आजादी की हवाई में खुशी मनाई, लेकिन हिन्द्स्तान की कस्युनिस्ट पार्टी ने क्या किया ? 15 ग्रगस्त, 1947 से लेकर 1951 स्रोर 1952 तक, जब बलगानिन साहब इस देश के ग्रन्दर ग्राये, यह कम्युनिस्ट पार्टी बरावर यह कहती रही कि इस देश की सच्ची स्राजादी नहीं मिली है । यह सड़ी-गली माजादी है, मजदूरों स्रौर किसानों को स्राजादी नहीं मिली है। जब ब्लगानिन साहब ने कहा कि सचमच हिन्दुस्तान आजाद हुआ है, थोड़े दिनों में हिन्दुस्तान ने बड़ी तरक्की की है गुलामी की जंत्रीरों से छुटकारा पाकर, तब कम्युनिस्ट पार्टी के लोग मानने लगे कि हिन्द्स्तान सचमुच म्राजाद हुम्रा है। उस के बाद क्या हुआ। जब देश के अन्दर घोषित किया गया कि स्रौद्योगिक शान्ति होगी. देश के अन्दर उत्पादन बढाना होगा. देश के लोगों को सुखी और सम्पन्न बनाना ह्योगा, तब कम्युनिस्ट पार्टी ने उस इंडस्ट्रियल पीस रेजोल्युशन का विरोध किया। उन्होंने उस को नहीं माना, और शान्तिमय तरीकों को प्रपनाने हैं के बदले उन्होंने मजदूरों के अगड़ों को तय करने के लिये जगह जगह देश में हड़तालें और बन्द के नारे लगाये और प्राज भी वह उन को चालू रख रहेहैं। मेरा विश्वास है कि अगले छः महीनों में यह बन्द और हड़ताल की गाड़ी और भी तेज होगी क्योंकि वह हिन्दुस्तान के लोगों को सुखी नहीं बनाना चाहते। उन का एक ही काम होता है, अगर कम्यूनिस्ट सिद्धातों को प्राप पढ़ें, उनका विश्वास शान्ति में नहीं है, समृद्धि में नहीं है। वह चाहते हैं कि देश में बदअमनी फैले, वह चाहते हैं कि देश के अन्दर असन्तोष फैले, वह चाहते हैं कि हिन्दुस्तान के अन्दर मुखमरी फैले, और यही कारण है कि (उयब अन)

Shri Nambiar: Are the Communists responsible for the rise in prices? We did not want it; we never wanted it. You raised the prices.

श्री श्र० शर्का: मैं श्राप से कहना चाहता हूं कि वह इस तरह की परिस्थिति देश में कायम करना चाहते हैं क्योंकि वह जानते हैं कि श्रगर देश के अन्दर शान्ति रही, देश में समृद्धि बढ़ी, देश में खुशहाली हुई तो, कम्यूनिस्ट पार्टी को कोई पूछने वाला नहीं है। श्राप जानते हैं कि हैजा, कालरा जिस तरह से गन्दे एटमास्फिग्नर में फैलते हैं उसी तरह से यह अराजकता के एटमास्फिग्नर में फलते श्रीर फूलते हैं। कम्यूनिस्ट पार्टी की हमेशा यही थिमरी रही है, चाहे यह देश हो या दूसरा देश हो।

उपाध्यक्ष महोदय, डा॰ राम मनोहर लोहिया अपने को समाजवादी कहते हैं, लेकिन मुझे अफसोस होता है कि वह कम्यू-निस्ट पार्टी के पछल्ला बन कर उन के साथ इस लिये गठबन्धन करना चाहते हैं कि कम्यूनिस्ट पार्टी की ताकत देश में बढ़े और इस देश के अन्दर लोगों को और ज्यादा नृक्ष्मान पहुंचे । मैं भ्राप को बतलाना चाहता हु कि एक एक बन्द से भ्रौर एक एक हड़ताल से कितना नृक्ष्मान होता है । जैसा रेलवे मंत्री ने इस सदन में कहा कि जब कलकत्ता में गड़बड़ी हुई तो रेलों को जलाने की क्या जरूरत थी । रेल जो राष्ट्रीय सम्पत्ति थी उस को जलाने की क्या भ्रावश्यकता थी । लेकिन (व्यवबान)

238;

Shri Nambiar: There should be a limit.

श्री ग्र० प्र० शर्मी: इस तरह की हरकतें यह इस लिये करते हैं कि यह जानते हैं कि इन तरीकों से यह अपने काम को आगे बढ़ा सकते हैं। लेकिन अफसोस की बात यह है कि...

श्री शिकरे (मर्मागोश्रा): मैसूर में कौन जलाता है।

श्री ग्र॰ प्र॰ शर्मा: इन तमाम बातों को करने के बाद भी, मैं खास तौर से मजदूरों के संबंध में कहना चाहता हूं क्योंकि कल श्री गोपालन ने कहा कि यहां पर हिटलरिज्म होने जा रहा है स्रोर लाफुल ट्रेड युनियन एक्टिविटीज को खत्म किया जा रहा है और ट्रेड युनियन लीडमं को बन्द किया जा रहा है। जितने भी यह हमारे साथी हैं उन्होंने मजदूरों के क्षेत में काम कर के देख लिया पिछले बीस वर्षों में. भौर उससे पहले भी। उस के बाद ग्राज हालत क्या है। सन् 1960 में इन तमाम विरोधी पार्टियों ने मिल कर देश में एक सिवल रिबेलियन कराने की बात सोची थी। मैं उनसे पूछना चाहता हूं कि क्यों उन्होंने मजदूरों के साथ गद्दारी की, उन को आगे बढ़ा कर उन्होंने क्यों अनकंडीशनल सरेन्डर किया जिस के फलस्वरूप ग्राज भी बहुत से लोग नौकरियों से निकाले गये हैं। उन लोगों का काम ही यह होता है कि लोगों को पहले भागे बढायें भीर उसके बाद जिस तरह से भ्राग लगा कर लोग पीछे से पानी ले कर चलते हैं

उस को बुझाने के लिये उसी तरह का नाटक रचायें। जो यह अविश्वास प्रस्ताव आया है उस के पीछे एक ही उद्देश्य है, और वह यह है कि आगे जो चुनाव आने वाले हैं उस समय के लिये वह तैयारी करें और उसी के लिये यह रिह्मंल हो रहे हैं। मुझे तो यह भी अंदेशा है कि इस तरह के अविश्वास प्रस्ताव अगले अधिवेशन में भी यहां लाया जायेगा ताकि अपना तांडव यह देश के लोगों के सामने दिखलावें।

ग्रब मैं इन लोगों की विदेश नीति के बारे में कहना चाहता हूं। उन्होंने वियतनाम के संबंध में बहुत सी बातें कहीं। कुछ श्रीर लोगों ने भी इस बात को कहा है। लेकिन मैं उन से पूछना चाहता हं कि जहां पर उन्होंने वियतनाम की बातें की, वहां जिस समय चीन ने हमारे देश के ऊपर ग्राक्रमण किया था उस समय जितनी भी देश की राष्ट्रीय मजदूर संस्थाएं थीं उन्होंने चीन का विरोध किया, चीन को कडम किया, चीन के खिलाफ म्रावाज उठाई, लेकिन हिन्द्स्तान की कम्यु-निस्ट पार्टी का जो संगठन है, ए॰ आई॰ टी॰ यू॰ सी॰ है उस ने उस समय क्या किया। जब हम नेशनल डिफेंस फंड में मजदूरों से चन्दा जमा करवाना चाहते थे देश की रक्षा के लिये उस समय उन्होंन ने उसका विरोध किया। ... (व्यवधान)।

Shri Nambiar: All this is wrong, not a fact.

श्री ग्र॰ प्र॰ शर्मा: मैं ग्रागे चल कर उन से पूछना चाहता हूं कि उन्होंने उस वक्त चीन का विरोध क्यों नहीं किया। उन की फिलासफी क्या थी। उन की फिलास्फी यह है ग्रीर वे सदा कहते हैं कि

"Communist countries never invade another country, or a democratic country."

बह कहते हैं कि वह तो गले लगाने के लिये मा रहे हैं, हमारे लिबरेशन के लिये मा रहे हैं।

#### . [श्रीद्म०प्र०शर्मा]

मैं पूछना चाहता हूं कि अगर चीन हमारे देश के ऊपर आ जाये और उस का कब्जा यहां पर हो जाये और इस तरह के लोग हमारे देश के अन्दर रहें जो यह कहें कि चीन हम को गले लगाने के लिये आ रहा है, तो इस से बढ़ कर गहारी और क्या हो सकती है।

मैं तो कहता हूं कि प्रपने देश की बातों को छोड़िये। वर्ल्ड ट्रेड यूनियन प्रागेंनाइजेशन जो है वह दो भागों में बटा हुआ है। एक इंटरनेशनल कांफिडरेशन आफ फी ट्रेड यूनियन्स और दूसरा वर्ल्ड फेडरेशन आफ ट्रेड यूनियन्स मैं पूछना चाहता हूं कि जिस वर्ल्ड फेडरेशन आफ ट्रेड यूनियन्स में पूछना चाहता हूं कि जिस वर्ल्ड फेडरेशन आफ ट्रेड यूनियन्स से इन का सबंध है क्या उसमें चीन की हरकत को कंडम करने के लिये ए॰ आई॰ टी॰ यू॰ सी॰ ने कोई प्रस्ताव रक्खा मेरे कह ने का मतलब यह है कि देश के अन्दर जो कम्यूनिस्ट पार्टी है, चाहे वह लेफ्ट हो या राइट हो, वह दोनों एक हैं। बल्कि मेरी समझ में तो जो राइट कम्यूनिस्ट पार्टी है वह ज्यादा खतरनाक है बनिस्बत लेफ्ट कम्यूनिस्ट पार्टी के।

मैं कुछ शब्द ग्रपने दोस्त श्री तिवेदी के संबंध में भी कहना चाहता हूं। श्री तिवेदी ने प्रपने भाषण में कम्यूनिस्टों के साथ विरोध जमिहर किया ग्रीर उन्होंने भी चीन के सम्बंध में यही बातें कहीं। मैं उन की पार्टी के लोगों से पूछना चाहता हूं कि जब इस तरह का समय ग्राता है जहां पर कि कांग्रेंस का विरोध करने का सवाल होता है या सरकार का विरोध करने का सवाल श्राता है तब हालांकि उन के सिद्धांत कम्यूनिस्ट पार्टी से नहीं मिलते फिर भी वह कम्यूनिस्ट पार्टी का साथ देने के लिये क्यों तैयार हो जाते हैं, इस तरह के प्रविश्वास प्रस्ताव में वह क्यों शामिल होते हैं। उन का उद्देश्य तो ग्रपनी पार्टी को ग्रागे बढ़ाने का होता है।

श्री मनोहरन जो कि मद्रास राज्य के डी० एम० के० के सदस्य हैं, ग्रभी ग्रभी बड़ा उबाल खा रहे थे । डा॰ राम मनोहर लोहिया तो ग्रंगडाई लेते हैं लेकिन श्री मनोहरन उबाल खाते हैं। वह लड़ लड़ कर मद्रास राज्य में ग्रपना राज्य काथम करने का स्वप्न देखाते हैं। मैं उन से पूछना चाहता ह कि जब वह ग्रपने को नेशनल पार्टी कहते हैं. देशभक्त पार्टी कहते हैं तब फिर वह इस तरह की पार्टी का साथ क्यों देते हैं जिसे कम्युनिस्ट पार्टी कहते हैं। जैसे कि श्री हीरेन मुकर्जी कहा करते हैं कि ढोल किसी की म्रोर फाइनेंस मिनिस्टर उस को ढो रहे हैं, उसी तरह से मैं भी मनोहरन से पूछना चाहता हूं कि जो चीन क स्रौर रूस का ढोल को हमारे देश के ग्रन्दर बुलाना चाहते हैं उस ढोल को वह क्यों कैरी कर रहे हैं। म्राज सब से ज्यादा यह सवाल हमारे सामने है।

Shri S. Kandappan: Right Communist Shri Mohan Kumaramangalam has been appointed as the Advocate-General of Madras by the Congress; not by the DMK.

श्री ग्र० ग्र० शर्मी : आखिर में कुछ शब्द भीर कह कर मैं ग्रपना भाषण समाप्त कर दूंगा । कम्यूनिस्ट पार्टी का सब से बड़ा विरोध है कि ग्रमरीका से गेहूं क्यों मंगाया जाता है । मैं उनको याद दिलाना चाहता हूं कि सन् 1951 में इंडियन लेबर कांफ्रेंस नैनीताल में हुई थी । उसमें उन्होंने ग्रमरीका के सड़े गेहूं का हवाला दिया था । मैं उनसे कहना चाहता हूं कि चूंकि ग्रमरीका का गेहूं है क्या इसी लिये वह सड़ा हुगा है श्रीर रूस से ग्रमर कोई चीज ग्राती है तो वह बड़ी मीठी लगती है । मैं समझता हूं कि ग्रमर चीन से वैंसी कोई चीज ग्राती तो जल्दी हजम भी हो जाती ग्रीर उसमें कोई पेट की गड़बड़ी भी नहीं होती ।

2387

जैसा हमारे दल के वक्ताग्रों ने कहा है, मैं भी कहना चाहता हूं कि हमारे देश की नीति, हमारी सरकार की ग्रौर हमारी पार्टी की नीति वसुधैय कुटुम्बकम की है। हम दुनिया में किसी के साथ भी झगड़ा नहीं करना चाहते हैं। हम दुनिया में सब के साथ दोस्ती करना चाहते हैं। इस लिये जो कोई भी देश ऐसे समय में हमारे काम स्राता है स्रीर हमको गुलाम बना कर नहीं बल्कि दोस्ती के नाते, बराबरी के मुकाबले में, तो हम उसकी मदद हासिल करने के लिये तैयार रहते हैं। ग्रगर इस बात से श्री हीरेन मुकर्जी को मुखालिफत हैं ग्रीर वे कहते हैं कि बाहर से हमको मदद नहीं लेनी चाहिये तो मैं उनसे पूछना चाहता हूं कि वह सिर्फ ग्रमरीका का ही नाम क्यों लेते हैं। रूस की बात क्यों नहीं करते, दूसरे देशों की बात क्यों नहीं करते ? इससे यह साफ जाहिर होता है कि इनकी जो नीति है वह दूसरे देशों द्वारा मंचालित होती

एक और बात ग्रन्त में मैं कहना चाहता हूं। यह मानी हुई बात है कि हमारे देश में ग्रनाज की कर्मा है, उत्पादन हमारा उतना नहीं बढ़ा है जितना बढ़ना चाहिये था। हम चाहते हैं कि हमारे देश के लोगों को खाना मिल सके । तब क्या हम सचम्च चाहते हैं कि ग्रमरीका से गेहं ग्रीर इसन्त्रिये Ŧ, ग्राये ग्रमरीका के ग्रसर में ग्रा जाएंगे यह बात नहीं है। ये तो यह चाहते हैं कि किसी भी दूसरे देश से ग्रीर खास तौर पर ग्रमरीका से गेहं न ग्राए ग्रॉर यहां के लोग भुखों मरें, यहां के लोग परेशान हों, यहां पर ग्रराजकता फैंले ग्रीर इस सबका फ।यदा ये उठा लें। मेरा ग्रन्भव यह बताता है कि जब कोई काम हम ग्र ग्छा हैं तो भी हमारे दोस्त केडिट नहीं देते हैं, कांग्रेस को उम अच्छे काम का ऋडिट नहीं देते हैं। ग्रगर हम स 1123(Ai) LSD-11.

कोई गलती हो जाए तो उसका फायदा उठाने के लिये ये बराबर तैयार रहते ही हैं। मैं भ्रापको एक घटना सुनाना चाहता हुं। हमारे यहां के भृतपूर्व मुख्य मंत्री डा० श्रीकृष्ण सिन्हा ने इलैकशन के समय में एक बात कही थी। मुझे चुंकि यह याद ग्रा गई है इसलिये मैं इसको म्रापको बता रहा हं। इस बात को कह कर मैं समाप्त कर दंगा। उस जमाने में गांव के छोटे छोटे बच्चों के लिये मिल्क बार खोले गये थे। कई जगहों पर दूध बंटवाना शुरू किया गया था। इन लोगों ने तब यह कहना शरू कर दिया था कि देखी. चनाव ग्रा रहा है ग्रीर दूध बंटवाया जा रहा है, चनाव ब्रारहा है ब्रीर लोगों को भोजन दिया जा रहा है। मुख्य मंत्री ने तब इसके जवाब में यह कहा था कि चुनाव ब्रा रहा है तो क्या मैं लोगों को भूखों मर जाने दं, बच्चों को दूध न दं, लोगों को विष देकर मार दुं। जब ये हमारे दोस्त इस तरह की बात करते हैं कि दूसरे देशों से हमें ग्रनाज नहीं मंगाना चाहिये श्रौर खास तौर से ग्रमरीका की इस सम्बन्ध में जब ये बात करते हैं तो ये इसलिये नहीं करते हैं प्रतिष्ठा को हानि पहुंचेगी या हमारी स्रर्थ व्यवस्था को कोई हानि पहंचेगी बल्कि इसलिये ये इस बात को कहते हैं कि इनको मालुम है कि गल्ले की कमी है देश में, ग्रनाज की कमी है देश में चीजों की कमी है देश में ग्रीर लोगों की जो ब्रावश्यकतायें हैं उनको हम पूरा नहीं कर सकते हैं इस वास्ते ,ग्रगर उनकी जरूरतें पूरी नहीं होती हैं तो देश में गड़बड़ी पैंदा होगी, ग्रराजकता पैंदा होगी तब इनका जो विष का पेड़ है, उसको फलने फुलने का मौका मिलेगा और ये उस ग्रसन्तोष से ज्यादा से ज्यादा फायदा उठा सकेंगे ।

मैं कहना चाहता हूं कि हिन्दुस्तान के मजदूर वर्ग ने बहुत बड़े बहुमत में होकर कम्यनिस्ट पार्टी को तथा दूसरी लैंफ्टिस्ट पार्टीज को रिजैंक्ट किया है। स्राई० एन०

### श्रीग्र० प्र० शर्मी

टी० यू० सी० की सदस्य संख्या इस वक्त 20 लाख है जब कि इन तमाम पार्टियों की कुल मिलाकर दस लाख भी नहीं है। सारे हिन्दुस्तान में जिस तरह से मजदूरों ने इनको रिजैंक्ट किया है उसी तरह से इनको मालूम हो जाएगा कि सन् 1967 में हिन्दुस्तान की जनता इनको किस तरह से रिजैंक्ट करती है। ये बन्दों भौर स्ट्राइक्स की उस समय बात करते हैं जब कि उत्पादन बढ़ाने की सब से ज्यादा आवश्यकता है। हिन्दुस्तान की जनता जब इनको सबक सिखायेगी तब इनको वह बुरे दिन याद आएंगे। मैं चाहता हूं कि इस अविश्वास के प्रस्ताव को उपेक्षा की दृष्टि से देखा जाए और इसको एक राजनीतिक चाल समझ कर रह कर दिया जाए।

16.03 hrs.

[Mr. Speaker in the Chair]

Shri Krishna Menon (Bombay City North): Mr. Speaker, Sir, I rise to register my opposition against the motion being debated on the floor of the House now for two days. I do not do so merely on the basis of my side or your side; I will see to that when I vote. But there is no obligation upon me to participate in the debate if I had no arguments. Secondly, what I am registering my opposition to is not that a motion of censure is moved, but this particular motion. I believe myself and I say this not in a spirit of formal tolerance of cynicism regarding the right of the opposition to move for censure of the Government. The right of the opposition to move for censure is a legitimately established matter of parliamentary procedure. So far as I understand, unless there is a situation where the opposition is willing to take over the reins of Government, its purpose is to raise a debate, so that suggestions from the other side as well as from the Government side may come It is not as though this House is divided into two lobbies at the time of the debate.

Now, before us is an opposition which has in its unserried ranks rather a heterogenous group and the motion has opened the floodgates of

the opposition, rather the oppositions and we heard a very large number of criticisms which cancel each other. But, before I proceed to that, I want to pay my tribute to the Mover of this Resolution who, with his unsurpassed eloquence and that degree of restraint as can be expected from the leader of the opposition has put his case before us. This being the purpose of this motion, I would like to look as to what has been said at that time.

There is no doubt that there is certain amount of anger, a certain amount of cynicism and abuse of the opponent in the arguments that come from both sides. But, so far as I know, if it is an attempt on the part of the opposition to invite other people into their cave, I do not know, they did not succeed. I do not want them to come over here. They are rather a burden upon ourselves and I hope there will be no further exodus. But has been revealed is that the opposition to the Government as coming from different sides create a peculiar situation, that those who are generally spoken of-I do not know the exact meaning of this-as Left, they move so far left that they get into the right and those who are on the right, they more so far on the right that they get to the left, and there is encirclement with the result that they get together.

At the same time, it must be said that the Mover of the Resolution and the Opposition as a whole had taken no risks; that is to say, there is no risk of this country being left without a Government, or an interregnum or a sudden change because the motion would not be carried, I very much doubt, even if the whole opposition vote for it. Equally, they carry no burden because they do not take anything more.

Of the demands that are made, one is first of all, the Government should go. No doubt, the Government will go next March, there will be a caretaker Government and the Government will come back again. Secondly, asking the Government to go is only saying that they are in disagreement with certain policies, and that I will refer to. I

believe that it may be said that the main points raised are one, in regard to devaluation, and the other in regard to international policy and Indo-China and the third about moral values that the Congress should attach to themselves.

With regard to devaluation the main complaint, so far as I could make out. was that the Finance Minister was carrying a drum which he allowed his colleagues to beat. I think it is a good example of team spirit, that is, dividing labour, or it may be that the drum is too big that he cannot get his hands out. Then it is also possible, that they are objecting that they were not allowed to beat the drum here for the first two days. In any case, it is an example of team spirit; if it really means collective responsibility as my friend, Shri Patil tried to convince about it, even though it is difficult to convince me about that, then it is a great advance. The other part of the remedy that he has proposed is what is called a national Government. Now, this observation was preceded by the observation that what the Government of 63 or 65 people is concerned with is keeping their own seats. If a person who advocates the formation of a national Government happens to be a leader of an opposition group, then it may be said that he is ensuring a seat in the Government and nothing else. Therefore, it appears to me that the approach is much the same in all these matters.

Then, we have also been advised on the moral character of the Congress. Obviously if the moral position of the Congress was such, the author of the suggestion would have left long ago.

I am not going to be provoked, either by the speeches on this side or on the other side, to go into the question whether devaluation was inevitable or not. I have a kind of mind that does not regard anything as inevitable. I do not believe in the economic determinism of any kind. Therefore, I do not want to speak on inevitability of one thing or the other.

An hon. Member: Speak up your mind.

Shri Krishna Menon: What I want to submit is that we have a parlamentary system of Government where the Government is responsible to Parliament. Now we have a situation in our country where various economic, social, political and other factors which already existed have either been accentuated or altered in the context of devaluation.

In other words, devaluation taken place and it does not serve any purpose for me at the present time to go into the question whether it could be avoided or otherwise. The fact is that it is here and I have to look at it as to what is the consequence of it, how we are going to follow it up and for what purpose. The first is to avoid further devaluations because it is always the practice that one devaluation is followed by another. Devaluation, devaluation, demonetisation and then collapse-that is how it goes. There I want to see that the conditions which follow should be of a character that do not lead to further devaluation.

I am not one of those peeple who have objections either to the American Government or any other government putting forward its own point of view whether I like it or not. You must expect them to do, either by persuation or by whatever method, what they think is right in their own interest. It is up to us to accept it or not. Therefore I am glad to be able to tell you that in the post-devaluation period and arising from it, there have been considerable indications that the circumstances that may lead to further deterioration are sought to be stopped by Government.

I belong to a party supporting a government that is totally, irrevocably and, what is more, unalterably committed to socialism.

Shri Nambiar: Committed.

2393

Shri Krishna Menon: Neither Government nor the Opposition nor even the majority of Members Parliament on this side can alter this because the economic factors in the country are such that it cannot survive this mass of poverty without certain equalitarian distribution. . . . (Interruption). I do not think he can add anything to this. I am glad to think that the Government having reiterated this position in the face of all these difficulties, it is my duty to see that for the strength that they require to carry out these measures—and they have been difficult ones-should have the support not only of the party of the Government but the country as a whole.

The follow-up action is not merely a matter of sentiment but it deals with a large number of administrative actions, reorientation not of policies-it is very difficult to draw a line between policy and administrationbut in regard to various policy matters. Therefore, we have to bear in mind one thing. We have to assist in the following up of this. It will be wrong for the Opposition to think of all of us as yesmen. We have three S's-socialism, swadeshi and reliance. It is common ground that devaluation has created certain onerous burdens and those onerous burdens have been considerably increased in our debt service charges and the accession in the quantum of money that has to be paid out for import purposes. Also, we may add to it, whether it was justified or not, that this kind of a thing always gives a shake-up to the Government. shake-up is of two qualities, but it is a shake-up all the same. Therefore its position in the world also is not affected, is not influenced in that way.

The material conditions or requirements that are called for in carrying this burden are not either economic or technical or anything of that kind but are a greater and fuller involvement of our people in the development of this land. That involvement is possible only in conditions where

the the prestige of the Government does not get pulled down. There is no question of blowing up this Government but what is called in the English papers about the British Government today of trying to puncture which is not going to be of great assistance to us. The greater involvement of the people, therefore, means that there must not be in the minds of our own people a feeling that it is a government on sufferance. not a government on sufferance. Therefore that impression should not be sought to be conveyed to the people. Whether I belong to this party or the other, because it is a national problem, the image of the Government both domestically and in foreign fields must not be such. When a representative of this country speaks at international conferences, it is not the military, economic or other resources in the world, or lack of them, but the feeling that behind him are the masses of our people. Therefore, that image has been kept up.

> The third requirement is that whatever may be the circumstances, we must have a definite and insistent move towards what is called selfreliance. Now, great many quotations and counter-quotations have made here which, I may say great respect, are unrealistic. one, neither a Member of the Opposition nor a Member on this side, has said that you must have foreign aid or you must never have anything of the kind. It is a question of when, from where and how much. Nehru has been repeatedly on this. In 1952, when the question first came up, what he said was this. The terms for accepting foreign aid and the possible risk following from this were mentioned by Nehru in the Indian Parliament on December 15,

"Privided we are strong enough ourselves, I really do not see why we should be afraid of accepting the kind of aid that would help us to progress more rapidly. With that aid, we could do many things which we would otherwise have to postpone. Foreign aid involves a slight risk, not so much of being tied down as of compromising in a moral sense. There is no reason, however, why we should be afraid of accepting foreign aid if it does not influence our policy or activities in any way."

No-Confidence

Therefore it is upto us. There are countries which are totally opposed in ideologies. Yugoslavia is an outstanding instance. It accepts a large quantity of foreign aid. It is not the acceptance of the foreign aid but the conditions under which we take it and the pressures to which we subject ourselves.

Only two days ago, the Governor of the Reserve Bank speaking about taking foreign aid said that there comes a time, there is a limit, when it may affect our policies and when it becomes not desirable. Therefore, we should not say either 'Yes' or 'No'. That is not the answer. It is a question of flexibility. This involves a great deal of flexibility and when flexibility is introduced in the institutions, in the administration of the Government, the Government carries a very heavy burden and in carrying that burden also there must be the support of the people as such and a more scientific approach to problems, as I said, regard to foreign aid, whether it is agriculture or industry, has to be taken.

Now, there have been observations from both sides of the House--I regret to say there have been observations from this side also-that the present devaluation is the result of economic policies followed over a long period. I have no time to develop this point because I am speaking against clock. All that I need say is that whatever policies of this Government were till 1961-62, they had been ratified by the electorate. So, there is a limitation and you cannot go back from them. It had been decided by the electorate at the last elections that whatever was done uptill then was

all right, that they had confidence in us and they sent us back. Similarly, this Parliament, time after time, has approved the policies of the Government during this period. Therefore, raising this question is either an attempt on the part of the people to say this is inevitable or to say that the whole Plan must be thrown out.

Then, we come to the question of what we have to avoid most. have to avoid over-dependence upon aid because if our development is given out or is possible only if we get aid, then we give over the decision to the aid-giver, that is, if you say, "There can be no development unless I get aid", then the aid-man will say, "I will not give it this way." Therefore, that is one thing we have to avoid.

There is another reason why I say the motion of censure is wrong at this moment. One of the main factors we have to deal with is the Plan. In the last few days-our information comes from the newspapers or the meetings and so on-the Plan which appeared running the risk of being scuttled, either from within or without, which was incurring a great deal of attack mostly from big business interests because the Plan by definition against private enterprise, has been The Prime Minister diverted. nounced the other day the quantum of allocation for the public sector and, what is more it seems to be realised now that the size of the Pian, one way or the other, has to take into consideration the fact that the people should not be thrown out of work, standards of life should not go down and that we have to provide a certain margin for the increase of population. And what is more the balance between the various sections should be maintained. The Plan carries its own momentum, I hope, as time goes on and I have no doubt that it will. This kind of prescription comes from abroad that you must give priority to agriculture as if we do not know. The people who say that you must

[Shri Krishna Menon]

2397

give priority to agriculture are the people who said 15 years ago, "you grow grains and we will give you planes"; that is to say, they were afraid of the industrial advancement of this country; it is these people who offer this advice in season and out season. It is not possible to develop agriculture without industry more than it is possible to develop industry without agriculture. is a very unrealistic division and, therefore, the Plan that is conceived by the Gevernment is seized of this. I will not develop this point further because of want of time.

The next item that we have to think of is the resources available for the Plan. This problem of resources is not peculiar to our country. problem of lack of resources is also suffered by the richest countries the world which are also affected by the same problems as devaluation. So far as resources are concerned, I speak for myself that it would almost impossible for us to find the resources for development unless we control the sources of credit, establish different philosophies in regard credit-worthiness and also recognise the value of man apart from the bankers. That is to say, the first step that has to be taken is to see that money-machine does not become the hand-maiden or the servant or the vassal of those who are already monopolists, whether you call nationalisation of banks or otherwise. It does not mean substituting a civil servant for a competent banker: that is not nationalisation. It means taking the whole purpose of it. It also means garnering of the resources that are available in the country by a very large-scale spread of the institution of insurance whereby the desire of the people to avoid risks and provide against them is exploited for the purpose of enhancing the riches of the country. That insurance is not only covered by life insurance and fire insurance, but in developing countries so many things have to be looked after because the investment is considerable; whether it is failure of harvest or drought or war, whatever it is, these should be insured If such an insurance is done in this country, then the Government should be able to garner a large quantity of resources. What is important that it should be under public control.

The next point that I want to go into is conservation, conservation of resources, whether in regard to foodgrains or in regard to steel or in regard to Parliamentary time or in regard to use of buildings; whatever it Conservation is a creation of wealth. I will not go into examples, but it is known that either for lack of scientific knowledge or for various other reasons, very large quantities of material that are necessary for development are wasted. That is all right in the United States because work on the economy of waste; that is to say, if they do not waste, they cannot survive. But we cannot afford to do that.

Then I take the other things one after the other. It is impossible to speak about development in our country without speaking about agriculture. Agriculture is always allied to population. Whenever there is an economic problem, I think it is usually asked, "what are we to do with population explosion". I have repeatedly said that population does not explode, but only grows. I think the best wealth of our people is population. Family planning is for other reasons and for other purposes.

In regard to agriculture, it cannot be regarded merely as a technological proposition. It is not only a problem of chemical technology but of social engineering as well. Government realises, whether in Party circles or otherwise that there is a comparative slackness in the implementation of land reforms or in enabling the person who cultivates the soil to feel that he is cultivating it for himself and not for somebody else.

The second is the technological advance that has to be made in the passage of the produce of agriculture to the stomach, which is at the back of all social engineering, where either by large-scale procurement or by monopoly procurement or by using the powers of the State one has to see that the phenomenon that those have more shall have still more and those who do not have anything shall not have anything at all has to disappear. That means the control of the machinery of distribution to the extent that is necessary. This is not a dogma or a philosophy or anything that kind. It is merely to see that it does not stick in the conduit-pipes either of distribution or anything else, or in a physical way as such.

The advancement of agriculture also makes us hit up against the problem of the inputs into agriculture. The present Minister of Agriculture follows a philosophy of larger inputs. Nobody quarrels with that provided the balances are maintained. I believe that no argument about input into agriculture should put us in a position of mortgaging our future; that is to say, the commitment in regard to foreign fertilisers or foreign seeds or whatever it be should not on the one hand be of a character that might impoverish our soils or contaminate our crops and on the other hand place us in debt for a long time.

It is equally true, just as we say about foreign resources, that in times of scarcity food may have to be imported. But it is no incentive to the farmer if every time you want more you go somewhere else. In that case, why should he produce more? Therefore, this has to be balanced in this way. Here again, this is not recitation of something academically, but Government seem to be conscious and they seem to be more anxious about this than ever before, because I read only two days ago in a newspaper which is usually one of the newspapers that seem to know the mind of the Government, that the

policy in regard to food would be of a characte, where the import of foodgrains would be restricted to somewhere about 3 million tons, and the remainder would be collected by procurement. I have always held the view that by going away from agriculture, this country will not be able to feed itself and deal with both the social and evil consequences of scarcity unless we are a nation for the purpose of feeding itself only. There are other implications of this also.

While it is true that we have federal Constitution, we are not confederal country. There is only one country here. Sometimes people come and tell me 'In your country. . . ', as if Kerala which is my part of the country is not a part of this country; it is not my counbut it is a part of this country. So, we have to all this land as part of one country. I am glad that gradually there is a growing recognition in the ruling party itself that this division of this country into various sectors for the purpose of feeding itself however difficult it might be to overcome it, has to go.

Then I come to the question prices. It is not possible either for this government or for any government to continue-by 'government' I mean a democratic government; any government, I suppose, with force can rule for some time-unless the prices are regulated. The regulation of prices simply means this that optimum amount of commodities and services are available to the largest number of people, if not to the whole of them. This is what is meant by the control of prices in a system where the goods are not distributed freely. That becomes accentuated now in our community because the great necessities of life such as the care of health, education, housing etc. are all matters of buying and selling and not of provision. If our community were such that education had not to be paid for, housing had not

**240**I

to be paid for, and health services had not to be paid for but would be part of the public service, then the whole price structure would perhaps play a role with lesser significance. But so far as we are concerned, our survival is dependent upon the holding of this price-line. This holding of the price-line does not mean keeping the prices where they are, but it means making available to the people those essentials of life which make the largest number of people, especially the poor people, happy. Since you have already rung the the bell, I would only like to say this that whatever regulations may be introduced, and whatever law may be passed, and however much we may fundamental disregard rights or anything of that kind, it would not be possible to hold the price-line by legislation. Prices can be held only by the control of the essential produce at the source and also by the necessary degree of control in regard to the flow of it; that is to say, unless there is procurement of these essential goods it would not be possible to hold the price-line. Whether Government nationalises the production or not, the main thing is that it must be under the control of the commuunity so that nobody can hold the community to ransom. That is what I would like to say with regard to prices.

Now the only other item with regard to this development is that concerning foreign trade. In regard to foreign trade, one of the arguments that has been put forward as the reason or justification for the purpose of devaluation is that it would enable us to deal with our adverse balance of trade. I am not going into that question; I do not want to indulge in predictions of one kind or another. But if we have to have more foreign trade and wipe out our deficit of nearly Rs. 500-600 crores-in regard to the United States four or five years ago, our adverse foreign trade balance was Rs. 800 crores and today it has gone up to Rs. 8,000 or 4,000

crores or something of that orderthe only way to wipe it out, it is true, in these liberal days of today, is to see that we pay for our imports by our exports. There is no other way, unless you borrow. Therefore, the largest quantity of production that is required for export purposes must materialise if we are to attain this objective. You cannot export what you have not got. That is to say, unless surpluses are created, it is not possible to export. The creation of surpluses means not only technological development but all the other things that go with agriculture, and the realisation that our country changes and so does the world change, and that there is no particular sanctity attached to what are called conventional exports and there should be no antagonism other exports which are not conventional exports. And this cannot done by merely demanding austerity from the people. That may work for a few days. If you ask them to starve on Monday, they may eat double the quantity on Tuesday.

Motion

Shri Nambiar: Well said.

Shri Krishna Menon: Therefore, it is necessary to create these surpluses which means not entirely but in certain strategic regions nationalisation of foreign trade. That does not mean the setting up of a State Corporation and introducing the methods of the civil service in trade. That is not what is meant. By handling those essential things which are required by people, in those areas by proper marketing organisation and knowledge of the requirement of the people, we can create new fields of exports and produce the goods only for that purpose. We may not even want them ourselves; we orly become the shopkeepers and manufacturers of the world to the extent required.

Therefore, the advance of foreign trade has to be thought out in this way. It is now admitted by Government-as critics have said before-

that all these various devices that we have been trying, call them incentives-have done more harm than good. These have not promoted any trade. We must recognise the fact that we have been priced a lot out of the world market; what is more, we have not only been priced out, we have been qualitied out of the world market because of our lack of standardisation. We have to create confidence in this respect. That is another reason why Government should come in in this.

No-Confidence

There are one or two other matters. One is with regard to foreign Both Shri Mukerjee on the one hand and Shri Patil on the other have spoken on Vietnam. This is not a foreign affairs debate and I not going to go into details. But let it be understood that we carry a very special responsibility in this matter. I say to the Oppostion that this is the least apt time to have put Government in the pillory on this matter. In Shri Mukerjee's own words, the Prime Minister is supposed to have said—I have not heard of it; I have not been to Kerala recentlythat we can do nothing. Let us assume that that is true. A few days afterwards, she said we must do something. That is an advance. Especially when with very great difficulty, the Government are trying to do it, that is not the time to say 'no'.

With regard to this, the main difficulty is not with Government with a large number of people who think that America's Vietnam adventure has an evangelical or moral character. I think, therefore, it is better for us to realise that this not a new policy. Ever since the death of Roosevelt, the policy of adventure, of invasion, has been followed. That was when Nixon went over and the Vietnamese had to compromise.

I will just read two extracts. New York Times said in 1950:

"Indo-China is a prize worth a large gamble"—not to

the Chinese from coming to In-

"In the North are exportable tin, tungsten, manganese coal, lumber and rice; rubber, tea, pepper and hides. Even before World War II. Indo-China yielded dividends estimated at 300 million dollars per year".

"Our own State Department told us what this war is about as clearly as anyone could wish only one year later".

have only partially ploited South-east Asia's resources. Nevertheless, Southeast Asia supplies 90 cent of the world's crude rubber, 60 per cent of its tin and 80 per cent of its copra and cocoanut oil. It has sizable quantities of sugar. tea, coffee ...."

That is the economic motive. People need not be squeamish about the use of the word "imperialism". This is what imperialism means. Imperialism is not in the flag or soldiers marching, it is the economic domination of a country in order to obtain cheap raw material and to have a market for selling its goods. That is from New York Times, and you know it is a newspaper in a free country.

Then comes President Eisenhower just after he was elected President of the United States. And what does he say?

"Now let us assume we lost Indo-China. If Indo-China goes, the tin and tungsten we so greatly value would cease coming. We are after the cheapest way to prevent the occurrence of something terrible-the loss of our ability to get what we want from the riches of the Indo-Chinese territory and from South-east Asia."

I read this not in the way of carping criticism, but because there is a genuine feeling among people that this is a holy war of some kind. Unless it is in our national interests it is not a holy war.

I leave it at that except to say that now we have in this matter advanced, or rather decayed into the further stage where the Government have the feeling that the entire House is behind them, because what is called the demilitarised zone. for your information, is but six miles in width, nearly four miles on the north of the Ben Hai river and two miles on the south. There is no such thing as a river, it is a water course. It is now said that in the southern region, the South Vietnamese part of the region, in that narrow strip, there is concentration of North Vietnamese troops,-how they skipped over the four miles one does not know-and therefore they are bombing. What is our concern in this matter? Patil spoke today about our special responsibility. Here, I want to ask the Government: has this not become now a war of the interventionists against our own people, because this demilitarised zone is policed by Indians, Canadians and Poles? This demilitarised zone is under our control, and it is we who are being dislodged by the bombing that place.

The Prime Minister has made it quite clear that there can be no progress in this matter until bombing stops by the interventionists. These interventionists would do whatever they like. Anyway, I am not going into the question of the horrors of this war. Therefore, when it is said that you must return to the Geneva principle, it merely means that the interventionists must go out, because the Geneva principle means Indo-China must remain neutral.

I come to the last point. We are members of the International Monetary Fund. It is my submission to the Government that all these years we have not used our position with sufficient daring. I believe we sub-

scribe 600 million dollars, which now going to be raised by 100 million dollars or so. We have submitted to their rules, when the accommodation that we can get from them is a very small proportion, there is a fight going on about it. And devaluation proposition and all circumstances that go with it are not peculiar to us. What are they? They are, first of all, the difficulty of internal credit, adverse balance of trade and a punctured Government. Germany, Britain and the United States are all in this position. The United States are very considerably affected by adverse balance of trade, which is increased by 15 million dollars of expenditure in Indo-China, and by scarcity of goods; it has got difficulty of internal credit. and it has also punctured Government in the sense that the present Government has only 40 per cent of the support of the people. Therefore, it is necessary for us position in the to take a positive affairs of the International Monetary Fund and see that the International Monetary Fund is not the handmaid of somebody else. The Committee of Ten has been sitting for a long time and produced no results on the problem of world liquidity, and it cannot be solved here. I say the time has come for us to demand that the dollar shall be devalued.

Motion

### Shri Nambiar: Well said.

Shri Krishna Menon: Because, if the dollar is not devalued ..... (Interruptions). This is lack of understanding. While the Pound is devalued alone, we are in the soup, we go further down. That is why in this House I have said that we devalued in 1949 and we have devalued now. but these are two types of devaluation. In 1949 we devalued when the rupee was strong, we had considerable foreign balances, and we valued in order to save the Pound, the standa-d currency. I was one of the people who very strongly advocated devaluation at that Now, I think we must boldly say,

boldly join France and Germany not only France and Germany but the German bankers and the Dutch bankers in saying that the dollar be devalued and if the dollar is devalued then I think we can retain our position. That is the way to wipe out the result of devaluation. Wilson in Washington yesterday suggested that there must be devaluation of the dollar. Therefore, must proceed in this manner, asserting our position in the IMF and not the view we have always taken. It has now been proved that the World Bank has not much control over those people but they seem to have too much control over us. Therefore, we must not put all our eggs in one basket but negotiate with other countries separately. That is also increasingly the view of the Government.

Mr. Speaker: The hon. Member's time is up.

Shri Krishna Menon: I conclude by saying that what we are concerned today in this post-devaluation period is with follow-up action in which the Government requires the support of our people, in measures such as import substitution. It is possible because this is a national problem; it is not a party problem. No one can escape the effects of devaluation. Price rise is not confined either to the Opposition or the Government party. So, while this motion is one where the criticism of policy is justified, it is said that two men beat the drum or three men beat the drum, still the drum is there. Therefore, I would submit that this particular motion of censure must be taken merely as a parliamentary device. just as you want to cut one rupee if you think that the Government is not spending enough; if you think in a particular estimate, say education, you must spend 5 crores. you do not say that you must spend 5 crores but you cut the demand by 100, but that does not mean that you want it to be cut. So, I take it as a parliamentary device in that way. I want to express the view that the

last few days, particularly the stimulus of devaluation must activate us in such a way that further devaluations do not come in and what is more we do not take orders from other people.

श्री सरजू पाण्डय (रसड़ा) : अध्यक्ष महोदय मैं आपका बहुत आभारी हूं कि आपने मुझे इस अविश्वास प्रस्ताव पर बोलने का अवसर दिया।

### 16.43 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

उपाध्स महोदय, इस सदन में जो श्रविश्वास प्रस्ताव ग्राया है मैं उसका समर्थन करने के लिए खड़ा हमा हं। सभी सभी भाननीय श्री कृष्णा मेनन के भाषण से पहले कांग्रेज के दो बड़े सदस्यों ने अर्थात श्री पाटिल और श्री राम सहाय पाण्डेय ने जिस तरह के भाषण इस सदन में दिये उनसे मझे बडी निराश। हुई है मौर मुझे ऐसा नालुन होता है कि कांग्रेस के लोग और उनकी यह दलीय सरकार पुरी तरह इन मुल्क में बेह्याई पर उतर ग्राई है। उसका पेशा वन स्या है समस्यात्रों से ग्राखें मुदना ग्रुपोजीशन को गाली देना देश में बढ़ें हुए ग्रसन्तोष को लाई। ग्रीर गोली से दबाना । मझे ग्राशा नहीं थी कि माननीय पाटिल जैसे लोग इस तरह की बातें करेंगे जो कि एक बाजारू तकरीर के **अलावा ग्रौ**र कुछ नहीं है। सिर्फ बाजार में इस तरह के भाषण किये जाते हैं। आज हिमालय से लेकर कन्या कुनारी तक पूरे देश में ग्रसन्तोष फैला हम्रा है। क्या कांग्रेस के सदस्य इस बात से इन्कार कर सकते हैं कि इस राज्य में भ्रष्टाचार है क्या कांग्रेस के सदस्य इस बात से इन्कार कर सकते हैं कि चचा भतीजा वाद इस राज्य में है क्या कांग्रेस के सदस्य इस बात से इन्कार कर सकते हैं कि इस देश में भवनरीं है क्या क्या कांग्रेस के सदस्य इस बात से इन्कार कर सकते हैं कि ग्राज खद उनकी पार्टी के भीतर जो श्रराजकता है वह किसी

# [श्री सरजू पाण्डेय]

दूसरे दल में नहीं | है। उनके भाषण में इन सब बातों का जवाब ग्राना चाहिये था। मगर वह बजाय इसके विरोधी पार्टियों को गाली देने लगे ग्रौर कम्यनिस्ट पार्टी पर तरह तरह के मारोप लगाने लगे। वह कहते हैं कि हम देश में प्रजातन्त्र को नहीं फैलने देना चाहते हैं विरोधी पार्टियों के लोग ग्रसन्तोष पैदा करते हैं। मैं उनसे पृष्ठना चाहता हं कि ग्रगर ग्रापकी सरकार ग्रपोजीशन के विधायकों को लाठी से पीटेगी जेलों में बन्द करेगी उनको सडकों पर घसीटेगी तो क्या ग्राप उम्मीद करते हैं कि इस देश में ग्रमन रहेगा। यहां पर श्री राम सेवक यादव बैठे हुए हैं जिनको बाराबंकी की पुलिस ने मारा उनको घसीटा ग्रौर उनका कुर्ता फाड़ा। उसके लिये क्या श्रापको तकलीफ नहीं होती। मैं भ्रापको याद दिलाना चाहता हं...

### एक माननीय सवस्य : यह गलत है।

श्री सरजू पाण्डेयं: सही है। इस तरफ वह बैठे हुए हैं। ग्राखिर बांदा में, बंगाल में, केरल में ग्रीर बस्तर में तथा दूसरी जगहों मे पुलिस ने क्या किया। मालूम हुग्ना कि उत्तर प्रदेश बन्द के सिलसिले में कार्यकर्ताग्रों को पकड़ कर पीटा गया है हवालात में बच्चों को मारा गया है जबकि वह बच्चे कुछ नहीं कर रहे थे चुपचाप शान्त प्रदर्शन कर रहे थे। मैं जो कुछ ग्रापको याद दिलाना चाहता हुं उससे कुछ सीखिये।

ग्राज चाहे घमकी कितनी भी दीजिये हम कहते हैं कि वोट में श्रापको हरा देंगे। लेकिन मैं यह भी कहता हूं कि श्राप जरूर जीतेंगे श्रगर हिन्दुस्तान के मुनाफाखोरों श्रोर चोरों के पैसे पर श्रापको वोट लेना है। इस तरह से श्राप जरूर जीतेंगे श्रोर जीत कर श्राते रहे हैं। श्रभी श्रभी एक मान-नीय सदस्य बोले थे। मुझे सब कुछ मालूम है लेकिन मैं उनकी व्यक्तिगत श्रालोचना नहीं करना चाहता जिस तरह से धिनकों के पैसे पर वह बोट खरीदते हैं। जो कुछ संविधान ने निश्चित किया है अगर उसके आधार पर आप चुनाव लड़ें तो मैं दावे से कहता हूं कि कांग्रेस के लोगों को मुंह की खानी पड़ेगी। मगर आप इसकी परवाह नहीं करते हमको गाली देकर दवाना चाहते हैं।

सी० बी० गुप्त की बात इस सदन में कही गई जिनको 45 लाख रुपया दिया गया। वह किसका पैसा है। सारे का सारा गरीबों का पैसा है। क्या श्राप समझते हैं कि सी० बी० गुप्त को जो पैसा दिया गया है वह देश के कल्याण के लिये दिया गया है। श्राप श्रपना दिल टटोलिये सिर्फ हमको गाली देने से काम नहीं चलेगा।

ग्राज मैं ग्रापको याद दिलाना चाहता हं एक बात की कि खद पं० जवाहरलाल नेहरू ने ग्रपनी किताब ''मेरी कहानी'' में लिखा है कि जब साइमन कमिशन देश में स्राधा था ग्रीर कांग्रेस के लोगों ने उसका बायकाट किया था उस समय काले झंड दिखलाने का प्रोग्राम बनाया गया था ग्रौर उसमें मेरी माता जी भी थी ग्रौर उन पर पुलिस ने लाठी चार्जं किया था। पं० नेहरू ने "मेरी कहानी" में लिखा है कि उस समय वह जेलखाने में थे। उन्होंने लिखा कि जिस समय मुझे सूचना मिली कि मेरी मां को पुलिस ने लाठी से मारा है मैंने अपना धीरज खो दिया और अगर मैं बाहर होता तो पुलिस की लाठी का जवाब देता। मैं गांघी जी की सोलह सालों की भ्रहिंसा को भूल जाता। भगर श्रापकी पुलिस निहत्ये लोगों पर लाठियां चलायेंगी स्त्रियों के साथ व्यभिचार करेंगी तो लाजिमी तौर पर इस देश में ग्रमन ग्रौर शान्ति कायम नहीं रहेगी। अगर आप मेरी बात को झुठ बतलायें तो मैं इसके लिये प्रमाण देने के लिए तैयार हं। अगर आप में हिम्मत हो तो मैं सारी चीजों को इस सदन में रखने के लिये तैयार हं। मैं भ्रापको सबूत दूंगा। म्राप एन्क्वायरी कराइये। म्रगर वह झुठ हो तो सदन जो सजा चाहे मुझे दे सकता है। मेरे पास पूरा सब्त मौजद है।

उत्तर प्रदेश की सरकार ग्रीर बंगाल की सरकार कहती है कि देश में प्रन्न की कमी है। तो इस के लिये क्या हम जिम्मेदार हैं। क्या हमने कहा था कि पानी का इन्तजाम मत करो, क्या हम ने कहा था कि देश में जमीन के लिये सही कानुन मत बनाग्रो, क्या हमने कहा था कि इस देश में बैठ कर मीज उडाम्रों मीर विकास के नाम पर दुनिया भर के नाच नाचों। ग्राप ग्रपोजिशन के ऊपर लांछन लगाते हैं कि साहब यह काम नही करना चाहते भौर ग्राप विकास के नाम पर भ्रष्टाचार करते हैं भाई भतीजों को भरती करते हैं। जिस समय चीन ने हमला किया तब कहते हैं कि हम चप रहे। जिस समय चीन ने हमला किया उस समय तुम्हारे पास जीप भी नहीं थी। सडकें भी सिर्फ कागज में ही बनी थीं, श्रौर उन ग्रधिकारियों को म्राप ने तरक्की दी । विरोधियों ने थोडे ही कहा था कि जीप तक न दो, सडकें न बनाग्रो वहां से मार खा कर भागे स्रौर गालियां विरोधियों को देते हैं। बतलाइये कि क्या हम ने सड़के बनाने के लिये मना किया था. हम ने कहा था कि जीप को ले कर मेले देखो हम ने कहा कि जीप ले कर तमाशा बनाश्री। ग्राप जिम्मेदार हैं देश में ग्रन्न संकट पैदा करने के लिये, ग्राप जिम्मेदार हैं देश में सिंचाई न देने के लिये, ग्राप जिम्मेदार हैं सारे ग्रनाज के संकट के लिये जो देश में पैदा हम्राहै।

ग्रमरीकी ग्रन्न खाने की बात करते हैं ग्रौर कहते हैं कि हमारे ग्रमरीकी ग्रन्न खाने से दर्दहोता है ग्रीर रूस का ग्रन्न खाने से हम खाश होते हैं। हम ने कहा कि दर्द हम को नहीं होता , ग्राप को ही होता है। हमें तो कोई एतराज नहीं है, ग्रगर हमारे यहां कमी है तो किसी भी देश से ले ब्राग्री।

मगर हम ने एक बात कही थी कि किसी भी देश से लो लेकिन उस की वफादारी की कसम न खाम्रो, उस का कलमा मत पढ़ी। यह चार्ज विरोधियों पर लगाते हैं, लेकिन मैं भ्राप से पूछता हूं कि बड़े बड़े कैंबिनेट मिनिस्टर से ले कर राज्य मंत्रियों तक ने क्या घुम घुम कर यह भाषण नहीं दिया कि पी॰ एल॰ 480 का ग्रन्न खाना पाप है। मैं पुछता हूं कि ग्राप क्यों कहते हैं कि ग्रवम्ल्यन से बहुत परेशानी है। क्यों नहीं मोरारजी को कांग्रेस से निकालते. क्यों नहीं टी॰ टी॰ कृष्णमाचारी को कांग्रेस से निकालते।

एक माननीय सदस्य : कामराज को भी।

श्री सरज् पाण्डेय : क्यों नहीं कामराज को निकालते। यहां डा० राम सूभग सिंह बैठे हुए हैं। यह सुबह मुस्करा रहे थे। ग्रब ग्राप ग्रगर देश की बात को भल कर गलत बात कहते हैं, छिपाने की बात करेंगे तो देश इसको बरदाश्त नहीं करेगा। कृपलानी जी ने जो बात कही थी वह सही कही थी । चाहे स्रापका फिजिकल एनिहिलेशन न हम्रा हो, शरीर से ग्राप न मरे हों लेकिन देश इसको ग्रच्छी तरह से जान गया है कि ग्राप में ग्रात्मा नहीं रह गई है। इस बात को देश के लोग ग्रच्छी तरह से समझ गए हैं। यह बात भी सही है कि ग्रपोजिशन कमजोर है । लेकिन ग्राप ग्रपनी कमजोरी को देखें। ग्रापको देश पर शासन करने का कोई ग्रधिकार नहीं रह गया है। देश की जनता आपको नहीं चाहती है।

श्री रामसेवक यादव (बारावंकी) : कुशासन कर रहे हैं। रैंडूब मरो, यमुना में जाकर।

📱 श्री सरज् पाण्डेय : ग्राप बड़े सिद्धान्तों की बात करते हैं। गुट निरपेक्षता की बात करते हैं, ब्रहिसां की बात करते हैं, दुनिया भर के जितने ग्रच्छे ग्रच्छे सिद्धान्त हैं उनकी बात करते हैं । हम को ग्राप कहते हैं

# [श्री सरजू पाण्डेय]

2418

कि तुम तो रही हो सन् 42 में तुम ने अंग्रेजों का साथ दिया था। लेकिन मैं कहना चाहता हूं कि कांग्रेस पार्टी में बैठे हुए आधे से ज्यादा लोग आज ऐसे हैं कि िन लोगों ने अंग्रेजों के जूते चाटे थे, जो अंग्रेजों के जूते चाटते फिरतेथे जिन्होने कांग्रेसियों को पिटवाया था और उन पर गोली चलवाई थी। आज वही लोग कांग्रेसी बन गए हैं, कांग्रेस की तरफ बैठे हए हैं...

श्री रामसेक्क यादव : मंत्री हैं।

श्री सरज् पाण्डेंगः ग्राज जब कांग्रेस में ऐसे लोग बैठे हुए हैं तो मैं यहां पर दावे के साथ कह सकता हूं कि दूसरे मेरे साथी यहां पर बैठ हुए हैं जिनकी कितनी पूरी उम्र श्रापकी है उतनी उम्र उनका जेल में रिमिशन हो चुका है, उतनी वे जेल में रिमिशन पा चुके हैं। जो सही श्रयों में देश भक्त हैं वे तो हमारी तरफ हैं श्रौर चौर बाजारी करने वाले जो देशभक्त हैं वे ग्रापकी तरफ हैं।

चीन की यहां बहुत बात की जाती है। उसके साथ साथ हमारे बारे में भी बहुत सी बातें कही जाती हैं। लेकिन मैं पूछना चाहता हूं कि कौन चीन को लोहा भेजता है, कौन देश से चावल भेजता है? कई चोर बाजारी करने वाले ऐसे लोग भी हैं जो कि पाकिस्तान को सिमेंट भेजते हैं। क्या ये सब कम्युनिस्ट हैं या जनसंघ के लोग हैं या स्वतंत्र पार्टी के लोग हैं । ग्रापकी तरफ जो बैठे हुए हैं वे भेजते हैं। उनकी ग्राप वकालत करते हो।

श्री रामसे बक यादव : बंगाल के मंत्री राजस्थान के मंत्री उस तस्कर व्यापार में शामिल हैं।

श्री सरजू पाण्डेय : श्रीर जब कोई पकड़ा जाता है श्रीर उस पर कार्रवाई होती है तें मुझे यह भें। मालूम है कि उस में क्या होता है । कानपुर का एक महाजन था जो तस्कर व्यापार में शामिल था । इसी सदन में सवाल उठा था। उत्तर प्रदेश के एक मंत्री ने टेलीफोन पर डिस्टीक्ट मैजिस्ट्रेट को कहा कि इसको जमानत पर रिहा कर दो । ग्राप सारी चोर बजारी के लिए जिम्मेदार हैं, म्राप भुखमरी के लिए जिम्मेदार हैं। इस में धम ही की कोई बात नहीं है. कोई डराने की बात नहीं है। मुल्क में कोई नहीं चाहता है कि हिंसां हो। लेकिन ग्रगर लट होती है, ग्रगर हिंसा होती है तो उसकी जिम्मेदारी कांग्रेस पर है। हम लोग पागल नहीं हैं। हम उसके लिए जिम्मेदार नहीं हैं। ग्रगर ग्राप के व्यवहार से कोई पागल होता है तो भ्राप खुद दोर्षा हैं भ्रौर ग्राप को ग्रपने दोष को स्वीकार कर लेना चाहिये। स्राप इसके लिए जिम्मेदार हैं, हम नहीं । देश में जो ग्रराजकता है उसके लिए शासन में बैठे हुए लोग , स्राप लोग जो उधर बैठे हुए हैं, ग्रापके जो सारे ग्रधिकारी लोग हैं वे जिम्मे-दार हैं। लोहिया जी ने ठीक ही कहा था इस देश में लूट चल रही है और सारे देश का जनताका खुन भ्राप पी रहे हैं। एक तरफ तो लोग मुखों मरते हैं और दूसरी तरफ इस सदन की मजाक बनाया जाता है श्रीर कहा जाता है कि विरोधी पार्टी वाले ग्रान्दोलन कर रहे हैं। मेरा कहना यह है कि स्राज देश का विश्वास ग्राप पर से उठ चुका है। ग्रापको चाहिये कि ग्राप शासन छोड़ दें। ग्रगर श्राप नहीं छोड़ेंगे तो इस देश की जनता निकट भविष्य में ग्राप से शासन की बागडोर छड़वा देगी । मुझे पूरा विश्वास कि जो करनी स्रापकी रही है, उसका फल ग्रापके सामने ग्राएगा । जितने बडे देशभक्त श्राप हैं उसको सब जानते हैं । हम भ्रच्छी तरह से जानते हैं कि दुनिया में पूंजी पति वर्ग की नमाइंदगी करने वाली पार्टी कभी भी देश-भक्त नहीं हो सकती है। देश में जो बेचैनी इस वक्त है उसके लिए जिम्मेदार म्राप हैं। देश की गरीब जनता पर मुझे पूरा भरोसा है। उसने जिस तरह से दुनिया में राष्ट्रीय म्राजादी की रक्षा की है उसी तरह से वह यहां भी करेगी। इस काम को विरोधी दलों के लोग करेंगे। म्राप इसको नहीं कर सकते हैं। म्राप तो हारे हुए सिपाही हैं। बूढ़ों की कतार ले कर म्राप बैठ हुए हैं। ये कुछ करने वाले नहीं हैं।

Shri R. G. Dubey (Bijapur North): Sir, I have heard many speeches from the opposition and I do not think this no-confidence motion has any proper basis or ideology behind it, because the opposition has nothing in common except their hatred towards this Government and the Congress organisation. That is so to say a very negative approach in this matter. So far as we are concerned, our approach is based on socialism, democracy and the development of the cooperative sector.

It is said that we are deviating from the path of Socialism. Here I must mention that Soviet Russia, Yugoslavia and other Socialist countries are still in the stage of building up Socialism. Therefore, there is nothing wrong if we are also in the stage of building Socialism. All our financial and fiscal policies are so regulated that we can have control from the point of view of the whole range of economy so that we can attain our goal towards Socialism.

Some time back a veteran Communist leader, Shri Bupesh Gupta, said ir, the course of a speech "as and not when we attain power, we do mind the capitalist economy continuing for some time to come." In China they have tolerated the nationalist So. there is bourgeoise. wrong if we tolerate the private sector in a planned economy. Through our fiscal and monetary policies have got control over both the public So. nothing and private sector. comes in the way of our regulating the various sectors of our economy so that we can attain our goal.

Coming to prices, there is ment in this House that the prices have to be brought down, if necessary by taking some drastic steps. Finance Minister has already announced that we shall reduce the size of the Plan and effect economies in expenditure in both the Centre and in the States. The utmost economy is being effected in non-development projects. These are concrete measures. It is necessary that we take some effective measures to have some control over the business community which takes advantage of situations. More often than not, it is having its way and creating trouble for country. In Punjab the Governor had taken some drastic measures had a telling effect. About 800 traders were arrested and it had some effect on the price level.

I agree with hon. Members that one supermarket will not make any difference overnight. But if supermarkets and co-operative societies are established not only in Delhi but all over the country, it will have some effect on the price level. But we have to wait for some time to get that result.

Devaluation has created situation by which we have to stand because devaluation was inevitable. So, we have to stand by what happened. As my other colleagues stated, the follow-up measures have to be taken. We are doing it in both the Centre and in the States. Some drastic measures are being taken. As an example, the case of the United Kingdom was mentioned. They have taken some very severe steps in the various sectors of their economy so that the value of the pound sterling could be maintained.

Mr. Deputy-Speaker; He can continue his speech the next day. We will now take up the Calling Attention Notice.